

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CEHNNAI**

**Original Application No.119 of 2021 (SZ)**

**IN THE MATTER OF:**

Tribunal on its own motion Suo Motu based on the News item published in Dinamalar Tamil Newspaper Chennai Edition Dated 14.04.2021, under the caption "All over the village is dust land. If deforms the villages along with lives"

... Applicant (s)

**Versus**

1. The Chief Secretary to Govt. of Tamil Nadu,  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu 600 009.

and others

Respondents

**Index to Typed set of papers**

<b>Sl.No.</b>	<b>Date</b>	<b>Contents</b>	<b>Page No.</b>
1.	13.05.2022	Joint committee report	1-100
2.	27.02.2023	Order passed by the National Green Tribunal Southern Zone in O.A 119 of 2021	101-106
3.	09.03.2023	District collector, Coimbatore letter Rc. No 825/Mines/2021	107-109
4.	09.03.2023	Tahsilder Report Rc.No 1136/2023/A1	110-135
5.	---	Details of the Baked and unbaked bricks stocked in each survey number along with current market value- Annexures	136-144
6.	----	Details of the Penalty remitted in the Government account- Annexures	145-146

Dated at Chennai on this  
---- day of March 2023

State Counsel  
National Green Tribunal  
Southern Zone

From

Dr.G.S.Sameeran,I.A.S.,  
District Collector,  
Coimbatore.

To

The Standing Counsel,  
National Green Tribunal,  
Southern Zone,  
Chennai - 600 005.

Rc.No.825/Mines/2021 Dated: 20.07.2022

Sir,

Sub: Mines and Minerals – Minor Minerals - Coimbatore District - excessive extraction of brick earth for the purpose of Brick Kilns – O.A.No.119 of 2021 (SZ) SuoMotu by Hon'ble NGT, Southern Zone, Chennai – orders passed – final report forwarded for filing before the Hon'ble National Green Tribunal, Southern Zone, Chennai - reg.

Ref: Orders passed by the Hon'ble NGT Southern Zone, Chennai in O.A.No.119 of 2021 (SZ) dated: 04.06.2021, 02.02.2022, 08.04.2022 and 13.05.2022.

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Kind attention is invited to the reference cited above.

2) With regard to O.A.No.119 of 2021 (SZ) SuoMotu by the Hon'ble National Green Tribunal regarding the functioning of brick kilns in the Thadagam valley, the Hon'ble NGT in its order dated 04.06.2021 and 22.09.2021 have constituted a Joint Committee comprising the following officers to ascertain the real nature of the things going on in that area,

- i) The District Collector, Coimbatore
- ii) District Environmental Engineer, Tamil Nadu Pollution Control Board, Coimbatore North.
- iii) A Senior Officer, State Level Impact Assessment Authority (SEIAA), Chennai.
- iv) Regional Joint Director, Department of Geology and Mining, Tiruchirappalli Region.
- v) Senior Scientist, Central Pollution Control Board (CPCB), Regional Office, Chennai

2) In this regard, the Hon'ble National Green Tribunal in its order dated 13.05.2022 have directed to submit the final report before

13.07.2022. The Hon'ble National Green Tribunal, Southern Zone has adjourned the case on 27.07.2022 for filing final report.

Hence, the final report of the Joint Committee is sent herewith for filing the same before the Hon'ble National Green Tribunal, Southern Zone, Chennai.

Encl: As above.

  
District Collector,  
Coimbatore.

Copy To:

1. Additional Chief Secretary to Government,  
Industries Department,  
Secretariat, Chennai-09.
2. The Commissioner of Geology and Mining,  
Dept of Geology and Mining,  
Thiru.Vi.Ka Industrial Estate,  
Guindy, Chennai-32.

**Report submitted by the Joint Committee in compliance to the orders passed by the Hon'ble National Green Tribunal dated 13.05.2022 in O.A.No.119 of 2021.**

**A. Background**

It is submitted that one Thiru S.Muralidharan has filed a Public Interest Litigation in W.P.No.27356/2019 before the Hon'ble Madras High Court with a prayer to issue a Writ of Mandamus or any other Writs or directions, directing the Principle Chief Conservator of Forest and Wild Life Warden to identify and secure the elephant corridors in Coimbatore Forest Division with the support of the other respondents.

2) It is further submitted that one Thiru T.M.S.Rajendran has filed a Public Interest Litigation in W.P.No.28475/2019 before the Hon'ble Madras High Court with a prayer to direct the respondents to take necessary action to close down the illegal brick kilns being operated in all the villages of Veerapandi, Thadagam, Somayampalayam, Nanjundapuram and Pannimadai panchayats of Coimbatore District within the time frame stipulated by the Hon'ble Court.

3) It is further submitted that both the writ petitions were taken up for hearing and the Hon'ble First Bench of Madras High Court by Order dated 06.01.2021 in W.P.No.27356 of 2019 and 28475 of 2019 under para 4 & 5 ordered as follows:-

4. *The State in consultation with the Principal Chief Conservator of Forests will file a report when the matter appears next six weeks hence to indicate how conflict between the large animal and man can be avoided and the right of passage be given to the elephants to move from one tract of land to another in such manner that it does not cause much displacement to humans yet allows the animals the freedom they deserve. A copy of such report should be available to the petitioners at least two days before the matter appeal petition.*

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5. The pendency of these Writ Petitions should not deter the respondent authorities from taking immediate appropriate action against brick kilns which may be operating illegally or without license or in excess of the extent of their area of operation.

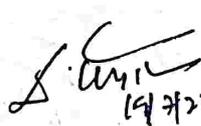
4) It is further submitted that the above writ petitions came up for hearing on 10.02.2021 and the orders passed by the Hon'ble First Bench of Madras High Court in W.P.No.27356 of 2019 and 28475 of 2019 under para 2 & 3 are reproduced hereunder:-

2. In some of the other matters, the grievances appear to be directed against brick kilns which have mushroomed all over the State and the general refrain is that the local authorities have turned a Nelson's eye to the illegal operations of brick kilns. The official respondents must take immediate remedial measures to ensure that brick kilns function within the parameters set down and upon obtaining license remain confined to the areas demarcated. Burgeoning brick kilns that encroach into forest lands or elephant corridors should be proceeded against without undue delay.
3. These matters will now appear six weeks hence for a status report to be filed by the State through its Chief Secretary upon due coordination between the various departments.

5) As directed by the Hon'ble First Bench of Madras High Court dated 06.01.2021 and 10.02.2021 in W.P.No.27356 of 2019 and 28475 of 2019, the Tahsildar, Coimbatore North has been directed to close down and seal the unauthorized Brick Kiln Units functioning in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai villages in Coimbatore North Taluk, Coimbatore District. Further, the Executive Engineer, TANGEDCO has been directed to disconnect the electricity supply to the Brick Kiln Units with immediate effect. Apart from that the Assistant Director of Geology and Mining, Coimbatore and the District Environmental Engineer, Coimbatore North have been directed to





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coordinate with the Departments concerned and to submit an action taken report in this regard.

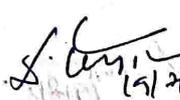
6) It is further submitted that as directed by the District Collector, the Tahsildar, Coimbatore North, the District Environmental Engineer, Coimbatore North, Tamil Nadu Pollution Control Board and the Assistant Director of Geology and Mining, Coimbatore inspected the areas in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai villages in Coimbatore North Taluk on 19.03.2021 and found that many Brick Kiln units were operating without obtaining necessary permission from the Tamil Nadu Pollution Control Board and without obtaining Registration Certificates from the District Collector as required under sub-rule(2) of Rule 19 of the Tamil Nadu Minor Mineral Concession Rules, 1959 and therefore the District Authorities have temporarily stopped the Brick Kiln activities in the area from 19.03.2021 and notices were properly served to the Brick Kiln owner/representatives.

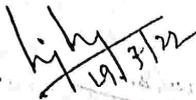
7) Aggrieved by the closure order passed by the Team of Officials, the brick kiln owners have filed writ petitions before the Hon'ble Madras High Court. The batch cases came up for final hearing on 30.04.2021 and the Hon'ble Madras High Court has disposed the writ petitions with certain directions. The Common Orders passed by the Hon'ble Madras High Court on 30.04.2021 in W.P.Nos.9606, 9726, 9738, 9741, 9745, 9748/2021 etc., batch cases under para 22 are reproduced hereunder:-

**22.** For the foregoing reasons, without delving much upon the merits and demerits of the other submissions of the learned counsel on either side, excepting incorporating the same hereinabove, this Court is of the opinion that the impugned orders need interference by this Court. Accordingly, the impugned orders are set aside and the District Collector, Coimbatore, who is the competent



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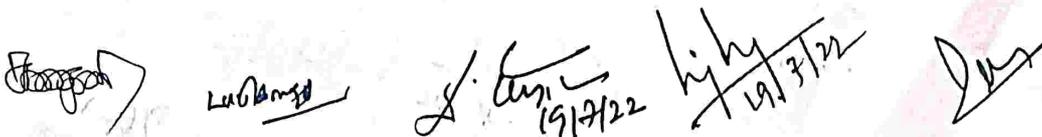
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authority under the statute, shall pass appropriate orders with respect to all these petitioners after affording an opportunity of hearing within a period of four weeks from the date of receipt of a copy of this order. The impugned orders would be treated as notices to the petitioners for appearing before the District Collector. No separate notice in this regard will be issued to the petitioners. The petitioners are at liberty to submit all relevant documents in support of their claim. It is made clear that no further extension of time would be granted to the District Collector to complete the above exercise of passing the appropriate orders qua these petitioners. The District Collector, Coimbatore, shall proceed with the further process based on the web copy of this order, without waiting for the certified copy.

8) In the meantime, the Hon'ble National Green Tribunal, Southern Zone, Chennai on its own Suo-Motu registered O.A. No.119 of 2021 based on the series of articles published in Dinamalar Daily Newspaper, Chennai Edition Dated 12.04.2021 & 13.04.2021 and admitted the Original Application after satisfying that there arises a substantial question of environment which requires the interference of the Tribunal for resolving the same.

9) It is further submitted that in order to ascertain the real nature of things going on in that area and how this activities are being regulated, the Hon'ble National Green Tribunal, Southern Zone, Chennai by order dated 04.06.2021 appointed a joint committee comprising of the District Collector, Coimbatore, a Senior Officer from the Tamil Nadu State Environment Impact Assessment Authority, designated by its Chairman (3) A Senior Officer from Tamil Nadu Pollution Control Board designated by its Chairman (4) A Senior Officer from Department of Geology and Mining deputed by its Commissioner to inspect the area in question and submit a factual as well as action taken report, if there is any violation found.

The block contains five handwritten signatures and dates. From left to right: a signature that appears to be 'S. Anand', a signature that appears to be 'L. G. Sankar', a signature that appears to be 'S. Anand' with the date '19/7/22' below it, a signature that appears to be 'K. J. Sankar' with the date '19/7/22' below it, and a signature that appears to be 'D. Sankar'.

10) It is further submitted that certain directions have been issued to the Joint Committee and the orders passed by the Hon'ble Green Tribunal under para 8 & 9 of the order dated 04.06.2021 are reproduced hereunder:-

8. i) *The committee is also directed to consider as to whether environmental clearance are obtained for the purpose of extracting mud for commercial purpose,*
- ii) *Whether necessary permissions have been obtained from the Mining Department and how the Mining Department is regulating the activities to check over exploitation of minerals*
- iii) *Whether there was any excessive mining done by any of the persons who have been authorized to do such work*
- iv) *Whether any action has been taken against those persons*
- v) *Whether there was any violation of excessive mining and if so, what is the nature of action taken against offenders by the regulators*
- vi) *Whether the brick kiln industries are following the directions issued by the Principal Bench of National Green Tribunal in similar matters in North India, with modifications if any, required considering the situation prevailing in there areas to protect environment*
- vii) *Whether any damage has been caused to any of the water bodies nearby*
- viii) *Whether it has affected the water bodies like rivers and streams etc.,*
- ix) *Whether any depletion in the ground water level has happened on account of unscientific manner in which such industries are being run the persons involving in such activities. In any damage has been caused to environment, the committee shall indicate what is the nature of damage caused and offer recommendations for*



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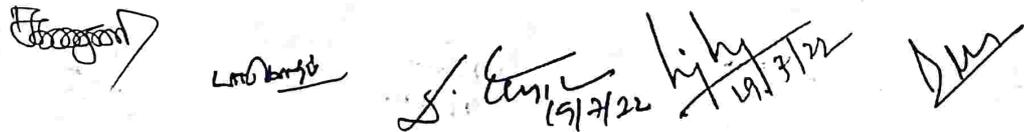
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restoring the damage caused to the environment and also assess the environmental compensation to be recovered recover from those persons who are responsible for such degradation.”

9. The Mining Department will be the nodal agency for co-ordination and also for providing necessary logistics for this purpose.”

11) As directed by the Hon'ble National Green Tribunal, the Chairman, Tamil Nadu Pollution Control Board, Chennai vide letter dated 09.07.2021 has nominated Er. D.Jayalakshmi, District Environmental Engineer, Tamil Nadu Pollution Control Board, Coimbatore North as a Member of the Committee. The Member Secretary, SEIAA vide letter dated 22.07.2021 has nominated Thiru C.Tholkappian, Assistant Engineer, SEIAA, Chennai as a Member of the Committee. The Director of Geology and Mining vide letter dated 31.07.2021 has nominated Thiru.P.Saravanan, Regional Joint Director of Geology and Mining, Thiruchirapalli Region as Member of the Committee and the same was intimated to the 7<sup>th</sup> respondent vide Director of Geology and Mining letter No.681/ MM7/2021 dated 31.07.2021.

12) Meanwhile, in compliance to the orders passed by the Hon'ble Madras High Court dated 30.04.2021 in a batch cases of Writ Petitions, as the units were not in possession of necessary permission from the Tamil Nadu Pollution Control Board and valid registration certificates and permit for quarrying brick earth from patta lands as required under Rule 19 (2) of Tamil Nadu Minor Mineral Concession Rules, 1959 the Brick Kiln units were closed (*Annexure - 1*). The village-wise number of Brick Kiln Units closed in Thadagam area of Coimbatore North Taluk, Coimbatore District are tabulated below:-

The block contains four handwritten signatures and dates. From left to right: 1. A signature that appears to be 'S. Ganesh' with a date '19/7/22'. 2. A signature that appears to be 'S. Ganesh' with a date '19/7/22'. 3. A signature that appears to be 'S. Ganesh' with a date '19/7/22'. 4. A signature that appears to be 'S. Ganesh' with a date '19/7/22'.

Sl. No.	Name of the Village	No. of brick kiln units closed
1	Chinnathadagam	83
2	Veerapandi	58
3	Nanjundapuram	19
4	Somayampalayam	10
5	Pannimadai	7
<b>Total</b>		<b>177</b>

13) It is further submitted that the Tahsildar, Coimbatore North has been directed vide Rc.No.456/Mines/2021 dated 01.06.2021, etc., to seize the entire quantum of brick earth, finished goods of bricks etc. stocked in the premises of the brick kiln unit as per the powers vested with him under Section 21(4) of Mines and Minerals (Development & Regulation) Act, 1957.

14) It is further submitted that the Revenue Divisional Officer, Coimbatore North has been instructed vide Rc.No.456/Mines/2021 dated 01.06.2021 to file complaints before the competent Special Court as per the powers delegated under Section 22 of the Act, 1957 against the petitioners /brick kiln unit owners for the offences committed under Section 21 of the MMDR Act, 1957 and for making prayer for confiscation of the finished bricks kept in the premises at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages in Coimbatore North Taluk, Coimbatore District.

15) Meanwhile, the committee constituted by the Hon'ble National Green Tribunal inspected the areas in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai villages on 07.08.2021 and 13.08.2021. The District Revenue Officer, Coimbatore, the Revenue Divisional Officer, Coimbatore and the Tahsildar, Coimbatore and the Village

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Administrative Officers concerned were also present at the time of inspection. An interim report was filed by the committee on 25.08.2021 before the Hon'ble National Green Tribunal and same is given below;

**Direction No: 1**

*The committee is also directed to consider as to whether environmental clearance are obtained for the purpose of extracting mud for commercial purpose*

**Reply:**

It is submitted that as per Environment Impact Assessment Notification 2006 (as amended in 2016) mandates prior Environmental Clearance (EC) for new projects or activities before any construction work, or preparation of land by the project management except for securing the land, is started on the project or activity including expansion, or modernization of existing projects listed in its Schedule. Category 'A' projects shall obtain EC from the Central Government and Category 'B' projects from the concerned State Level Environment Impact Assessment Authority (SEIAA)/Union Territory Environment Impact Assessment Authority (UTEIAA). The mining of minerals comes under " Schedule 1(a)-Mining of minerals". For the proposed mining projects, Proponent has to submit application seeking Environmental Clearance for the proposed quarry along with Form-1, precise area communication from the District Collector, Mining plan approved by the Department of Geology and Mining, pre-feasibility report and other essential documents. For the above accredited EIA consultants will be engaged by the Project proponent to conduct the EIA studies for the Project. But in this case, the Brick Kiln owners have not obtained any clearance from the State Level Impact Assessment Authority (SEIAA) for quarrying brick earth in Veerapandi, Chinnathadagam, Nanjundapuram,



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Somayampalayam and Pannimadai villages. The activity of quarrying of Brick earth in the said 5 villages without obtaining prior Environmental clearance attracts EIA Notification 2006 and is a vivid violation.

**Direction No: 2**

*Whether necessary permissions have been obtained from the Mining Department and how the Mining Department is regulating the activities to check over exploitation of minerals*

It is submitted that no permission has been obtained for quarrying brick earth in Veerapandi, Chinnathadagam, Nanjundapuram, Somayampalayam and Pannimadai villages.

**Direction No: 3**

*Whether there was any excessive mining done by any of the persons who have been authorized to do such work*

**Reply:**

It is submitted that as the brick kiln owners have not obtained permit for quarrying brick earth from patta lands as required under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959 and the Tahsildar, Coimbatore North has reported that brick earth was stocked in their units and the entire quantity of brick earth/bricks stocked in the brick kiln units may be considered as illegally mined.

**Direction No: 4 and 5**

*iv) Whether any action has been taken against those persons*

*v) Whether there was any violation of excessive mining and if so, what is the nature of action taken against offenders by the regulators*

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**Reply:**

It is informed that the district administration have already closed 177 Brick kiln units in Veerapandi, Chinnathadagam, Nanjundapauram, Somayampalayam, Pannimadai villages vide District Collector proceedings Dated 01.06.2021, 13.06.2021, 14.06.2021, 15.06.2021 & 16.06.2021 with the following directions,

- i. A total number of 177 Brick Kiln units located in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages in Coimbatore North Taluk, Coimbatore District have been closed vide Proceedings of the District Collector, Coimbatore dated 01.06.2021, 13.06.2021, 14.06.2021, 15.06.2021 and 16.06.2021.
- ii. The Tahsildar, Coimbatore North has been directed vide District Collector, Proceedings Rc.No.456/Mines/2021 dated 01.06.2021 etc., to seize the entire quantum of brick earth, finished goods of bricks etc. illegally stocked in the premises of the brick kiln units under Section 21(4) of Mines and Minerals (Development & Regulation) Act, 1957.
- iii. The Revenue Divisional Officer, Coimbatore North has been directed vide District Collector, Proceedings vide Rc.No.456/Mines/2021 dated 01.06.2021 to file complaints before the competent Special Court as per the powers delegated under Section 22 of the Act, 1957 against the brick kiln unit owners for the offences committed under Section 21 of the Act, 1957 and for making prayer for confiscation of the finished bricks kept in the premises at Veerapandi, Chinnathadagam,



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Somayampalayam, Nanjundapuram and Pannimadai villages,  
Coimbatore North Taluk, Coimbatore District.

**Direction No: 6**

*Whether the brick kiln industries are following the directions issued by the Prinsipal Bench of National Green Tribunal in similar matters in North India, with modifications if any, required considering the situation prevailing in there areas to protect environment*

**Reply:**

It is submitted that, all the 177 Brick kiln units are not following the directions issued by the Central Pollution Control Board except fixed chimney. Further that as per TNPC Board B.P.No.06 dt. 02.08.2016 this type of activity comes under the Orange Category with the Industry type as 2020 - **Brickfields (excluding fly ash brick manufacturing using lime process). The unit has to obtain consent of the Board** under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981. But, none of the brick kiln units located in Pannimadai, Somaiyampalayam, Nanjundapuram, Chinna Thadagam and Veerapandi villages have obtained the consent of the TNPC Board under both the Acts.

It is further stated that as per the CPCB directions for brick kilns vide letter No. IPC-V(SS1)/Brick Kiln/2017 dated:27.06.2017 & Letter No. CPCB/IPC-V/Brick kiln/2021 dated:21.01.2021, all the Brick kiln units shall provide Induced Draft Brick Kiln (zig-zag brick setting with rectangular shape of kiln) and adhere the sitting criteria guidelines for brick kilns. All the brick kiln chambers shall provide stack monitoring facility along with porthole and platform. All the moving area around the main brick kiln should be paved with the bricks to minimize the fugitive dust emission from

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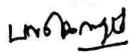
the brick kiln operation and ensure that fine dust not to accumulate all around the brick kiln. All the brick kilns are operating with Natural draft brick kiln. During inspection by the TNPC Board officials, it was noticed that most of the brick kin units have provided fixed chimney of 30 m height. None of the brick kiln units have provided air pollution control measures (Zig-zag arrangements with induced draft brick kiln) with stack monitoring facility along with porthole and platform. Thereby none of the brick kiln industries are following the directions issued by the Central Pollution Control Board except fixed chimney.

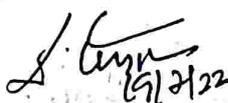
Further, joint committee with regard to direction no. vii, viii & ix prayed to co-opt an agency like National Environmental Engineering Research Institute (NEERI) before the Hon'ble Tribunal to assess whether any damage has been caused to any of the water bodies, nature of damage caused to the environment and to assess the environmental compensation to be recovered etc.,

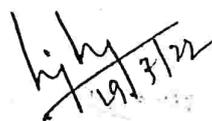
16) The Original Application came up for hearing on 22.09.2021 and the orders passed by the Hon'ble National Green Tribunal on 22.09.2021 under para 11 is reproduced hereunder:-

11. *In order to ascertain the damage caused to the environment, we feel that instead of appointing NEERI for this purpose, we can include a Senior Scientist from CPCB, Regional Office, Chennai as one of the committee member and they can conduct the study and submit a report and if they feel that further study is required, then we will consider those aspect at that time. The committee along with the officer deputed from CPCB is directed to inspect and ascertain the damage caused to environment and also the remedial measures to be taken to remediate the situation and submit a further report as directed."*





  
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17) In compliance to the orders passed by the Hon'ble National Green Tribunal, the Regional Director, Central Pollution Control Board has nominated Thiru R.Rajkumar, Scientist-D as a Member of the Committee and intimated the same to the Assistant Director of Geology and Mining, Coimbatore vide his letter dated 30.09.2021. Further, Dr.B.Gowtham, Member, SEAC - Tamil Nadu was newly nominated as a Member of the Committee vide Member Secretary, SEIAA letter dated 03.03.2022.

**B. Joint Committee Meeting for Assessment of Damage caused due to mining activity**

18) The joint committee constituted has carried out the filed visit on 26.10.2021 and briefly discussed the following scope as directed by the Hon'ble Tribunal.

- vii) Whether any damage has been caused to any of the water bodies nearby*
- viii) Whether it has affected the water bodies like rivers and streams etc.,*
- ix) Whether any depletion in the ground water level has happened on account of unscientific manner in which such industries are being run the persons involving in such activities. In any damage has been caused to environment, the committee shall indicate what is the nature of damage caused and offer recommendations for restoring the damage caused to the environment and also assess the environmental compensation to be recovered recover from those persons who are responsible for such degradation."*

In this connection, a meeting was conducted on 26.10.2021 with reconstituted members of the committee including the Senior Scientist from Central Pollution Control Board. During the meeting, the Scientist

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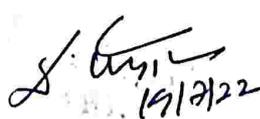
from CPCB has informed that the following details are required to assess the damage due to mining activities.

- i) Impact on the Ground water in the subject areas shall be obtained from the Water Resource Department, Coimbatore. Particularly, the data on the ground water depletion, water quality effect etc., if any due to the quarrying activities.
- ii) Impact on the agriculture activities, if any due to quarrying activities in the subject areas shall be obtained for from Village Administrative Officers. The information such as name of crops cultivated, crop wise yield loss due mining (year wise) with survey number & name of the land owner, affected area & Government notified compensation amount crop wise etc.,
- iii) Details of the river courses such as stream, Odai etc., and their impact in flow disturbance, if any due to quarrying activities shall also be obtained from WRD or concerned local department.
- iv) To carry out survey on the quarrying activities in entire subject areas such as river courses such as stream, Odai, drain etc., leased land, patta land, poramboke land etc., to assess the quantum of mining carried out legally and illegally and notified / prescribed penalty for illegal mining.

19) It is further submitted that as requested by the District Collector, Coimbatore, the Assistant Executive Engineer (i/c), Water Resource Department, Ground Water Division Coimbatore vide his letter dated 04.01.2022 has furnished the details of Ground Water fluctuation





  
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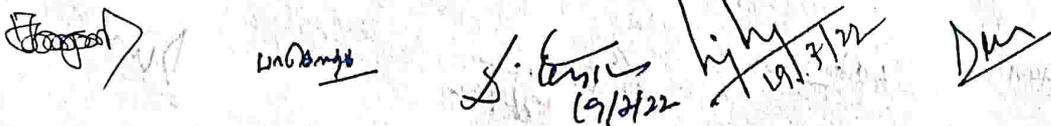


for a period of 15 years (from 2006 to 2021). Further, as requested by the District Collector, Extracts of adangal for the Fasli year 1416 to the current Fasli year for the villages of Chinnathadagam, Nanjundapuram, Pannimadai and Veerapandi were provided by the Tahsildar, Coimbatore North.

20) It is further submitted that survey works have been carried out by the Officials of the Department of Survey, Coimbatore in 565 survey fields identified by the Village Administrative Officers concerned in patta and poramboke lands in Chinnathadagam, Nanjundapuram, Pannimadai and Veerapandi villages using DGPS survey through agency empanelled by the Commissioner of Geology and Mining vide Proceedings Rc.No.2921/MM4/2016 dated 09.03.2021. The survey and assessment works have been completed on 10.03.2022.

21) It is further submitted that the Original Application No.119 of 2021 was taken up for hearing along with O.A.No.135 of 2021. The learned Counsel appeared for the Pollution Control Board submitted that they have to undertake exercise of assessing the damages as per the formula based on the Central Pollution Control Board guidelines and requested atleast four weeks time for the same. The learned counsel appeared for the Official Respondents 1, 2, 3, 6 & 7 also made a request for grant of time for filing final report before the Hon'ble Tribunal. As requested by the learned Counsels appeared for the Pollution Control Board and the Revenue Department, the Hon'ble National Green Tribunal has granted time for filing reports by the Official Respondents and posted the matter on 13.07.2022.

22) It is further submitted that based on the report of the Tahsildar, Coimbatore North taluk in letter Rc. No. 4346/2022/B1 dated 12.07.2022, quantity of brick earth illegally quarried and transported has

The block contains several handwritten signatures and dates. From left to right: a signature that appears to be 'S. Srinivasan' with a date '19/3/22' below it; a signature 'S. Srinivasan' with a date '19/3/22' below it; a signature 'S. Srinivasan' with a date '19/3/22' below it; and a signature 'D. Srinivasan' with a date '19/3/22' below it.

been arrived at only from the accessible areas in the villages of Somayampalayam, Chinnathadagam, Nanjundapuram, Pannimadai and Veerapandi. This may be treated as minimum quantity of brick earth quarried illegally. Apart from this, quantity of brick earth quarried illegally from the inaccessible areas such as water logged, bushy terrain and undulating terrains could not be assessed. The list of survey fields assessed with DGPS survey revealed a total quantity of 1,10,77,276 cbm of brick earth illegally mined and transported in Somayampalayam, Chinnathadagam, Nanjundapuram, Pannimadai and Veerapandi villages are furnished below.

Sl. No	Name of the village	Quantity of brick earth illegally mined and Transported (in Cubic meter)
1	Veerapandi	44,20,616
2	Chinnathadagam	44,10,918
3	Somayampalayam	18,75,773
4	Nanjundapuram	3,35,714
5	Pannimadai	34,255
<b>Total</b>		<b>1,10,77,276</b>

23) It is further submitted that directions issued by this Hon'ble tribunal on 04.06.2021 with regard point Vii, Viii & ix for assessment of the damage caused due to mining activity are furnished below;

**Direction No: 7 and 8**

- vii) Whether any damage has been caused to any of the water bodies nearby  
viii) Whether it has affected the water bodies like rivers and streams etc.,

**Reply:**

During the committee visit, it is observed that the illegal mining was carried out in the streams & river path near the foot hills. These streams are found to be catchment path of rain water flowing from the hills of Thadagam

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Valley and finally connected to the River. Due to mining activity flow of water may get affected and stagnated in the mined location. Hence it is clear that the illegal mining has affected the water bodies and nature course of flow of water in this region.

**Direction No: 9**

ix) Whether any depletion in the ground water level has happened on account of unscientific manner in which such industries are being run the persons involving in such activities. In any damage has been caused to environment, the committee shall indicate what is the nature of damage caused and offer recommendations for restoring the damage caused to the environment and also assess the environmental compensation to be recovered from those persons who are responsible for such degradation.

**Reply:**

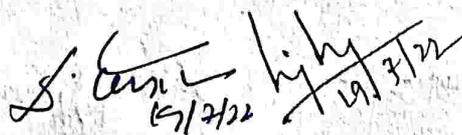
The Assistant Executive Engineer (i/c), Water Resource Department, Groundwater Division, Coimbatore vide letter Rc.No.1(a)/Ko: Miscellaneous/AEE/2022/Coimbatore dated 04.01.2022 has furnished the details of the groundwater level in the Coimbatore North Taluk (Annexure - 2). However, ground water depletion could not be concluded due to inadequate historical data available for assessment. The mining has been carried out illegally in patta land, poramboke land as well as in the riverine systems, streams, odai etc.

**C. Compensation for damages caused to environment due to illegal quarrying of brick earth**

24. The illegally quarried brick earth minerals in patta and poramboke lands in Pannimadai, Somaiyampalayam, Nanjundapuram, Chinna Thadagam and Veerapandi villages were utilized for making bricks in the Brick Kilns. Further, it is clear that the end beneficiaries of this illegal





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mining are the 177 brick kiln unit owners. As most of the patta land owners are alleging ignorance, the compensation amount for the illegal quarrying of the brick earth may be levied upon the owners of the above said Brick Kiln units.

The assessment of the actual damage caused due to mining activity could not be carried out because of the inadequate historical data of the said area. In such cases an interim compensation calculation methodology for sand mining is given in O.A. No. 360/2015, so committee has decided to adopt the same methodology for the brick mining activities. The committee has arrived compensation amount based on the following method,

**METHOD (as per OA No. 360/2015):** As per the NGT order in **OA No. 360/2015** (PB), National Green Tribunal Bar Association Vs. Virender Singh (State of Gujarat) - the total environmental compensation calculated as follows,

#### **Model calculation for Method**

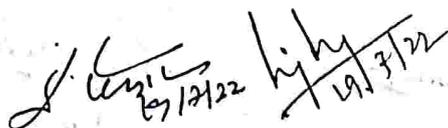
In the matter of **OA No. 360/2015** (PB), National Green Tribunal Bar Association Vs. Virender Singh (State of Gujarat), stated as follows;

"... 10. Vide order dated 17.08.2020, the Tribunal considered the CPCB report dated 30.01.2020, in pursuance of earlier orders on scale of compensation to be recovered for violation of norms for mining on polluter pays principle and the matter was deferred for further consideration of such scale and further orders in the light of the EMGSM 2020. On the issue of scale of compensation for violations, the Tribunal held that the same has to be calculated having regard to the polluter pays principle and not mere loss of royalty. This requires taking into account value of the illegally mined material and cost of restoration of the environment. CPCB did the exercise by constituting an expert Committee.

11. Approach 2 is demonstrated by following formula: "Till such time as data and information for a comprehensive NPV is worked out in a site specific manner to account for all (or atleast the major) ecological damages, a simplified NPV, proxied on the market value









of the illegally extracted amount may be computed. In this case the NPV approach would imply that the total benefits from the activity of sand mining (as represented by the market value of the extracted amount) be deducted from the total ecological costs imposed by the activity. In the absence of data on benefits and costs separately, we recommend a modification of the formula as shown below: Total Benefits(B) = Market Value of illegal extraction: D (refer Table 1) Total Ecological Costs = Market Value Adjusted for risk factor:  $D \times RF$  (refer Table1).

For present purposes, it is assumed that the Benefits would accrue only in the first year (in which the extraction of the illegally mined material takes place), while the ecological costs would continue to be felt over a period of time. NPV is to be calculated for a period of 5 years on the net value,  $\Sigma (C-B)$ , at a discount rate ranging from 8%-5%, varying in inverse with the risk factor. Thus, where the highest risk factor (say 1) is applicable, the discount rate applicable would be the lowest (say 5% in this case)."

12. Final recommendation is as follows: "Thus, it is recommended that the annual net present value (NPV) of the amount arrived at after taking the difference between the costs and the benefits through the use of the above approach, maybe calculated for a period of 5 years at a discount rate of 5% for mining which is in a severe ecological damage risk zone. The rationale for levying this NPV is based on expert opinion that reversal and/or restoration of the ecological damages is usually not possible within a short period of time and rarely is it feasible to achieve 100% restoration, even if the sand deposition in the river basin is restored through flooding in subsequent years. The negative externalities of the mining activity are therefore to be accounted for in this manner. Ideally, the worth of all such damages, including costs of those which can be restored should be charged. However, till data on site-specific assessments becomes available, this approach may be adopted in the interim. In situations where the risk categorization charged. However, till data on site-specific assessments becomes available, this approach may be adopted in the interim. In situations where the risk categorisation is unavailable or pending calculation, the following Discount Rates may be considered:

<b>Severity</b>	Mild	Moderate	Significant	Severe
<b>Risk Level</b>	1	2	3	4
<b>Risk Factor</b>	0.25	0.50	0.75	1.0
<b>Discount</b>	8%	7%	6%	5%

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Market Value of Illegally Mined Material (D) = Qty mined \* Rs per m<sup>3</sup>

Annual Value of Foregone Ecological Values D\*RF

Present Value of Foregone Ecological Values

$$PV = \sum_{t=1}^5 \frac{(D*RF)}{(1+r)^t}$$

Net Present Value (after netting out market value of illegally mined material) - i.e., Total Compensation to be levied = NPV = PV - D

The Hon'ble Tribunal, PB, Delhi has considered and approved the above **approach 2**.

The Committee suggested using same approach to evolve/calculate the damage cost due to quarrying activity. Individual survey number wise damage assessment calculated is given in *Annexure - 3*.

The model calculation of excess quarrying for SF No. 272, Pannimadai Village, Coimbatore North Taluk, is calculated as follows;

**SF No. 272, Pannimadai Village, Coimbatore North Taluk**

Volume of Earth mined	:	20088 cbm
Cost of Earth	:	Rs. 100
		(As per G.O.No.107 Industries (MMC2) Department dated 06.07.2017)
Market Value of Illegally Mined Material (D)	:	<b>Qty mined x Rs per cbm</b> 20088 cbm x Rs. 100
Total	:	Rs. 20,08,800

**RF** – Risk factor, Committee suggested to consider the factor Sever based on the field visit & physical damage of Water Stream, Riverine system etc.

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Accordingly,  $RF = 1$ , Discount factor ( $r$ ) = 5%,  $t = 1,2,3,4,5$

Annual Value of Foregone Ecological Values  $D \times RF =$  Rs. 2008800

Present Value of Foregone Ecological Values

$$PV = 2008800/(1+0.05)^1 + 2008800/(1+0.05)^2 + 2008800/(1+0.05)^3 + 2008800/(1+0.05)^4 + 2008800/(1+0.05)^5$$

$$PV = 1913142.85 + 1822040.82 + 1735276.97 + 1652644.73 + 1573947.36$$

$$PV = 8697052.74$$

Net Present Value (after netting out market value of illegally mined material) -  
i.e., Total Compensation to be levied =  $NPV = PV - D$

$$NPV = 8697052.74 - 2008800$$

$$NPV = 6688252.74$$

Total Compensation to be levied = Rs.6688253.00/-

**Total interim compensation calculated for a quantum of 1,10,77,276 cbm of Brick earth illegally mined is Rs. 373,74,20,825 /-**

**D. Compensation for the environmental damage caused by brick kiln units by operating without CTE & CTO apart from the illegal mining.**

25) In addition to compensation fixed for the illegally mined brick earth, the compensation for damages caused to environment is also imposed on the brick kiln units operated without prior permission. The Hon'ble National Green Tribunal in its order dated 13.05.2022 has directed as follows:

"5. Therefore, what remains to be decided is to the environmental compensation that the authorities may slap on the brick kiln owners, who are doing the illegal brick kiln activity.

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6. 13<sup>th</sup> respondent is the Coimbatore District Brick Manufacturers Associates, when questioned the Learned Counsel appearing for the Association mentioned that there are about 180 members in their association, though few of them do not own brick kiln on the elephant corridor. Be that as it may, in the event the Pollution Control Board is going to assess the damages and impose the penalty and compensation, we expect the Association to take up the responsibility of paying the same."

It is submitted that as per the Sub-Section (1) of the Section 25 of the Water (prevention and Control of Pollution) Act, 1974 as amended in 1988, the owners of the Brick Kiln Units in any area are entitled for running their units only after obtaining Consent to Establish and Consent to Operate from the Tamil Nadu Pollution Control Board, contravening which is punishable under Section 44 of the said Act. But, the 177 brick kiln unit owners in the said villages have not obtained any Consent to Establish and Consent to Operate from the Tamil Nadu Pollution Control Board.

Hence, it is further submitted that compensation as per the Tamil Nadu Pollution Control Board adopting the "**Polluter Pays Principle**" for the Brick kiln units not following the directions issued by Hon'ble NGT, Principal Bench in the matter of OA No. 593/2017 in Pannimadai, Somaiyampalayam, Nanjundapuram, Chinna Thadagam and Veerapandi Villages has been calculated as **Rs.5932.31 Lakhs** (Annexure - 4). The committee has recommended to levy Rs. 5932.31 lakhs as compensation for environmental damages caused by the brick kiln owners.

#### **E. RECOMMENDATIONS OF THE COMMITTEE**

- i) It is submitted that the 177 brick kiln unit owners being the end beneficiaries shall be held responsible for the illegally quarried brick earth minerals in patta and poramboke lands in

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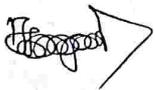
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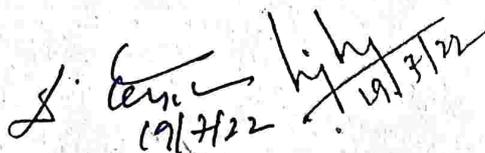
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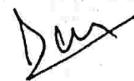
Pannimadai, Somaiyampalayam, Nanjundapuram, Chinna Thadagam and Veerapandi villages, the interim compensation amount of Rs. 373,74,20,825/- for the illegal quarrying of the brick earth may be levied against the owners of the above said Brick Kiln units. Further, as per the order of the Hon'ble National Green Tribunal dated 13.05.2022, the environmental compensation amount of Rs. 5932.31 lakhs arrived on the illegal operation of brick kiln units and the compensation amount of Rs. 373,74,20,825/- arrived for illegal quarrying of brick earth may be levied against the brick kiln owners and the Brick Kiln Owners Association may be directed to take the responsibility of paying the same.

- ii) The Committee suggested that a complete Remote Sensing survey has to be conducted by a reputed Government organization/institution to estimate the total quantum of material quarried in the streams, drains, riverine system, tanks, inaccessible poramboke and patta lands, etc, at regular intervals of five years (Period from 2000 to 2020). This survey will provide complete data on the complete material quarried as well as validate the data already surveyed/quantified through DGPS. After the completion of the survey through remote sensing & validation of the earlier data, the exact compensation which will be arrived shall be imposed on Brick Kiln owners.
- iii) In order to regulate the brick kiln industries and to prevent illegal quarrying of brick earth, quarrying permission may be granted only to the applicant who have obtained prior clearance from the Hill Area Conservation Authority as per the instructions issued by the Government in G.O.No.49 Housing





  
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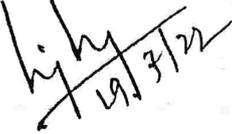


and Urban Development (UD.2) Department dated 24.03.2003 and Consent to Establish (CTE) and Consent to Operate(CTO) from TNPCB, etc., not exceeding the carrying capacity of the area as the areas fall in hill villages namely Nanjundapuram, Veerapandi, Chinnathadagam, Somayampalayam villages and in Pannimadai non hill village also.

  
P. Saravanan  
Regional Joint Director of Geology  
and Mining (i/c),  
Thiruchirapalli Region

  
Dr. B. Gowtham,  
Member  
SEAC - Tamil Nadu

  
D. Jayalakshmi  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Coimbatore North

  
R. Rajkumar  
Scientist D  
Central Pollution Control Board  
Regional Directorate - Chennai

  
District Collector  
Coimbatore

**ANNEXURE - 1****List of Brick kiln units closed by the Dept of Geology and Mining**

<b>Sl.No</b>	<b>Name of the unit</b>	<b>S.F.Nos and Village</b>	<b>No.of brick Kiln Units</b>
1	Thiru.M.Ponnusamy, S/o.MarappaGounder, SAT Chamber Bricks Unit - II, 4/244, North Street, ManikuttyThottam, Chinnathadagam, Coimbatore-641108, Cell:93440 50549	Survey No.263/1, Chinnathadagam.	1
2	Thiru.R.Somasundaram, S.F.No.448-A/1B & 491-B/2, RNR Chamber bricks, Thanneerpanthal, Chinnathadagam Coimbatore .Ph.No.9842270094	Survey No.448A/1B, 491B/2, Chinnathadagam.	1
3	Thiru.R.Rajamani, S/o.Rangasamy, MANI Chamber Bricks, D.No.1/18, Palani Gounder Colony, NGGO Colony, Coimbatore-641022, cell:93632 67116	S.F.No.559/1 Chinnathadagam	1
4	Tmt.S.Kavitha, W/o.P.Subramaniam, D.No.4/50-2, Ramanathapuram, Chinnathadagam, Coimbatore-641108, Cell:93631 22666	S.F.No.589/3B & 589/4C Chinnathadagam	1
5	Thiru.R.Krishnasamy, S/o.R.N.Raju, RSK Chamber Bricks (Unit I & II), S.F.No. 491/B2, 574/2 & 576/A2, Anaikatty Road, Thanneerpanthal,Chinnathadagam, Coimbatore - 641108	Survey No. 491/B2, 574/2 & 576/A2, Chinnathadagam.	2
6	Thiru.P.Subramaniam, S/o.R.N.Palanisamy, INDU Chamber Bricks- Unit -II, 4/50-2, Ramanathapuram, Chinnathadagam Post, Coimbatore-641108, Cell:93631 22666	S.F.No. 337/3, 341/3 Chinnathadagam	1
7	Selvi.D.Ramya, D/o. P.Dharmaraj,Ramya Chamber Bricks, 2/223, Veerapandipudur main road, Coimbatore -641108, Cell: 9360755599.	S.F.592/1, 593/2, 594A/2& 594/B1 Chinnathadagam	1
8	Thiru.P.Dharmaraj, S/o.Perumalsamygoudar, RAMYA Chamber Bricks, 2/223, Veerapandipudur main road, Coimbatore -641108, cell: 9360755599.	Survey No. 26/1B, 28/1A, 188/2 & 188/3, Chinnathadagam.	1
9	Thiru.V.Sampathkumar, S/o.Velappa Naidu, MINI Chamber Bricks Unit - I, D.No.5/1,46, Thiruvalluvar Nagar, Chinnathadagam, Coimbatore-641108, Cell:93631 22555	S.F.No.596/1 & 597/A1 Chinnathadagam	1

10	Thiru.V.Sampathkumar, S/o.Velappa Naidu, MINI Chamber Bricks Unit - I, S.F.No.555/1, D.No.5/1,46, Thiruvalluvar Nagar, Chinnathadagam,Coimbatore-641108, Cell:9363122555	Survey No.555/1, Chinnathadagam.	1
11	Thiru.T.N.Palanisamy, S/o.Narayanasamy, GEM Chamber Bricks , 2/1, Chinnathadagam, Coimbatore-641108, Cell:9842258233.	Survey No.18/1B, 19/1 & 19/2, Chinnathadagam.	1
12	J.Jaganathan, S/o.R.Subramaniam, CIVIL Chamber Bricks (JKB), Thadagam road, Somayanur post, Nanjundapuram, Coimbatore - 641108	S.F.No.542/2 Chinnathadagam	1
13	R.Selvaraj, S/o.Rangegoundar, 2/166A, MKS Chamber BricksMariammankovil street, Chinnathadagam, Coimbatore-641108	SF.187/1 Chinnathadagam	1
14	Thiru.S.Nagarajan, S/o.SubbaiyaGounder, D.No.4/550B, Ramakrishna Nagar, NVK Chamber Bricks, PalanigoundanPudhur, K.Vadamadurai, Coimbatore-641017, Cell:99521 66185	S.F.No.492/1 Chinnathadagam	1
15	Thiru.P.Shanmugasundram, S/o.K.Palanisamy, PAT Chamber Bricks, 4/199, North street, Manikutty thottam, Chinnathadagam, Coimbatore-641108	SF.35/1B & 39 Chinnathadagam	1
16	Thiru.R.Sivakumar, S/o.Raman, D.No.1/255, SRI KARTHIKEYA Chamber Bricks, SurveyThadagam Main Road, Chinnathadagam, Coimbatore - 641108, Cell:9994515050.	S.F.No. 446/1 & 492/2, Chinnathadagam.	1
17	D.Devaraj, S/o.Duraisamy, 2/392, CSD Chamber Bricks, , 24 Veerapandi main road, Chinnathadagam, Coimbatore-641108	S.F.No.26/1A, 24/1 & 28/1C, Chinnathadagam	1
18	Thiru.K.Ganesan, S/o.kaniappan, KKG Chamber Bricks, D.No.33, Perumal Nagar, P&T Colony, Goundanpalayam Coimbatore-641030 Cell:93453 45315	S.F.No.533/2 Chinnathadagam	1
19	Thiru.Saravanakumar, S/o.Subramaniyan, Vishnu Chamber Bricks 2/117, Mariamman kovil street, Chinnathadagam, Coimbatore-641108	S.F.No.535/1 & 632/B1 Chinnathadagam	1
20	Thiru.R.Subash, S/o.Rajendran, JJB Chamber Bricks, 2/400, Veerapandi Raod, Chinnathadagam, Thadagam post, Coimbatore-641108	S.F.No.34/1A, 34/1C Chinnathadagam	1
21	V.Raju, S/o.N.Venkitasamy, SNT Chamber, 8/72, J.N.Palayam, Thopampatti Post, Coimbatore-641017 Cell:9364458448	Survey No.336, Chinnathadagam	1

22	Thiru.S.Nandhieshkumar, S/o.Sundarrajan,TMB Chamber Bricks, D.No.2/36, MariyammanKovil Street, Chinnathadagam, Coimbatore - 641108, Cell: 8838943501.	Survey No. 494/1 & 495/2, Chinnathadagam.	1
23	Thiru.M.Ramanji, S/o.Manikkam, D.No.27, Thaneer Pandal, MRV Chamber Bricks (VEL Chamber Bricks) Chinnathadagam, Coimbatore - 641108, Cell: 9940006077.	Survey No. 469/3 & 470/2, Chinnathadagam.	1
24	Thiru.R.Palanisamy, S/o.R.Rangasamy, TPT Chamber Bricks, D.No.4/85, North Street, Chinnathadagam, Coimbatore -641108 Ph.No9894429768.	S.F.No.574/2, 576/A2 Chinnathadagam	1
25	Thiru.C.M.Krishnakumar, S/o.N.Mooguragowder, CMK Chamber Bricks, Veerapandipudur Road, Chinnathadagam, Coimbatore-641108 Cell:9360560986.	S.F.No.36/1A, Chinnathadagam.	1
26	Thiru.V.Kambaliyappan, S/o.Venkatraman, MSK Chamber Bricks Unit, S.F. 3, 5/2 & 6/2, D.no.3/220G,Balaji Garden, Chinnathadagam, Coimbatore-641108 Cell:91595 65663	Survey No.3, 5/2 & 6/2, Chinnathadagam.	1
27	Thiru.N.Rajendran, S/o.Balan, TRN Chamber Bricks, D.No.2/525-1, Birunthavan 1st Street, Thiruvalluvar Nagar, Somaiyanur, Nanjundapuram, Coimbatore -641108, Cell: 9585767913.	S.F.No:172/1B, 173/1A, 49/4 & 12/1 , Chinnathadagam	1
28	Thiru.K.Rajkumar, S/o.Karaiyagounder,MKT Chamber Bricks, 6/200-1, North Street, 22, Nanjundapuram, Chinnathadagam, Coimbatore-641108 Cell:9344855808	Survey No.356, Chinnathadagam.	1
29	S.Chandrapraba, W/o.T.V.Selvaraj, CSB Chamber Bricks, 5/171, Thiruvalluvar Nagar, Anaikatti main road, Thannerpandal, Chinnathadagam, Coimbatore-641108	SF.574/1A, 574/1B & 574/1C Chinnathadagam	1
30	Thiru.K.Govindaraj, S/o.Kasi (a) Sennan, KGS Chamber Bricks, S.F.No.584/2 & 586/2A, D.No.2/440, Thiruvalluvar Nagar, Nanjundapuram, Coimbatore-641108, Cell:9787903201	Survey No.581/2, Chinnathadagam	1
31	Thiru.P.C.Sampathkumar, S/o.Chinnasamy, CSP Chamber Bricks No.67, Periyannan Nagar, TVS Nagar, Edayarpalayam, Coimbatore - 641025.	S.F.no.19/2Chinnathadagam	1
32	Thiru.A.Ramesh, S/o.Angannathaver, KTC Chamber bricks, D.No.4/188-C,North Street, Chinnathadagam,Thadagam Post, Coimbatore-641108 Cell:9994810099	Survey No.530/3, Chinnathadagam.	1

33	M.C.Vijayakumar, S/o Chinnasamy, Amman Kumar Chamber Bricks, Survey, 95, Kumaran Avenue Phase-II, NGGO Colony, K.Vadamathurai, Coimbatore-641025 Cell: 9344837399	S.F.No. 575-B/1, Chinnathadagam.	1
34	Thiru.P.Ramasubbu, S/o.Pothiraj Naidu, TMT Chamber Bricks, D.No.5/381/V1, Viveganandar Street, Kanuvai, Somayampalayam, Chinnathadagam, Coimbatore-641108, Cell:99449 34490.	S.F.No.575B/1 Chinnathadagam	1
35	Thiru.M.Kathirvel Kumar, S/o.Mookappan, TTK Chamber Bricks- Unit-II, D.No.2/393A, 24,Veerapandi Main Road, Chinnathadagam, Coimbatore-641108, Cell:9965070707.	Survey No.27/2, 37, Chinnathadagam.	1
36	Thiru.M.Ravichandran, S/o.Masthannagowder, CMR Chamber Bricks, D.No.2/90, Marriyamman Kovil Street, Chinnathadagam, Coimbatore - 641108, Cell: 9345262963.	S.F.No:54/1C and 54/1B Chinnathadagam	1
37	Thiru.T.Vellingiri, S/o.Thirumurthy Mudaliar, KSB Chamber Bricks, S.F.No: 519/2, 3, 520B/1A, 1B, 3, 521, 522A/1A, 1B, 3, 523B/1A, 1B, 524A/1B , Opp. UlavarSanthai, Vadavalli, Coimbatore -641041, Cell: 9361021190.	Survey No. 519/2, 3, 520B/1A, 1B, 3, 521, 522A/1A, 1B, 3, 523B/1A, 1B, 524A/1B, Chinnathadagam	1
38	Thiru.Sundaramoorthy, S/o.Narayanasamy,SD Gowshik Chamber Bricks, kovil Pirivu, Anaikatti Road, Chinnathadagam, Coimbatore -641108	S.F.No.605/1B Chinnathadagam	1
39	Thiru.C.N.Muthukumar, S/o.U.Nanjunda Gowder, D.No.2/447, Veerapandi Road, S.F.No.50/1C, CNM Chamber Bricks, Thadagam (Post), Coimbatore -641108, Cell: 9940006077.	S.F. No.50/1C, Chinnathadagam	1
40	Tmt.J.Sasikala, W/o.Jayaprakash, JP Chamber Bricks, D.No.5/275, Thiruvalluvar Nagar, Chinnathadagam, Coimbatore -641108, Cell: 9442158444.	S.F.No.342/1A, Chinnathadagam.	1
41	Thiru.N.Kengan , S/o.Narayanasamy, N.K.S.Chamber Bricks, No.18, Siva Nagar, TVS Nagar Opposite,Edayarpalayam, Coimbatore North, Coimbatore -641025	SF.No.7/1 Chinnathadagam	1
42	Thiru.M.Kathirvel Kumar, S/o.Mookappan, TTK Chamber Bricks- Unit-I, D.No.2/393A, 24,Veerapandi Main Road, Chinnathadagam, Coimbatore-641108 Cell:9965070707.	S.F.No.602/1, 602/1A Chinnathadagam	1

43	Tmt.R.Kanchana, W/o.Ramachandran, PRK Chamber BricksD.No.2/402 B Veerapandi Road, Thadagam Post, Chinnathadagam Coimbatore-641108 Cell:9751383766.	S.F.No.589/1, 589/4A Chinnathadagam	1
44	Thiru.K.V.Kumarasamy, S/o.Velappamudaliyar,Ragam Chamber Bricks, 1/26, OorGounder street, Maruthapuram(Po),cbe-641046, Cell: 9894785899	S.F.No.572, Chinnathadagam	1
45	Thiru.C.S.Selvarajan, S/o.Subaiya Gowder, DSP Chamber Bricks, S.F.No:623/1, 624/1B, 625/1B, 49/1 & 49/2 , SV Colony, Veerapandi, Thadagam, Coimbatore -641108, Cell: 9585571222	Survey No. 623/1, 624/1B, 625/1B, 49/1 & 49/2, Chinnathadagam.	1
46	Thiru.R.Ravichandran, S/o.Ramachandran, Lakshmi Chamber Bricks (V.B.I), D.No.91, Raja Annamalai Road, Saibaba Mission, Coimbatore North, Coimbatore - 641011.	Survey No.14/1A, 1B, 14/2 & 13/3A, 3B, 3C 3D, Chinnathadagam.	1
47	Thiru.Jaganathan, S/o.Nanjappagoundar, NKN Chamber Bricks, G.N.Mills Post, Coimbatore - 641029	S.F.No.574/2 & 576/2, Chinnathadagam.	1
48	S.Arivuchelvan, C/o.ARS Chamber Bricks, Periyathadagam road, Chinnathadagam post, Coimbatore-641108	Survey No. 539/1A, Chinnathadagam.	1
49	Thiru.R.Palanisamy, S/o.Rangasamy, SRI VINAYAGAR Chamber Bricks, D.No.4/188-B, North Street, Chinnathadagam, Coimbatore - 641108, Cell:98947 00031	S.F.No. 527/1, Chinnathadagam	1
50	Tmt.K.Devika, S/o.W/o.Karunakaran, SPK Chamber Bricks, D.No.2/5, Ramasamy Pillai Street, Vadavalli, Coimbatore-641041 Cell:98422 21190	S.F.No.589/4B1 Chinnathadagam	1
51	Thiru.G.Vasudevan, S/o.S.Gunasekaran, GJ Chamber Bricks, 1/277, Bank Street, Chinnathadagam Post, Coimbatore -641108. Cell: 93444 21022	Survey No.530/1, Chinnathadagam.	1
52	Thiru.C.M.Rajkumar, S/o.Myilsamy, CMR Chamber Bricks, Sf.No.29/1, 24, Veerapandi Road, Chinnathadagam, Coimbatore-641108 Ph.No.9367758158	S.F.No.29/1, 30/2B, Chinnathadagam	1
53	Thiru.R.Rajan, S/o.Rangasamy Gowder, CSR Chamber Bricks, Puliymarathottam, Chinnathadagam, Coimbatore-641108	SF.No.304 & 306, Chinnathadagam	1

54	Thiru.R.Kumar, S/o.Rangasamy, TKT Chamber Bricks, D.No.4/46, North Street, Chinnathadagam Coimbatore-641108 Cell:87370 50505	S.F.No.516, Chinnathadagam	1
55	Thiru.R.Ashok Kumar, S/o.T.Rangasamy, ASHOK Chamber Bricks, 7/103, Annai Illam, Uchaiyanur, Chinnathadagam, Coimbatore -641108.	S.F.No.442/2B1, Chinnathadagam	1
56	Thiru.K.Saravanan, S/o.K.N.Krishnan, MVN Bricks, 2/440, Veerapandi Road, Chinnathadagam, Coimbatore-641108	S.F.no.88/3 & 87/2, Chinnathadagam	1
57	Thiru.K.Pandian, S/o.Kaliappan, SUBAM Chamber Bricks, D.No.7/491, Ragavendra Nagar, Nanjundapuram, Coimbatore-641108 Cell:8098978649	S.F.No.565/2, Chinnathadagam	1
58	Tmt.D.Revathi, W/o.R.Baskaran, RKT Bricks, CRR Thottam, Chinnathadagam, Coimbatore-641108 Cell:7904225900	S.F.No.342/2A3, Chinnathadagam	1
59	S.Chandrapraba, W/o.T.V.Selvaraj, CSB Chamber Bricks Unit-I, 5/171, Thiruvalluvar Nagar, Anaikatti main road, Thannerpandal, Chinnathadagam, Coimbatore-641108 Cell:9363261644	Survey No. 447A/3,Chinnathadagam	1
60	Thiru.A.Selvaraj, S/o.K.N.Ayyasamy, KMB Chamber Bricks,15/32-A, Kondanurpudhur, 24 Veerapndi, Anaikatti North, Coimbatore - 641108, Cell:9842282629	Survey No. 579 & 580, Chinnathadagam.	1
61	Thiru.M.Ponnusamy, S/o.Marappa Gounder, SAT Chamber Bricks 4/244, North Street, Manikutty Thottam, Chinnathadagam, Coimbatore-641108 Cell:93440 50549	S.F.No.439/1A2B, Chinnathadagam	1
62	Thiru.M.Karuppusamy, S/o.Marudhaiyagowder, JP Chamber Bricks, , D.No.1/269, Thadagam Main Road, Chinnathadagam, Coimbatore - 641108, Cell: 9442158444.	S.F.No:342/2A2,Chinnathadagam.	1
63	Thiru.S.Santhoshkumar, S/o.soundar rajan, TMS Chamber Bricks, Chinnathadagam, Coimbatore. Cell:98422 16786	Survey No.5/1 & 6/1,Chinnathadagam	1
64	Thiru.T.S.Santhoshkumar, S/o.Soundarrajan, TMS Chamber Bricks (S.F.No.618/1A1, 618/1A2, 619/2A1 & 619/2A2), D.No.2/11, Tank Street, Chinnathadagam, Coimbatore-641108 Cell:93666 93677	Survey No.618/1A1, 618/1A2, 619/2A1 & 619/2A2, Chinnathadagam	1
65	M.Sureshkumar, S/o.Mayilsamy, 3/214, MYIL Chamber Bricks, Thadagam Pudur, Chinnathadagam, Coimbatore- 641108	S.F.No.513/1A & 514A/2A, Chinnathadagam	1

66	Thiru.M.Sureshkumar, S/o.Mayilsamy, Myil Chamber Bricks Unit II, 3/214, ThadagamPudur, Chinnathadagam, Coimbatore – 641108 Cell:9364288424	Survey No. 498/2,Chinnathadagam.	1
67	Thiru.M.Saravanan, S/o.Mariappan, SB Chamberbricks, D.No.420, Gandhi Street, Kanuvai, Chinnathadagam, Coimbatore -641108. Cell:9344292066	Survey No.529/1, 529/2, Chinnathadagam	1
68	Tmt.A.Easwari, W/o.Arivudainambi, ASP Chamber Bricks, D.No.5/589-B-1, Namitha Garden, Kanuvai, Somayaimpalayam, Coimbatore - 641108.	Survey No.7/1, 6/2, 6/1, 5/1, 5/2 & 13/1A1, Chinnathadagam	1
69	Thiru.N.Natarajan, S/o.Nanjundagoundar, TOP Chamber Bricks, South street, Chinnathadagam, Coimbatore -641108	S.F.No.28/1B, Chinnathadagam	1
70	Tmt.SenthilThilagam, W/o.K.C.Jaganathan, AB Chamber Bricks, 1/34,Pappanaickenpalayam, Thadagam Post, Coimbatore-641108.	S.F.No.792/1B & 791/1A2, Chinnathadagam.	1
71	Thiru.R.Mahendran, S/o.Rangasamy Gowder,AVM chamber Bricks, Anaikatti Main road, Kovil Pirivu, Chinnathadagam, Coimbatore - 641108.Cell:98436 33225	S.F.No. 502B/1A, Chinnathadagam	1
72	Thiru.V.Jayaraj, S/o.Veeraiyagounder, JKS Chamber Bricks, Anakatti Main Road, Chinnathadagam, Cell: 9585530216.	S.F.No.502B/1B, Chinnathadagam.	1
73	Thiru.A.Ananthraj, S/o.Angamuthu Gounder, 105 Chamber Bricks, Periyathadagam Road, Chinnathadagam, Coimbatore -641108. Cell:97860 60060	S.F.No.559/2, Chinnathadagam	1
74	Tmt.S.Soundammal, W/o. Sabapathy, RR Bricks, D.No.14/2, SMR layout, G.N.Mills Post, Coimbatore – 641029. Cell: 9750306999.	S.F.No. 2/1, Chinnathadagam.	1
75	Thiru.K.Govindaraj, S/o.Kasi (a) Sennan, KGS Chamber Bricks, D.No.2/440, Thiruvalluvar Nagar, Nanjundapuram, Coimbatore-641108 Cell:9787903201	S.F.No.584/2 & 586/2A, Chinnathadagam.	1
76	Thiru.R.Venkatesh, S/o.Rangasamy Naidu, CVR Chamber Bricks, Old Bank Street, Chinnathadagam, Coimbatore -641108. Cell:94430 58273.	Survey No.338/1, Chinnathadagam.	1
77	Thiru.A.Sivakumar, S/o.ArusamyGounder, TKT Chamber Bricks (S.F.No.529/2), AnuvaviKovilPirivu, Chinnathadgam, Coimbatore-641108 Cell:99430 23344.	Survey No.529/2,Chinnathadag am.	1

78	Thiru.Thennarasu, S/o.Natarajan, SUN Chamber Bricks, KovilPirivu, Chinnathadagam, Coimbatore, Cell: 93451 02699	Survey No.502B/1B,Chinnathadagam.	1
79	Thiru.N.Manokaran, S/o.Nanjundagowder, MANJU Chamber Bricks, Old Bank Street, Chinnathadagam, Coimbatore North. Mobile No. 9362949292.	Survey No.309/1A,Chinnathadagam.	1
80	Thiru.Asokkumar, RAMANA Chamber Bricks, ThadagamPudur, Chinnathadagam, Coimbatore North. Mobile No. 9344053155.	Survey No.309/1B,Chinnathadagam.	1
81	Thiru.M.Kathirvelkumar, S/o.N.Mookapan, D.No.2/393A, 24, Veerapandi Road, TTK Chamber Bricks, S.F.No:32/3, 49/3 & 48/1B, Chinnathadagam, Coimbatore -641108, Cell: 9965070707.	Survey No. 32/3, 49/3 & 48/1B, Chinnathadagam.	1
82	Thiru.G.Bennet Abraham, S/o.G.Gunapal, Star Chamber Bricks, No.18, Thadagam Road, Kavundampalayam, Coimbatore – 641025. Ph.No.9894722887	Survey No.448A/1A, Chinnathadagam.	1
83	Thiru.G.Vinodkumar, S/o.J.V.Gopal, SNT Chamber Bricks, 5/325, Sri murugan nagar, K.Vadamadurai post, Coimbatore -641017,	S.F.no.47/1, 47/2, Nanjundapuram.	1
84	Thiru.K.C.Jaganathan, S/O.Chinnasamy Gounder,JB Chamber Bricks, 1/40, Opp. to Kundru Perumal Kovil, Somayanur Post, Chinnathadagam via, Coimbatore-641108 Cell:93642 42442	S.F.No.824/1, Nanjundapuram	1
85	Thiru.A.Narayanasamy, S/o.C.Abbu Naidu, LBI Chamber,, old no.1137, New No.490, Thadagam road, R.S.Puram, Coimbatore-641002, Cell: 9344691900	Survey No. 286/1, 286/2 & 382/5, Nanjundapuram	1
86	Thiru.N.K.Chandramohan, S/o.N.C.Kandasamy, NCK Bricks, 6/242, 22 Nanjundapuram, Chinna Thadagam, Coimbatore.	S.F.No.57/1A3A, 09.Nanjundapuram	1
87	Thiru.C.Arunkumar,INCA Bricks, D.No.43, Mousuvanna Street, Erode – 638001. Ph.No.9994011117	S.F.No.59, 09.Nanjundapuram	1
88	Thiru.S.Pachaimuthu, S/o.P.Solaimuthu, SPM Bricks, 555/1, Ganesh Nagar Extension, Gandhi Nagar, G.N.Mills (Post), Coimbatore – 641029.	S.F.No.68/1, 09.Nanjundapuram	1
89	Thiru.P.Subramaniam, S/o.R.N.Palanisamy, INDU Chamber Bricks- Unit -I, 4/50-2, Ramanathapuram, Chinnathadagam Post, Coimbatore-641108 Cell:93631 22666	Survey No.206/2B2,Nanjundapuram.	1

90	Thiru.M.Ravi, S/o.Maruthappa Gounder, NEW VMT Chamber Bricks, S.F.No.65/4 & 69/4 Nanjundapuram, Chinnathadagam, Coimbatore-641108 Cell:93448 55403	Survey No.65/4 & 69/4,Nanjundapuram.	1
91	Thiru.M.Ravi, S/o.Maruthappa Gounder, VMT Chamber Bricks, S.F.No.117 & 118/1A Nanjundapuram, Chinnathadagam, Coimbatore-641108 Cell:93448 55403	Survey No.117 & 118/1A, Nanjundapuram.	<a href="#">1</a>
92	Thiru.P.Mohanraajan, S/O.R.N.Palanisamy, RNP Chamber Bricks, 4/50, Ramanathapuram, Chinnathadagam Post, Coimbatore-641108 Cell:93605 92459	S.F.No.205, 09.Nanjundapuram	1
93	Thiru.V.Sampathkumar, S/o.C.Velumani, CVS Bricks, D.No.6, Ambal Nagar, Manikarampalayam, Ganapathy Post, Coimbatore -641006. Mobile No.984225838	Survey No.254, Nanjundapuram.	1
94	Thiru.G.Mohankumar, S/o.J.V.Gopal, MVN Chamber Bricks, 5/325, Sri murugan nagar, K.Vadamadurai Post, Cbe - 641017	S.F.No.47/4A, Nanjundapuram.	1
95	Thiru.P.Rangasamy, S/o.Ponnusamy Gowder, MSK Chamber Bricks S.F.No.128/1, Nanjundapuram Coimbatore -641108. Cell:99445 56899	Survey No.128/1,Nanjundapura	1
96	Thiru.N.K.Mahesh , S/o.Karuppakonar, MKM Chamber Bricks, 18/340-A, Annai amirthanantha konar, TVS Nagar, Coimbatore -641025	S.F.No. 793/1, Nanjundapuram	1
97	Tmt.K.Rukmani, W/o.N.C.Kandasamy, Tvl.Chandru Chamber Bricks, 6/242, 22 Nanjundapuram, Coimbatore.	S.F.No.58/1A, Nanjundapuram	1
98	Tmt.N.Premalatha, W/o.Nandagopal, CNA Chamber Bricks, S.F.No.288/1 & 288/2, Nanjundapuram, Coimbatore, Cell-99449 36703.	S.F.No.288/1 & 288/2, Nanjundapuram	1
99	Thiru.S.Manojkumar, S/o.Subramaniam, SAKTHI Chamber Bricks, Varappalayam Road, Nanjundapuram, Coimbatore,Cell-86082 88888	S.F.No.582/1B, Nanjundapuram	1
100	Thiru.R.Palanisamy, KNK Chamber Bricks, S.F.No.287, Nanjundapuram, Coimbatore North. Cell. 98422 49476.	Survey No.287, Nanjundapuram.	1
101	Thiru.V.Gunasekaran, S/o.C.M.Vellingiri TVT (old APS ) Chamber Bricks (S.F.No.46/1), D.No.5/6, North Street, Chinnathadgam Coimbatore-641108 Cell:94439 34034.	Survey No.46/1, Nanjundapuram.	1
102	Thiru.K.Ramachandran, S/o.Krishnasamy, Devi Bricks, No.3/161, Pakkumara thottam, Pannimadai, Coimbatore -641017, Cell: 9842285845	Survey No.209/1A, 210/1 & 212/1 , Pannimadai.	1

103	Thiru.D.Saravanankumar, S/o. Duraisamy, Kavi Chamber Bricks, 6/129 Dhaliyur, Pannimadai, Cbe - 641017, Cell: 9787668888.	S.F. No.385, Pannimadai	1
104	Thiru.R.Mageswaran, S/o.Ramasamy, MPS Bricks, No.6/280, Thaliyur, Pannimadai, Coimbatore -641017, Cell: 9751060020.	Survey No.381/1B & 383/1D, Pannimadai.	1
105	Thiru.K.Devaraj, S/o.Karuppanakonar, Tvl.PSK Bricks, 299/2, Pannimadai, Coimbatore North.	S.F.No.272/1,Pannimadai.	1
106	Thiru.S.Kannan, S/o.Sundaram,MSV Chamber Bricks, Pannimadai, Coimbatore -641017, Cell: 9994602444.	Survey No.273, Pannimadai.	1
107	Thiru.C.Murugesan, SMP Chamber Bricks, Pannimadai, Coimbatore North, Cell: 9443359101.	Survey No.513/1, 514/1 & 514/2, Pannimadai.	1
108	Thiru.Maruthachalam, S/o.Kuttyagounder, PSM Chamber Bricks, Pannimadai,Cell: 9360722022.	Survey No.482/1A & 482/2, Pannimadai.	1
109	Thiru.A.Yuvaraj, S/o.K.RArumugam, ABW Chamber Bricks , S.F.No.451/1 & 452/1B, kavundampalayam, Coimbatore - 641030, Cell: 9842238122.	Survey No. 451/1 & 452/1B ,Somayampalayam.	1
110	Thiru.K.J.Mohammed Ali , S/o.Jeyeni, CCW Chamber Bricks, No.3/656, Yamuna nagar,Somayampalayam,Coimbatore -641108,Cell: 9442603162.	Survey No. 485/3C , Somayampalayam .	1
111	Tmt.R.Subbulakshmi, W/o.Ramalingam, SKS Chamber Bricks, 4/24, Kalappanaickenpalayam, Somayampalayam, Coimbatore - 641108	Survey No. 422/2A, 422/2B, Somayampalayam	1
112	Thiru.K.Chinnasamy, S/o.Kalikutty Gounder, TVS Chamber Bricks, 5/1, Kalappanaickenpalayam, Somayampalayam, Coimbatore - 641108.	S.F.No.422/1A2, Somayampalayam	1
113	Thiru.R.Subramaiam, S/o.RamukuttiGounder, KRS Chamber Bricks, 4/1-A, Kalappanaickenpalayam, Kanuvai, Somayampalayam, Coimbatore - 641108.	Survey No.467/1, 2A, Somayampalayam.	1
114	Thiru.P.Subramaniam, S/o.Pazhanigownder,RANI Bricks No.259, Kanuvai,Somayampalayam,Coimbatore -641108	S.F.No.311/1 & 312/1, Somayampalayam, Coimbatore North Taluk	1
115	Thiru.N.Ponnusamy, S/O.Nanjukutty Gownder,Vani Bricks 4/117, Vadavalli Road, Yamuna Nagar, Somayampalayam, Coimbatore-641108, Cell:93448 30321.	S.F.No. 490/3B, Somayampalayam	1

116	Thiru.K.R.Rangasamy, KRR Chamber Bricks, Near Together Mill, Kallapanaickenpalayam, Somayampalayam	S.F.No.474/1A, Somayampalayam	1
117	Thiru.S.Rajappan, S/o.Subramaniam, New Rani Chamber Bricks, No.4/119/A, Kalappanaickenpalayam, Somayampalayam, Coimbatore - 641108.	Survey No. 450/1A, Somayampalayam.	1
118	Thiru.S.Sathish Kumar, S/o.Sampath, TVS Traders, D.No.1/4, Kallapanaickenpalayam, Somayampalayam, Coimbatore -641108, Cell:9952104422.	Survey No. 427/1C, Somayampalayam.	1
119	Thiru.Sundarraaj, S/o.Karuppanna Gowder, V.K.V.Chamber Bricks I, Somayanur post, Chinnathadagam, Coimbatore - 641108	Survey No.529/1, 2, 3, 530/1A and 530/2B, Veerapandi	4
120	Thiru.Mayilsamy, S/o.Palanisamy goundar, TSM Chamber Bricks, 2/390, 24 Veerapandi, Chinnathadagam, Coimbatore - 641108	S.F.No.236/1 & 352, 24 Veerapandi	1
121	Tmt.Eswari, W/o.Krishnasamy, APC Chamber Bricks, D.No.1/96, 11 Veerapandi, Chinnathadagam, Coimbatore. Cell: 9865845413	S.F.No.168/4A, Veerapandi Village	1
122	Tmt.E.Krishnaveni, D/o.Erattaimuthu, KNN Chamber Brick, D.No,2/398, Mariamman kovil street, Chinnathadagam, Coimbatore-641108 Cell: 9626649033	S.F.No.34C, Veerapandi.	1
123	Thiru.Kumar, S/o.Palanisamy, New S.K.G Chamber, S.F.No.11/1, 2/382, MariyammanKovil Street, Chinnathadagam, Coimbatore.	S.F.No.11/1, Veerapandi.	1
124	Tmt. Vijayalakshmi, W/o.Muruganandham, KPM Chamber Bricks, 1/172-A, South street, Chinnathadagam, Coimbatore 641108.	Survey No.34B2, Veerapandi.	1
125	Thiru.V.G.Kannapiran, S/o.Gopal, 1593-B, Sri Sakthi House, Velandipalayam, Cbe - 641025	S.F.No.42B/2C, 24 Veerapandi	1
126	Thiru.C.Selvaraj, S/o. Chinnasamy, MRT Chamber Bricks, 3/166, Veerapandi Pudur, 24 Veerapandi, Cbe - 641108	S.F.No. 194/2A, Veerapandi.	1
127	Thiru.P.Velligiri, S/o.Palanisamy, VNS Chamber Bricks, 4/86, North Street, Chinnathadagam, Coimbatore - 641108	S.F.No.82/2B, 24 Veerapandi	1
128	Thiru.M.N.Mohammed Shafic, S/o.A.M.Noor Mohammed, SNS Chamber Bricks(S.F.No.540/1A1), D.No.60-A, Bilal Estate, Lorry Pettai (Back side) South Ukkadam Coimbatore-641001 Cell:99422 60860	Survey No.540/1A1, Veerapandi Village	1

129	Thiru.R.Mahendran, S/o.Ramasamy, Vasu Chamber Bricks, No.32, Abbas Garden, ChinnaduraiThottam, Thadagam Road, Coimbatore – 641025.	Survey No.172/1 & 173/1, Veerapandi .	1
130	Thiru.R.Sakthivel, S/o.Ramasamy, Tvl.RSV Chamber Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	S.F.No.85/1, 85/2, Veerapandi.	1
131	Thiru.B.Senthil, S/o.Balan, MNK Chamber Brick, D.No.2/525-1, Birunthavan 1st Street, Thiruvalluvar Nagar, Somaiyanur,Nanjundapuram, Coimbatore -641108, Cell: 9585767913.	S.F.No. 576/2A, Veerpandi	1
132	Thiru.K.R.Ramakrishnan, S/o.K.R.Ramasamy, KRD Chamber Brick, Door.No.4/4, Murugan Nagar, Kavundampalayam, Coimbatore -641030.	Survey No.157/2C, Veerapandi.	1
133	Thiru.D.Sathishkumar, S/o.Duraisamy, Tvl.KMT Chamber Bricks, D.No.4/6, North Street, Chinnathadagam, Coimbatore -641108	S.F.no.633, 634, 13 & 14/1,Veerapandi.	1
134	Thiru.G.Krishnamoorthi, S/o.Gopalan, RGK Chamber Brick, D.No.159/8, Thadagam road, Edaiyarpalayam Post, Coimbatore – 641025	S.F.No.143A/2B & 145A/3A,Veerapandi.	1
135	Thiru.D.Kanagaraj, S/o.Dasappagowder, SUKI Chamber Bricks, D.No.2/100, MariammanKovil Street, Chinnathadagm, Coimbatore-641108 Cell:93441 23522	S.F.No.214/1, Veerapandi	1
136	Tmt.P.Kalamani, W/o. Prabhakaran, RVS Chamber Bricks , 24, VeerapandiPudur, Veerapandi Post, Coimbatore – 641108	S.F.No.217/2C, Veerapandi.	1
137	Thiru.R.Thangaraj, S/o.Rangasamy, TKS Chamber Bricks, (S.F.No.627/2B) D.No.2/468-8, Thiruvalluvar Nagar, Somayanur, Coimbatore-641108 Cell:99438 36210.	Survey No.627/2B, Veerapandi.	1
138	Thiru.N.Krishnamoorthy, S/o.Nataraj, KAVI BRICKS WORKS (Sree Kavi) Chamber Bricks, D.No.3/310, Dhaliyur, NAM Nagar, Pannimadai Post, Coimbatore-641 017, Cell: 9843755288.	S.F.No. 633, 634, veerapandi	1
139	Thiru.Madhankumar, S/o.Marannan, Tvl.CMM Chamber Bricks, 2/39, MariyammanKovil Street, Chinnathadagam, CBE- 641108	S.F.No.236/2, 24.Veerapandi	1
140	S.Soundaravadivu, W/o. S.Ananthan, RAJ Chamber Bricks, 4/17, North Street, Chinnathadagam, Cbe- 641108	S.F.No.5B, 7B,Veerapandi	1
141	Thiru.R.Ponnusamy, S/o.C.Rangasamy, VCR Chamber Bricks (PBC) D.No.8/25, Siva Nagar, TVS Nagar, Edayarpalayam, Coimbatore-641108 Cell:9363106033.	Survey No.376/2A, 2B, Veerapandi.	1

142	Thiru.D.ShanmugaKumaresan, S/o. R.Duraisamy, ASK Chamber Bricks, 4/127-1, Ramanathapuram, Nanjundapuram, Coimbatore -641108.	Survey No. 631/2 & 632/2B1, Veerpandi.	1
143	Thiru.R.Poovendrakumar, S/o.Rangasamy, MRP Chamber Bricks, D.No.4/189, North Street, Chinnathadagam, Coimbatore-641108 Cell:9787588998.	S.F.No.220, 221/3, Veerapandi	1
144	Tmt.J.Sanathi, W/o.G.P.Chandrasekar, Tvl.Anjaneya Chamber Bricks, Anaikatti Road, 11.Veerapandi	S.F.No. 8A3 & 8B3,Veerapandi.	1
145	Thiru.T.S.Venkatraj, S/o.Sree Ranga Chettiar, TNS Chamber Bricks, 3/280 Y7, Sowdambiga Nagar, Thanneer Pandal, Chinnathadagam, CBE-641108 Cell : 9363244466.	S.F.No.608/1, 608/2, 610/1A, & 610/1B, 24 veerapandi.	1
146	Thiru.R.Karthick, S/o. Rajappan, 3/84, Tvl.LNT Chamber, Veerapandi Chinnathadagam, cbe - 641 108	S.F.No.35, 24 Veerapandi	1
147	Thiru.K.Rajan, Yamuna Chamber Bricks, D.No.1/11, Nanjappan Street, Maruthapuram, BU Post, Coimbatore-641046. Cell:9361020300	Survey No. 532/2B & 533/1, Veerapandi.	2
148	Thiru.Sivasakthivel, S/o.Jayabal, JBW Chamber Bricks, Veerapandipudur, 11.Veerapandi	S.F.No.215/1B, Veerapandi.	1
149	Thiru.R.Saravanakumar/Lessee, SKT Chamber Bricks, D.No.6/62, North street, 22, Nanjundapuram, Thadgam, Coimbatore-641108 Cell.8098508384	S.F.No.247/1 & 250/1, Veerapandi	1
150	Thiru.N.Natarajan, S/o.T.Nanjundagoudar, NMS Chamber Bricks, D.No.3/133, 24 Veerapandi, Chinnathadagam Coimbatore - 641 108	S.F.No.166/1C,Veerapan di	1
151	Thiru.R.Raghunadhasamy, S/o.Ramasamy BMT Chamber Bricks, (S.F.No.85/3A2), D.No.2/110-11A, Sree Sai Nagar, Pannimadai, Coimbatore-641017, Cell:94882 04733	Survey No.85/3A2, Veerapandi.	1
152	Thiru.D.Saravanankumar, S/o. Duraisamy, Kavi Chamber Bricks, 6/129 Dhaliyur, Pannimadai, Cbe - 641017	S.F. No.234/1, 233/1,24,Veerapandi.	1
153	Thiru.Sathyamoorthi, S/o. K.K.Maruthachalam, Tvl.SGK Chamber Bricks, 1, Bharathi nagar, Velandipalayam, Ediyarpalayam, CBE - 641025	S.F.No.168, 164 & 275/1, 24.Veerapandi.	1
154	Thiru.P.Krishnasamy, S/o.A.Ponnusamy, Power Bricks, D.No.3/8, 24, VeerpandiPudur, Chinnathadagam, coimbatore - 641108.	S.F.No.249/1B and 249/1C, Veerapandi.	1
155	Thiru.M.Natarajan, S/o.Moonguragowder, NTR Chamber Bricks, D.No.3/112, VeerapandiPudur, Coimbatore -641108.	Survey No. 214/2A & 215/1A,	1

156	Thiru.B.Jagadesh, S/o.Balasubramaniam, Nithya Chamber Bricks, D.No.14/5A, Thiruvalluvar Street, SM Palayam, GN Mills, Coimbatore - 641108.	S.F.No.936, Veerapandi Village	1
157	Thiru.Sampathkumar TVS Chamber Bricks, Mangarai Road, 11, Veerapandi, Coimbatore. Ph: 90470 11490	S.F.No.189, 190 & 193/2, Veerapandi .	1
158	Thiru.Saravanakumar, Sriram Chamber Bricks, Veerapandi Pirivu, Veerapandi Village, Coimbatore - 641108	S.F.No.36/4, Veerapandi.	1
159	Tmt.Poongodi, W/o.Ponnusamy, SMT Chamber Bricks, 11.Veerapandi, Coimbatore.	S.F.No.157/1A, Veerapandi	1
160	Thiru.Rajkumar, S/o.Selvaraj, Tvl. KRG Chamber Bricks, , Veerapandi pudur, Veerapandi, Coimbatore - 641108	S.F.No.173/1,169, Veerapandi Village.	1
161	Thiru.P.Puviyarasu, S/o.Palanisamy, Puvi Bricks, Kandivazhi, Anaikatti Road, Coimbatore. Cell:94426 50135	S.F.No.744/1, Veerapandi	1
162	Thiru.G.Rajamani, S/o.K.Gopal, ABT Chamber Bricks, Veerapandipudur, 11, Veerapandi, Coimbatore	S.F.No.231/2, Veerapandi	1
163	Thiru.D.Gunasekaran, S/o.Dhamotharan, ACC Chamber Bricks, 28, Siva nagar, TVS Nagar West, Ediyarpalayam, CBE - 641025	S.F.no.1020/4, 2A & 2B 24.Veerapandi	1
164	Thiru.S.Srinivasan, S/o.shanmugam, A1 Chamber Bricks, Anaikatti Road, Veerapandi, Coimbatore	S.F.No.70/1A1, Veerapandi	1
165	Thiru.K.Rajendran, S/o.A.Krishanasamy, Kumar Bricks , 5A,K.K.Pudur, Velandipalayam, CBE - 641025	S.F.No.946/1A1, 24.Veerapandi	1
166	Thiru.M.Hariprakash, S/o.N.Mohan, Ganga Brick Works, D.No.136, Ganga garden, SamyIyer new street, Coimbatore -641001.	Veerapandi Village Survey No. 800-A	1
167	Thiru.K.Ganesan, S/o.kaniappan, KKG Chamber Bricks (S.F.No. 632/1A,632/1B & 616/2) D.No.33, Perumal Nagar, P&T Colony, Goundanpalayam Coimbatore-641030 Cell:93453 45315.	Survey No.632/1A,632/1B & 616/2, Veerapandi.	1
168	Thiru.S.Surendiran, S/o.R.Subbaiyan, NCC Chamber Bricks, Aarnattukadu, Anaikatti Road, Coimbatore. Cell:75399 19390	Survey No.1026,Veerapandi.	1
169	Thiru.R.Krishnasamy, S/o.RamanUdayar, RAK Chamber Bricks, Veerapandipudur, 11, Veerapandi, Coimbatore. Cell: 9894703193	S.F.No.162/2, Veerapandi.	1
170	Thiru.Nanjan, S/o.Mannan, MS Bricks, Mangarai, 11- Veerapandi, 9751935948.	Survey No.381, Veerapandi.	1

171	Tmt.E.Krishnaveni, D/o.Irraittamuthu, SKK Chamber Bricks, No.34C, Veerapandipirivu, Chinnathadagam, Coimbatore-641108Cell: 9626649033	S.F.No. 210, Veerapandi.	1
172	Thiru.S.Ranganathan, S/o.Siddanaidu, RCC Chamber Bricks, D.No.27/2, Nava-India, Peelamedu, Coimbatore -641004. Cell: 9842223229.	Survey No. 876/1 & 876/2, Veerapandi.	1
<b>TOTAL</b>			<b>177</b>







**ANNEXURE - 3**

**Environmental Compensation for illegal quarrying of brick earth – Method I**

**Taluk**                      **Coimbatore North**  
**Village**                    **Nanjundapuram**

Sl.No	S.F.No	Classification of Land	Name of the Land owner	Volume Excavated	Cost per m <sup>3</sup>	Market Value of Illegally Mined Material (D)	Annual Value of Foregone Ecological Values $D*RF$	Present Value of Foregone Ecological Values	Total Compensation to be levied = $NPV = PV - D$
1	135/1	Patta	Kanthasamy	29,170	100	29,17,016	29,17,016	1,26,29,15 <sub>4</sub>	<b>97,12,137</b>
2	135/2A		Rangasamy						
3	135/2B		Nanjappa Gowder						
4	136/1A	Patta	Murugesan	21,581	100	21,58,085	21,58,085	93,43,377	<b>71,85,292</b>
5	136/1B		Subbammal						
6	136/2A		Subbakkal						
7	136/2B		Chinnathayammal @ Marammal						
8	137/1A	Patta	Subbulakshmi	1,774	100	1,77,390	1,77,390	7,68,007	<b>5,90,617</b>
9	137/1B		Muthusamy						
10	137/2A		Chinnatayammal @ Marammal						
11	137/2B		Nanjappa Gowder						

12	139/1	Patta	Subramani	29,217	100	29,21,715	29,21,715	1,26,49,49 8	<b>97,27,783</b>
13	139/2		Rangammal						
14	140/1	Patta	Rayakkal	19,547	100	19,54,664	19,54,664	84,62,672	<b>65,08,008</b>
15	140/2A		Sivakumar						
16	140/2B		K.Duraisamy						
17	141/1A	Patta	Maruthaian	1,393	100	1,39,256	1,39,256	6,02,905	<b>4,63,649</b>
18	141/1B		Rayakkal						
19	141/1C1		Sivakumar						
20	141/1C2		K.Duraisamy						
21	143/1	Patta	Subbaian	4,248	100	4,24,812	4,24,812	18,39,211	<b>14,14,400</b>
22	143/2		Murugesan						
23	160/1	Patta	BhavanKumar	20,842	100	20,84,215	20,84,215	90,23,562	<b>69,39,347</b>
24	160/2		Maruthappan						
25	161	Patta	Rajamani	52,638	100	52,63,795	52,63,795	2,27,89,47 9	<b>1,75,25,68 4</b>
26	162/1	Patta	Rangasamy	21,611	100	21,61,057	21,61,057	93,56,248	<b>71,95,190</b>
27	162/2		N.Palanisamy						
28	163/1	Patta	K.Saravanan	45,493	100	45,49,292	45,49,292	1,96,96,05 3	<b>1,51,46,76 1</b>
29	163/2		Veerathal						
30	163/3		Chandramohan						

31	164/1A	Patta	Rangasamy	15,190	100	15,18,962	15,18,962	65,76,309	<b>50,57,348</b>
32	164/1B		Ramaraj						
33	164/1C		Ranganayaki						
34	164/2B		K.Sudarraj						
35	407	Patta	Balasubramaniam	22,312	100	22,31,204	22,31,204	96,59,946	<b>74,28,742</b>
36	408/1	Patta	Rangasamy Gowder	26,738	100	26,73,813	26,73,813	1,15,76,21 0	<b>89,02,397</b>
37	408/2		Palaniammal						
38	409	Government Vari Poramboke		23,961	100	23,96,097	23,96,097	1,03,73,84 6	<b>79,77,749</b>
<b>Total</b>				<b>3,35,714</b>	<b>100</b>	<b>3,35,71,373</b>	<b>3,35,71,373</b>	<b>14,53,46,4 77</b>	<b>11,17,75,1 04</b>

**Village Pannimadai**

Sl.No	S.F.No	Classification of Land	Name of the Land owner	Volume Excavated	Cost per m3	Market Value of Illegally Mined Material (D)	Annual Value of Foregone Ecological Values $D*RF$	Present Value of Foregone Ecological Values	Total Compensation to be levied = NPV = PV - D
1	272/1	Patta	Loganathan	20,088	100	20,08,800	20,08,800	86,97,053	<b>66,88,253</b>
2	272/2A 1		R.Venkatesh						
3	272/2A 2		S.Girija Venkatesh						
4	272/2A 3		Girija						
5	272/2B		Venkatasalam						
6	455	Patta	Ramachandra n	2,429	100	2,42,886	2,42,886	10,51,569	<b>8,08,683</b>
7	481/1	Patta	Subbulakshmi	11,738	100	11,73,798	11,73,798	50,81,931	<b>39,08,133</b>
<b>Total</b>				<b>34,255</b>	<b>300</b>	<b>34,25,484</b>	<b>34,25,484</b>	<b>1,48,30,553</b>	<b>1,14,05,069</b>

**Taluk Coimbatore North**  
**Village Somayampalayam**

Sl. No	S.F. No	Classification of Land	Name of the Land owner	Volume Excavated	Cost per m3	Market Value of Illegally Mined Material (D)	Annual Value of Foregone Ecological Values $D*RF$	Present Value of Foregone Ecological Values	Total Compensation to be levied = NPV = PV - D
1	103	Patta	Bharathiyar University	55,928	100	55,92,800	55,92,800	2,42,13,897	1,86,21,097
2	106	Patta		11,528	100	11,52,846	11,52,846	49,91,219	38,38,373
3	107	Patta		6,777	100	6,77,707	6,77,707	29,34,116	22,56,409
4	277	Government Vari Poramboke		2,139	100	2,13,900	2,13,900	9,26,075	7,12,175
5	281	Patta	Kavundey Gounder	17,396	100	17,39,600	17,39,600	75,31,558	57,91,958
6	287	Patta	Ramasamy Gounder	36,050	100	36,05,000	36,05,000	1,56,07,763	1,20,02,763
7	288	Patta	Patty Gounder	8,784	100	8,78,400	8,78,400	38,03,012	29,24,612
8	289	Patta	Nanjappan	9,836	100	9,83,600	9,83,600	42,58,473	32,74,873
9	290	Patta	Yuvaraj	15,572	100	15,57,200	15,57,200	67,41,861	51,84,661
10	291	Patta	T.Selvaraj	57,644	100	57,64,358	57,64,358	2,49,56,655	1,91,92,297
11	292	Patta	Maruthakutty	35,692	100	35,69,150	35,69,150	1,54,52,553	1,18,83,402
12	293	Patta	Subbaia Gounder	18,056	100	18,05,600	18,05,600	78,17,303	60,11,703
13	294	Patta	Chinnakutty	67,264	100	67,26,400	67,26,400	2,91,21,792	2,23,95,392

14	295	Patta	Maruthakutty	36,681	100	36,68,100	36,68,100	1,58,80,953	1,22,12,853
15	269	Patta	Duraisamy	58,265	100	58,26,500	58,26,500	2,52,25,696	1,93,99,196
16	297	Patta	G.Sithan	11,194	100	11,19,400	11,19,400	48,46,416	37,27,016
17	298	Patta	Ramasamy	10,84,529	100	10,84,52,902	10,84,52,902	46,95,44,310	36,10,91,408
18	299	Patta	Nanjappan	30,082	100	30,08,200	30,08,200	1,30,23,932	1,00,15,732
19	300	Patta	Kalliammal	2,218	100	2,21,800	2,21,800	9,60,278	7,38,478
20	301	Patta	Kathiravan and Etc.,	74,085	100	74,08,452	74,08,452	3,20,74,719	2,46,66,267
21	302	Patta	Tamil Nadu Electicity	73,741	100	73,74,093	73,74,093	3,19,25,962	2,45,51,870
22	303	Patta	Selvarasu	27,506	100	27,50,600	27,50,600	1,19,08,659	91,58,059
23	304	Patta	Kalliyappan	8,478	100	8,47,785	8,47,785	36,70,465	28,22,680
24	489	Patta	Savithiri etc.,	6,906	100	6,90,600	6,90,600	29,89,937	22,99,337
25	490	Patta	Varadammal and etc.,	87,115	100	87,11,500	87,11,500	3,77,16,236	2,90,04,736
26	491	Patta	Manoharan	51,893	100	51,89,300	51,89,300	2,24,66,953	1,72,77,653
27	492	Patta	Kaliammal	38,814	100	38,81,400	38,81,400	1,68,04,431	1,29,23,031
28	494	Patta	K.C.Kaliyappa n and Etc.,	72,602	100	72,60,200	72,60,200	3,14,32,867	2,41,72,667
29	495	Government Vari Poramboke Land		8,578	100	8,57,827	8,57,827	37,13,942	28,56,115
30	496	Patta	Iyyammal and	8,395	100	8,39,542	8,39,542	36,34,779	27,95,237
<b>Total</b>				<b>20,23,748</b>					<b>67,38,02,049</b>

**Taluk: Coimbatore North**  
**Village: Chinnathadagam**

Sl. No	S.F.No	Classification of Land	Name of the Land owner	Volume Excavated	Cost per m3	Market Value of Illegally Mined Material (D)	Annual Value of Foregone Ecological Values $D*RF$	Present Value of Foregone Ecological Values	Total Compensation to be levied = $NPV = PV - D$
1	54/1A	Patta	K.Rangasamy	73,931	100	73,93,131	73,93,131	3,20,08,386	2,46,15,256
	54/1B		Ravichandran						
	54/1C1		Ravichandran						
	54/1C2		T.Rangammal						
2	56/1	Patta	K.Ramasamy	59,011	100	59,01,062	59,01,062	2,55,48,510	1,96,47,448
	56/2		K.Ramasamy						
	57/1A	Patta	C.V.Velusamy	7,602	100	7,60,200	7,60,200	32,91,268	25,31,068
	57/1B		D.Devaraj						
4	61/1A1	Patta	S.Nanjappan	41,870	100	41,86,963	41,86,963	1,81,27,357	1,39,40,394
	61/1A2		Mohanraj						
	61/1B		Subbammal						
	61/2		S.Nanjappan						
5	69	Patta	A.Ashok	22,665	100	22,66,521	22,66,521	98,12,849	75,46,328
6	71	Patta	Ramasamy Konar	23,128	100	23,12,810	23,12,810	1,00,13,258	77,00,448
7	77/1	Patta	N.Manoharan	6,471	100	6,47,113	6,47,113	28,01,662	21,54,548
	77/3		S.Vibu						
	77/4		S.Vibu						

8	79/1	Patta	S.Vibu	35,026	100	35,02,556	35,02,556	1,51,64,235	1,16,61,679
9	80/1	Patta	N.Manoharan	8,801	100	8,80,107	8,80,107	38,10,404	29,30,297
	80/2		S.Subbammal						
10	81	Patta	S.vibu	10,819	100	10,81,853	10,81,853	46,83,857	36,02,004
11	82	Patta	S.vibu	56,856	100	56,85,567	56,85,567	2,46,15,531	1,89,29,963
12	83/1A	Patta	S.vibu	15,570	100	15,56,982	15,56,982	67,40,919	51,83,937
	83/1B		V.Selvaraj						
	83/1C		Vasanthamani						
13	84/A	Patta	K.Savithriammal	78,138	100	78,13,794	78,13,794	3,38,29,641	2,60,15,846
	84/1B		N.Maheshwari						
	84/1C		Selvarajan						
14	85/1	Patta	K.Savithriammal	47,396	100	47,39,564	47,39,564	2,05,19,831	1,57,80,267
	85/2		N.Maheshwari						
15	87/2	Patta	K.N.Krishnan	1,09,545	100	1,09,54,538	1,09,54,538	4,74,27,416	3,64,72,878
16	88/2	Patta	K.Rajammal	24,326	100	24,32,627	24,32,627	1,05,32,001	80,99,374
	88/3		K.Saravanan						
17	89/1	Patta	N.Pappammal	46,007	100	46,00,749	46,00,749	1,99,18,837	1,53,18,087
	89/2		M.Krishnakumar						
18	90	Patta	N.Pappammal	51,665	100	51,66,477	51,66,477	2,23,68,140	1,72,01,663
19	91	Patta	N.Pappammal	54,986	100	54,98,616	54,98,616	2,38,06,129	1,83,07,513
20	92	Patta	T.Muthusamy Gouder	66,533	100	66,53,272	66,53,272	2,88,05,186	2,21,51,914
21	94/1	Patta	T.Muthusamy Gouder	36,013	100	36,01,316	36,01,316	1,55,91,814	1,19,90,498
22	96	Patta	T.Rathinam	3,681	100	3,68,113	3,68,113	15,93,735	12,25,623

23	97/1	Patta	T.Muthusamy Gouder	76,545	100	76,54,549	76,54,549	3,31,40,193	2,54,85,644
	97/2		Thangavel @ Mookappan						
	97/3		Thangavel @ Mookappan						
	97/4		T.Moongooragouder						
24	98/2A	Patta	S.Mani	4,469	100	4,46,875	4,46,875	19,34,733	14,87,859
	98/2B		Rangammal						
25	99	Patta	T.Rathinam	5,059	100	5,05,869	5,05,869	21,90,147	16,84,278
26	100	Patta	C.M.Maragatham	559	100	55,918	55,918	2,42,094	1,86,176
27	102	Patta	M.Krishnakumar	6,476	100	6,47,609	6,47,609	28,03,809	21,56,200
28	103	Government Vari Poramboke		55,928	100	55,92,828	55,92,828	2,42,14,020	1,86,21,191
29	107/1A	Patta	C.Ponnusamy	8,325	100	8,32,533	8,32,533	36,04,433	27,71,900
	107/1B		Chinnaiyagouder						
	107/3		S.Vibu						
30	110/1	Patta	R.Suthakar	61,258	100	61,25,758	61,25,758	2,65,21,325	2,03,95,567
	110/2		S.Dhanalakshmi						
	110/3		R.Rajappan						
31	113/1	Patta	K.Narayanasamy	91,701	100	91,70,056	91,70,056	3,97,01,545	3,05,31,489
	113/2		S.Chandraprabha						
	113/4		C.P.Chinnasamy						
32	114/1	Patta	K.Sudha	76,935	100	76,93,479	76,93,479	3,33,08,736	2,56,15,257
	114/2		M.Ponnusamy						
	114/3		C.Kariyagouder						

	114/4		S.Rangasamy						
	114/5		C.Ponne gounder						
	114/6		Chinnarangasamy gounder						
33	117/1	Patta	P.Valliammal	7,858	100	7,85,803	7,85,803	34,02,115	26,16,312
	117/2	Patta	P.Marappagounder						
	117/3	Patta	Chinnasamy						
	117/4	Patta	P.Masthannagouder						
	117/5	Patta	S.Subbammal						
34	119/1	Patta	C.Eswari	11,896	100	11,89,648	11,89,648	51,50,553	39,60,905
	119/2		P.Marannan						
	119/3		P.Chinnasamy						
	119/4		P.Masthannagouder						
35	128/1A	Patta	M.Keppammal	2,253	100	2,25,344	2,25,344	9,75,621	7,50,277
	128/1B		C.Maragatham						
36	129/1A	Patta	S.Arivuselvan	63,147	100	63,14,717	63,14,717	2,73,39,420	2,10,24,703
	129/1B		Rajamani						
37	131/1	Patta	S.Vinish	2,458	100	2,45,850	2,45,850	10,64,401	8,18,552
	131/3		Rajappan						
38	142	Patta	T.V.Sampathkumar	8,729	100	8,72,910	8,72,910	37,79,244	29,06,334
39	146	Patta	M.Muthusamy	98,785	100	98,78,468	98,78,468	4,27,68,597	3,28,90,129
40	147/1B	Patta	M.Rajammal	37,803	100	37,80,252	37,80,252	1,63,66,514	1,25,86,262
	147/2A		Piruman						
	147/2B		R.Jayaraman						

41	148	Patta	M.Rajammal	32,655	100	32,65,527	32,65,527	1,41,38,023	1,08,72,496
42	149	Patta	R.Jayaraman	98,785	100	98,78,468	98,78,468	4,27,68,597	3,28,90,129
43	150/2	Patta	K.Maran	84,184	100	84,18,403	84,18,403	3,64,47,278	2,80,28,875
	150/3		Radhakrishnan Nayar						
44	153/2	Patta	R.Keppannan	3,14,873	100	3,14,87,306	3,14,87,306	13,63,23,558	10,48,36,252
	153/3		K.Chinnaan						
	153/4		K.Chinnaan						
	153/5		U.Chinnasamy						
	153/6		M.Maruthaiya goudar						
45	158	Patta	R.Nagarajan	8,066	100	8,06,628	8,06,628	34,92,277	26,85,649
46	159/1	Patta	K.Chinnaan	13,498	100	13,49,826	13,49,826	58,44,041	44,94,215
	159/2		K.Chinnaan						
47	160/2A	Patta	M.Subbaian	46,707	100	46,70,663	46,70,663	2,02,21,526	1,55,50,863
	160/2B		R.Somappan						
	160/2C		S.Myilsamy						
	160/2D		S.Vinish						
	160/3A		S.Kandasamy						
	160/5		T.Gownthan						
48	161/1A	Patta	N.Maruthachalam	74,076	100	74,07,576	74,07,576	3,20,70,928	2,46,63,352
	161/1B		R.Rayappagouder						
	161/2		Nanchegouder						
49	162	Patta	R.Rajappan	12,655	100	12,65,477	12,65,477	54,78,854	42,13,376
50	163	Government Vari Poramboke		65,591	100	65,59,057	65,59,057	2,83,97,283	2,18,38,226

51	165	Patta	U.Subbaian	27,431	100	27,43,095	27,43,095	1,18,76,166	91,33,071
52	166/1A	Patta	D.Kalamani	28,352	100	28,35,163	28,35,163	1,22,74,774	94,39,610
	166/1B		U.Subbaian						
	166/2B		S.Marudhan						
53	167	Patta	V.Ranammal	25,371	100	25,37,095	25,37,095	1,09,84,292	84,47,197
54	170/1A	Patta	M.Subbaiyagoude r	58,091	100	58,09,105	58,09,105	2,51,50,385	1,93,41,280
	170/1B		M.Ramasamygou der						
	170/1C		M.Subbaiyagoude						
	170/2A		M.Subbaiyagoude						
55	171/1A	Patta	V.Subbammal	11,272	100	11,27,167	11,27,167	48,80,042	37,52,876
	171/1B		N.Moongooragou der						
	171/2B		N.Thangavel @ Mookappan						
56	172/1A	Patta	C.P.Duraisamy	10,896	100	10,89,629	10,89,629	47,17,522	36,27,893
	172/1B		R.Narayanasamy						
	172/1C		P.Duraisamy						
	172/2A		C.V.Velusamy						
	172/2B		C.V.Palanisamy						
57	173/1A	Patta	R.Narayanasamy	18,631	100	18,63,055	18,63,055	80,66,055	62,02,999
	173/1B		C.V.Velusamy						
	173/2A		V.Subbammal						
58	180/1	Patta	Chinnasamy	47,612	100	47,61,204	47,61,204	2,06,13,522	1,58,52,318
	180/2		Krishnasamy gouder						

59	181/1	Patta	M.Rangaiyagouder	232	100	23,198	23,198	1,00,437	77,239
	181/2		N.Nanjundagouder						
	181/3		N.Kuppuraj						
	181/4		P.Subramaniam						
60	182	Patta	R.Ramachandran	16,478	100	16,47,832	16,47,832	71,34,251	54,86,419
61	184/1	Patta	V.Gunasekaran	33,797	100	33,79,667	33,79,667	1,46,32,191	1,12,52,523
62	185/1A	Patta	C.Rangegouder	40,176	100	40,17,562	40,17,562	1,73,93,939	1,33,76,377
	185/1B		K.Sundarraaj						
	185/1C		N.Rayappan						
	185/1D		Somakkaal						
	185/1E		C.Rangegouder						
63	186/1A	Patta	R.Natarajan	59,467	100	59,46,725	59,46,725	2,57,46,208	1,97,99,483
	186/1B		R.Chinnsamy						
	186/2		N.Maruthachalam						
64	190/1A	Patta	P.Mayilsamy	882	100	88,150	88,150	3,81,643	2,93,493
	190/1B		P.Chinnasamy						
	190/1C		P.Mayilsamy						
	190/1D		P.Chinnasamy						
	190/1E		P.Mayilsamy						
	190/1F		P.Mayilsamy						
	190/2		K.Velmurugan						
65	191	Patta	Pushpa	16,260	100	16,26,013	16,26,013	70,39,784	54,13,772
66	193	Government Vari Poramboke		11,909	100	11,90,886	11,90,886	51,55,915	39,65,028

67	194	Patta	C.Kariyagouder	14,780	100	14,77,964	14,77,964	63,98,810	49,20,846
68	198/1A 1	Patta	K.Sivakami	37,134	100	37,13,404	37,13,404	1,60,77,096	1,23,63,692
	198/1A 2		Pathirammal						
	198/1B 1		P.Balathandapani						
	198/1B 2		V.Duraisamy						
69	196/2	Patta	K.Pathiran	2,385	100	2,38,519	2,38,519	10,32,663	7,94,144
70	200	Government Vari Poramboke		33,082	100	33,08,176	33,08,176	1,43,22,671	1,10,14,495
71	201/1A 1	Patta	K.M.Chinnasamy	58,031	100	58,03,075	58,03,075	2,51,24,278	1,93,21,203
	201/1A 2		K.M.Chinnasamy						
	201/B		v.Rathika						
	201/1C		S.Sulochana						
72	202/1	Patta	M.Ponnusamy	10,455	100	10,45,498	10,45,498	45,26,460	34,80,962
	202/2		M.Palanisamy						
	202/3		M.Nataraj						
	202/4		M.Myilsamy						
73	208	Government Vari Poramboke		9,600	100	9,59,988	9,59,988	41,56,247	31,96,259
74	209/1A	Patta	R.Rajamani	61,858	100	61,85,847	61,85,847	2,67,81,478	2,05,95,632
	209/1B		K.Lakshmi						

75	210/1A	Patta	A.Rangasamy	10,781	100	10,78,099	10,78,099	46,67,606	35,89,506
	210/1B		Ponnammal						
	210/1C		V.Pathmavathi						
	210/1D		R.Ponnusamy						
76	211/1A	Patta	A.Matheshwaran	17,223	100	17,22,254	17,22,254	74,56,460	57,34,206
	211/1B		A.Rangasamy						
77	212/2A	Patta	P.Gunasekaran	50,794	100	50,79,398	50,79,398	2,19,91,136	1,69,11,737
	212/2B		M.Ponnusamy						
	212/3A		K.Ruckmani						
	212/2B		K.Sivasamy						
78	213/1A	Patta	R.Subramanian	94,648	100	94,64,834	94,64,834	4,09,77,776	3,15,12,942
	213/1B		N.Kanagaraj						
	213/1C		R.Krishnasamy gouder						
	213/1D		Subbammal						
	213/2		R.Subramanian						
79	214/2	Patta	Subbaian	48,974	100	48,97,426	48,97,426	2,12,03,292	1,63,05,866
	214/3		Agmatheshwaran						
80	215/1	Patta	Muniyappa chettiyar	3,070	100	3,07,019	3,07,019	13,29,231	10,22,212
	215/2		R.Ramasamy						
81	217/1A	Patta	P.Subramanian	7,769	100	7,76,910	7,76,910	33,63,612	25,86,702
	217/1B		P.Subramanian						
	217/1C		P.Subramanian						
	217/1D		P.Subramanian						
	217/2B		C.Nanjappagoude r						

82	218/1	Patta	P.Subramanian	76,404	100	76,40,432	76,40,432	3,30,79,072	2,54,38,640
	218/2		R.Subramanian						
83	219/1	Patta	Subbammal	34,118	100	34,11,827	34,11,827	1,47,71,427	1,13,59,599
	219/2		Venkitaraj						
	219/3		M.Subbaian						
	219/4		R.Subramanian						
84	220/2	Patta	Nanjammal	93,802	100	93,80,240	93,80,240	4,06,11,532	3,12,31,292
85	221/1	Patta	Ganeshan	21,500	100	21,50,045	21,50,045	93,08,568	71,58,523
	221/2		R.Maruthaiyagouder						
86	222/1	Patta	C.Nanjappagouder	7,769	100	7,76,910	7,76,910	33,63,612	25,86,702
	222/2		R.Vellingiri						
	222/3		Bommannagouder						
87	225/1	Patta	T.V.Selvarajan	45,452	100	45,45,241	45,45,241	1,96,78,514	1,51,33,273
	225/2		M.Subbammal						
88	226/1	Patta	R.Venkatesh	48,064	100	48,06,373	48,06,373	2,08,09,081	1,60,02,707
	226/2		K.Chandrapushpam						
89	232/1	Patta	M.Velusamy	7,740	100	7,73,982	7,73,982	33,50,935	25,76,954
	232/2		C.Kuppanagouder						
90	233	Patta	S.Chandraprabha	5,415	100	5,41,471	5,41,471	23,44,284	18,02,813
91	234	Patta	M.Nataraj	12,347	100	12,34,665	12,34,665	53,45,452	41,10,787
92	235/1	Patta	C.Subbaiahgouder	56,665	100	56,66,545	56,66,545	2,45,33,172	1,88,66,628
	235/2		N.Sagunthala						

93	237/1	Patta	Paththiran	750	100	75,019	75,019	3,24,793	2,49,774
	237/2		Ruckmani						
94	240/2	Patta	Ganapathy	17,095	100	17,09,454	17,09,454	74,01,043	56,91,588
95	241/1	Patta	K.M.Chinnasamy	27,954	100	27,95,414	27,95,414	1,21,02,679	93,07,265
	241/2		Sakthivel						
96	242/1	Patta	Arulmigu Mariamman kovil, Chinnathadagam	27,954	100	27,95,414	27,95,414	1,21,02,679	93,07,265
	242/2A		Arulmigu Mariamman kovil, Chinnathadagam						
	242/2B 1		C.Backiyam						
	242/2B 2		Solavagoudar						
97	243/2	Patta	Ganapathy	19,816	100	19,81,585	19,81,585	85,79,227	65,97,642
98	245/1	Patta	M.Ramasamy	90,677	100	90,67,733	90,67,733	3,92,58,538	3,01,90,805
	245/2A		Backiyam						
	245/2B		Solavagoudar						
99	246	Patta	Arulmigu Mariamman kovil, Chinnathadagam	33,310	100	33,31,028	33,31,028	1,44,21,608	1,10,90,580
100	256	Patta	Marannangoudar	309	100	30,915	30,915	1,33,848	1,02,932
101	260/1A	Patta	Indhirani	21,154	100	21,15,358	21,15,358	91,58,394	70,43,036
	260/1B		V.Nanjammal						
	260/2		Gengan						
	260/3		K.somasundaram						

102	261/1A	Patta	M.Ponnusamy	10,805	100	10,80,549	10,80,549	46,78,210	35,97,661
	261/2		M.Ponnusamy						
103	269	Patta	T.S.Gunasekaran	8,323	100	8,32,339	8,32,339	36,03,591	27,71,252
104	338/1	Patta	V.Rangasamy Naidu	47,621	100	47,62,063	47,62,063	2,06,17,241	1,58,55,178
105	339/1	Patta	C.V.Ramasamygo udar	1,739	100	1,73,861	1,73,861	7,52,725	5,78,865
	339/2								
106	340/1	Patta	C.V.Ramasamygo udar	37,463	100	37,46,289	37,46,289	1,62,19,470	1,24,73,181
	340/2		D.Karuppusamy						
107	350	Patta	Pathirammal	29,055	100	29,05,495	29,05,495	1,25,79,274	96,73,779
108	351/1	Patta	R.Pathirammal	29,509	100	29,50,926	29,50,926	1,27,75,963	98,25,038
	351/2		R.Pathirammal						
109	361/1	Patta	V.Subbammal	12,273	100	12,27,328	12,27,328	53,13,687	40,86,359
	361/2		Maruthammal						
110	362/1A	Patta	M.Vijayakumar	7,655	100	7,65,536	7,65,536	33,14,370	25,48,834
	362/1B		M.Subbaian						
	362/2A		K.Duraisamy						
	362/2B		K.Duraisamy						
111	369/1	Patta	L.Subbaian	6,829	100	6,82,867	6,82,867	29,56,458	22,73,590
	369/2		K.Ramasamy						
112	372	Government Vari Poramboke		21,202	100	21,20,229	21,20,229	91,79,480	70,59,252
113	373	Patta	Bommakkal	5,788	100	5,78,797	5,78,797	25,05,889	19,27,092
114	375/1	Patta	Maruthappagouda	18,731	100	18,73,095	18,73,095	81,09,522	62,36,426
	375/2		K.Duraisamy						

115	376/1	Patta	R.Rangasamy	8,599	100	8,59,856	8,59,856	37,22,724	28,62,869
	376/2		R.Rangasamy						
	376/3		S.Rayappagoudar						
116	380/1A	Patta	G.Benet Abiragam	70,985	100	70,98,521	70,98,521	3,07,32,880	2,36,34,359
	380/1B		Maruthappagoudar						
	380/1C		Maruthappagoudar						
117	382/1A	Patta	R.Kumar	9,147	100	9,14,653	9,14,653	39,59,967	30,45,314
	382/1B		Maruthappagoudar						
118	389/1A	Patta	Manickam	12,368	100	12,36,763	12,36,763	53,54,534	41,17,772
	389/1B		R.Ramasamy						
	389/1C		A.Duraisamy						
119	393/1A	Patta	Marammal	20,557	100	20,55,666	20,55,666	88,99,959	68,44,293
	393/1B		M.Subbaian						
	393/2		S.Selvi						
120	394/1A	Patta	R.Rajammal	5,592	100	5,59,208	5,59,208	24,21,080	18,61,871
	394/1B		C.Annapoorani						
	394/2A		Ramathal						
	394/2B		R.Maruthappagou dar						
121	401/1A	Patta	N.Sasikala	12,459	100	12,45,936	12,45,936	53,94,249	41,48,314
	401/1B		K.Ruckmani						
	401/2A 1		K.Natarajan						

	401/2A 2		K.Nanjegoudar						
	401/2B		Government Poramboke Land						
122	403/1	Patta	R.Ramasamygoudar	5,422	100	5,42,175	5,42,175	23,47,333	18,05,158
	403/2		R.Mahalakshmi						
	403/3A		Subramanian						
	403/3B		Subramanian						
123	404/1	Patta	M.Nanjundagoudar	26,235	100	26,23,537	26,23,537	1,13,58,542	87,35,005
	404/2A		N.ruckmani						
	404/2B		S.Kariannan @ Marappagoudar						
	404/3		R.Ponnammal						
	404/4		M.Nanjundagoudar						
124	549/1	Patta	Palanisamy	3,193	100	3,19,335	3,19,335	13,82,555	10,63,219
	549/2		Rangaraj						
125	550	Patta	Palanisamy	24,109	100	24,10,905	24,10,905	1,04,37,959	80,27,053
126	552/1	Patta	Rangarajan	15,186	100	15,18,622	15,18,622	65,74,837	50,56,215
	552/2		M.Chinnasamy						
127	556	Patta	P.Ayyagoundar	14,257	100	14,25,693	14,25,693	61,72,503	47,46,810
128	562/1	Patta	P.Ayyagoundar	2,811	100	2,81,094	2,81,094	12,16,991	9,35,897
	562/2		Rajamani						
	562/3A		Subbammal						
	562/3B		Vijayalakshmi						

129	565/1	Patta	A.Yuvaraj	9,027	100	9,02,705	9,02,705	39,08,239	30,05,534
	565/2		P.Krishnappagoudar						
	565/3		P.Veerusinnu						
	565/4		Rangasamy goudar						
	565/5		Ramegoudar @ Ramaiyagoudar						
130	566/1	Patta	M.Pachaiammal	3,556	100	3,55,581	3,55,581	15,39,478	11,83,898
	566/2B		P.Ayyagoundar						
131	580/1	Patta	S.Chinnasamy	75,209	100	75,20,940	75,20,940	3,25,61,732	2,50,40,793
	580/2		Rajammal						
132	581/1	Patta	S.Rangarajan	6,474	100	6,47,353	6,47,353	28,02,698	21,55,345
	581/2		S.Rajendhiran						
133	582/1	Patta	M.Subbammal	10,099	100	10,09,942	10,09,942	43,72,520	33,62,578
	582/2		P.Balathandapani						
134	583/1	Patta	S.Rangarajan	3,122	100	3,12,200	3,12,200	13,51,663	10,39,463
	583/2		P.Balathandapani						
135	584/1	Patta	S.Vijayakumar	25,021	100	25,02,059	25,02,059	1,08,32,607	83,30,547
	584/2		K.Palamalai						
	584/3		P.Balathandapani						
136	585	Patta	S.Vijayakumar	3,457	100	3,45,695	3,45,695	14,96,676	11,50,982
137	587/1	Patta	S.Leelavathi	6,633	100	6,63,280	6,63,280	28,71,653	22,08,374
	587/2		K.Palamalai						
	587/3		K.Palamalai						
138	588/1	Patta	Lakshmanna goudar	30,076	100	30,07,558	30,07,558	1,30,21,153	1,00,13,595

	588/2		Lakshmanna goudar						
139	590/1	Patta	Rajammal	3,282	100	3,28,239	3,28,239	14,21,104	10,92,864
<b>Total</b>				<b>44,10,918</b>		<b>44,10,91,820</b>	<b>44,10,91,820</b>	<b>1,90,96,96,743</b>	<b>1,46,86,04,923</b>

**Taluk** Coimbatore North  
**Village** Veerapandi

Sl. No	S.F.No	Classification of Land	Name of the Land owner	Volume Excavated	Cost per m3	Market Value of Illegally Mined Material (D)	Annual Value of Foregone Ecological Values $D*RF$	Present Value of Foregone Ecological Values	Total Compensation to be levied = NPV = PV - D
1	15/1	Patta	S.Santhosh prasath	4976	100	4,97,640	4,97,640	21,54,522	16,56,881
2	16/3	Patta	Benet Abiragam	30706	100	30,70,567	30,70,567	1,32,93,948	1,02,23,381
3	17/2	Patta	A.Chinnasamy	13746	100	13,74,628	13,74,628	59,51,419	45,76,791
4	19/2	Patta	T.V.Selvarajan	7772	100	7,77,237	7,77,237	33,65,029	25,87,792
5	21/1A	Patta	S.Rajappan	82902	100	82,90,218	82,90,218	3,58,92,307	2,76,02,088
	21/B	Patta	S.Rajappan						
	21/1C	Patta	Karuppannagounda r						
	21/2B	Patta	Chandraprabu						
6	22		Government Vari Poramboke land	9932	100	9,93,170	9,93,170	42,99,904	33,06,735

7	23	Government Vari Poramboke land		8712	100	8,71,217	8,71,217	37,71,914	29,00,697
8	39/1A	Patta	Maruthammal	26614	100	26,61,421	26,61,421	1,15,22,561	88,61,139
	39/2	Patta	Radhakrishnan						
9	44/1A	Patta	Maruthammal	196999	100	1,96,99,871	1,96,99,871	8,52,90,133	6,55,90,262
	44/2	Patta	Maruthammal						
	44/3A	Patta	M.Krishnasamy						
	44/3B1	Patta	Devammal						
10	45/1	Patta	S.Vijayalakshmi	50683	100	50,68,270	50,68,270	2,19,42,958	1,68,74,688
	45/2A	Patta	Dharmaraj						
	45/2B1	Patta	S.Vijayalakshmi						
11	46/1B2	Patta	Pavithra	24866	100	24,86,571	24,86,571	1,07,65,552	82,78,981
12	47/3	Patta	M.Palanisamy	49024	100	49,02,439	49,02,439	2,12,24,994	1,63,22,556
13	48/1A	Patta	M.Ramasamy	48787	100	48,78,709	48,78,709	2,11,22,257	1,62,43,548
14	49/1	Patta	M.Kumaran	42629	100	42,62,882	42,62,882	1,84,56,050	1,41,93,168
	49/3	Patta	Vellegoudar						
	49/4	Patta	Karuppannagoudar						
15	54/1	Patta	P.Duraisamy	3618	100	3,61,771	3,61,771	15,66,281	12,04,509
16	55/1	Patta	R.Selvaraj	15951	100	15,95,086	15,95,086	69,05,885	53,10,800
17	63/5	Patta	Venkatachalam	32688	100	32,68,780	32,68,780	1,41,52,106	1,08,83,326
18	63/6	Patta	Venkatachalam	2884	100	2,88,376	2,88,376	12,48,517	9,60,141
19	66	Government Vari Poramboke land		6523	100	6,52,333	6,52,333	28,24,260	21,71,927

20	67/1	Patta	Arumugam	8674	100	8,67,409	8,67,409	37,55,429	28,88,019
	67/2	Patta	Arumugam						
	67/3	Patta	Arumugam						
21	70/1A1	Patta	Chellakannu	16705	100	16,70,548	16,70,548	72,32,598	55,62,050
22	71/1B	Patta	Arun le	78174	100	78,17,401	78,17,401	3,38,45,255	2,60,27,854
23	72/1A	Patta	Chinnasamy	60589	100	60,58,853	60,58,853	2,62,31,662	2,01,72,809
24	73/1A	Patta	N.Sivasamy	32493	100	32,49,330	32,49,330	1,40,67,899	1,08,18,569
25	74	Government Vari Poramboke land		63707	100	63,70,742	63,70,742	2,75,81,977	2,12,11,236
26	75/1	Patta	Palaniammal	75983	100	75,98,337	75,98,337	3,28,96,821	2,52,98,484
	75/4	Patta	Ponnammal						
	75/5	Patta	Ayyasamy Aasari						
27	76/1B	Patta	Arumugam	72287	100	72,28,704	72,28,704	3,12,96,506	2,40,67,802
	76/1C	Patta	Karuppan						
	76/2	Patta	Samygoundar						
28	77/2	Patta	Yuvaraj	80202	100	80,20,198	80,20,198	3,47,23,260	2,67,03,062
29	78/1	Patta	M.Mani	62799	100	62,79,913	62,79,913	2,71,88,736	2,09,08,823
	78/2B	Patta	T.N.Velusamy						
	78/4B	Patta	Ponnegoundar						
30	79	Patta	Maruthammal	17921	100	17,92,111	17,92,111	77,58,904	59,66,792
31	80	Kara du	Karadu	6462	100	6,46,199	6,46,199	27,97,703	21,51,504
32	81/1B3	Kara du	Selvaraj	95147	100	95,14,661	95,14,661	4,11,93,502	3,16,78,841

33	85/1	Patta	Sakthivel	1022	100	1,02,187	1,02,187	4,42,415	3,40,228
	85/2	Patta	Sakthivel						
34	88/1	Patta	Maruthachala chettiyar	12515	100	12,51,456	12,51,456	54,18,150	41,66,694
	88/2	Patta	Gokila						
35	89/2B	Patta	Sakthivel	11759	100	11,75,885	11,75,885	50,90,967	39,15,082
36	90/1A1	Patta	Palanisamy	59387	100	59,38,674	59,38,674	2,57,11,348	1,97,72,675
37	91		Government Vari Poramboke land	46371	100	46,37,081	46,37,081	2,00,76,134	1,54,39,053
38	92		Government Vari Poramboke land	9195	100	9,19,541	9,19,541	39,81,133	30,61,591
39	138	Patta	Shanmuga vadivel	15475	100	15,47,523	15,47,523	66,99,966	51,52,443
40	147/1A	Patta	Shanmuga Sundaram	8498	100	8,49,758	8,49,758	36,79,008	28,29,250
41	238	Patta	Rangasamy	11261	100	11,26,124	11,26,124	48,75,529	37,49,405
42	242/1	Patta	Krishnamoorthy	67496	100	67,49,561	67,49,561	2,92,22,066	2,24,72,506
43	254/1	Patta	Krishnamoorthy	3297	100	3,29,747	3,29,747	14,27,634	10,97,886
44	255			3814	100	3,81,444	3,81,444	16,51,451	12,70,008
45	256/2	Patta	Jayachandran	76867	100	76,86,709	76,86,709	3,32,79,426	2,55,92,717
46	257/1	Patta	Ayyagoudar	16870	100	16,87,015	16,87,015	73,03,894	56,16,878
	257/2A	Patta	M.Jayachandran						
47	273	Patta	Karuppaakaal	21114	100	21,11,434	21,11,434	91,41,404	70,29,970
48	274/3A	Patta	Nataraj	49208	100	49,20,805	49,20,805	2,13,04,510	1,63,83,705
	274/3B	Patta	Karuppaakaal						

49	275/1	Patta	S.Velusamy	35753	100	35,75,309	35,75,309	1,54,79,215	1,19,03,907
	275/2	Patta	S.Karuppusamy						
50	280/1A	Patta	Jayachandran	925	100	92,520	92,520	4,00,561	3,08,042
51	284/2	Patta	Subbaian	12101	100	12,10,097	12,10,097	52,39,087	40,28,990
52	285/2	Patta	Arvannan goundar	69283	100	69,28,289	69,28,289	2,99,95,866	2,30,67,577
53	286/2	Patta	Arvannan goundar	28693	100	28,69,333	28,69,333	1,24,22,711	95,53,378
54	287/1	Patta	Ayyasamy	20391	100	20,39,050	20,39,050	88,28,020	67,88,970
55	302/2	Patta	Sarojini	26630	100	26,62,985	26,62,985	1,15,29,331	88,66,346
56	303/1	Patta	Sarojini	49208	100	49,20,805	49,20,805	2,13,04,510	1,63,83,705
57	309/1	Government Vari Poramboke land		66405	100	66,40,500	66,40,500	2,87,49,891	2,21,09,391
58	353	Patta	Rangasamy	86575	100	86,57,545	86,57,545	3,74,82,637	2,88,25,093
59	354	Patta	Saraswathy	38997	100	38,99,726	38,99,726	1,68,83,772	1,29,84,046
60	355/1	Patta	Saraswathy	9673	100	9,67,309	9,67,309	41,87,940	32,20,631
61	357/2	Patta	Biruman	42130	100	42,12,975	42,12,975	1,82,39,979	1,40,27,003
62	358/1B	Patta	S.R.Balusamy	9673	100	9,67,309	9,67,309	41,87,940	32,20,631
63	359/3	Patta	S.R.Balusamy	34520	100	34,51,997	34,51,997	1,49,45,339	1,14,93,342
64	362	Patta	Shanmuga vadivelu	12534	100	12,53,358	12,53,358	54,26,386	41,73,028
65	367/1A	Patta	Shanmuga vadivelu	28260	100	28,25,998	28,25,998	1,22,35,093	94,09,095
66	368/1	Patta	Krishnan	14020	100	14,01,984	14,01,984	60,69,856	46,67,872
	368/2	Patta	Maheshwaran						
67	369/1B1	Patta	Maheshwaran	27669	100	27,66,912	27,66,912	1,19,79,282	92,12,370
	369/1B 2	Patta	Kalaivani						

68	370	Patta	Shanmuga vadivelu	13175	100	13,17,475	13,17,475	57,03,976	43,86,502
69	372/2	Patta	Shanmuga vadivelu	4952	100	4,95,216	4,95,216	21,44,028	16,48,811
70	374/2	Patta	Manonmani	8483	100	8,48,326	8,48,326	36,72,808	28,24,482
71	377/2	Patta	Jaganathan	3185	100	3,18,475	3,18,475	13,78,832	10,60,356
72	378/1B 2	Patta	Balamurugan	43688	100	43,68,842	43,68,842	1,89,14,800	1,45,45,958
73	382/1	Patta	K.Biruman	84981	100	84,98,084	84,98,084	3,67,92,255	2,82,94,171
74	383/2	Patta	Saraswathy	5000	100	5,00,029	5,00,029	21,64,865	16,64,836
	383/1A	Patta	Jaibal						
	383/1B	Patta	Rangasamy						
75	387/1B	Patta	Karegoudar	165968	100	1,65,96,802	1,65,96,802	7,18,55,467	5,52,58,665
76	395	Government Vari Poramboke land		7761	100	7,76,093	7,76,093	33,60,075	25,83,983
77	396	Government Poramboke land Boomithada board		20477	100	20,47,725	20,47,725	88,65,576	68,17,851
78	400/1	Patta	Rajappan	61165	100	61,16,499	61,16,499	2,64,81,241	2,03,64,742
	400/2	Patta	Azhakiri						
79	401	Patta	T.K.Chinnasamy	25572	100	25,57,169	25,57,169	1,10,71,205	85,14,036
80	402	Patta	Subramanin	18046	100	18,04,560	18,04,560	78,12,799	60,08,239
81	403	Patta	Subramanin	11822	100	11,82,161	11,82,161	51,18,138	39,35,977
82	404	Patta	Subramanin	52560	100	52,56,013	52,56,013	2,27,55,786	1,74,99,773
83	405	Patta	Rajan	60850	100	60,84,953	60,84,953	2,63,44,664	2,02,59,710
84	406	Patta	Chinnappa goudar	4914	100	4,91,354	4,91,354	21,27,306	16,35,952

85	407	Government Poramboke land Boomithada board		32524	100	32,52,352	32,52,352	1,40,80,981	1,08,28,629
86	410	Patta	Moorthy	15362	100	15,36,197	15,36,197	66,50,930	51,14,733
87	416	Patta	Gopal	14090	100	14,09,020	14,09,020	61,00,318	46,91,298
88	417	Patta	Mohankumar	63784	100	63,78,435	63,78,435	2,76,15,285	2,12,36,850
89	613/1	Patta	Ganesan	52713	100	52,71,299	52,71,299	2,28,21,966	1,75,50,667
90	615	Patta	Selvaraj	24156	100	24,15,644	24,15,644	1,04,58,474	80,42,830
91	616/1A	Patta	Ganesan	3477	100	3,47,734	3,47,734	15,05,506	11,57,772
92	617/1	Patta	Neraligoudar	47398	100	47,39,752	47,39,752	2,05,20,647	1,57,80,894
	617/2A	Patta	R.Krishnasamy						
93	618	Patta	C..Jaishankar	17265	100	17,26,468	17,26,468	74,74,702	57,48,235
94	619	Patta	Yagambarachettiya r	2330	100	2,32,965	2,32,965	10,08,618	7,75,653
95	620/2	Patta	Rangasamy	0	100	0	0	0	0
96	621/1	Patta	R.Krishnasamy	17648	100	17,64,771	17,64,771	76,40,537	58,75,765
97	635/1	Patta	Ramasamy goundar	39613	100	39,61,306	39,61,306	1,71,50,380	1,31,89,074
98	636/1	Patta	Duraisamy	1381	100	1,38,073	1,38,073	5,97,786	4,59,712
99	639			1058	100	1,05,774	1,05,774	4,57,946	3,52,172
100	649/1	Patta	Karuppathal	39613	100	39,61,306	39,61,306	1,71,50,380	1,31,89,074
	649/4B	Patta	Karuppannagounda r						
101	651	Government Vari Poramboke land		30934	100	30,93,366	30,93,366	1,33,92,655	1,02,99,289

102	652	Patta	Dharmaraj Temple	38819	100	38,81,888	38,81,888	1,68,06,544	1,29,24,656
103	653/1B 1	Patta	Ramasamy goundar	33924	100	33,92,409	33,92,409	1,46,87,356	1,12,94,947
104	654/1A 1	Patta	Karuppathal	17758	100	17,75,829	17,75,829	76,88,408	59,12,580
105	655/1	Patta	Muthusamy	12713	100	12,71,309	12,71,309	55,04,100	42,32,792
106	656	Patta	Kumar	8614	100	8,61,416	8,61,416	37,29,482	28,68,066
107	659 A			12249	100	12,24,902	12,24,902	53,03,186	40,78,284
108	659/1	Patta	Tamilselvi	3601	100	3,60,094	3,60,094	15,59,016	11,98,923
109	660 A		Government Vari Poramboke land	21689	100	21,68,882	21,68,882	93,90,124	72,21,242
110	660		Government Vari Poramboke land	19473	100	19,47,344	19,47,344	84,30,981	64,83,637
111	661/2	Condi tion patta	S.Maruthan	13176	100	13,17,644	13,17,644	57,04,709	43,87,065
112	664/1	Patta	Ramasamy goundar	2128	100	2,12,791	2,12,791	9,21,273	7,08,482
113	668/1A 1	Patta	Sumathi	93296	100	93,29,596	93,29,596	4,03,92,270	3,10,62,673
	668/1C 1	Patta	Shanmugasundarm						
114	669/1A	Patta	Sengali goundar	32805	100	32,80,516	32,80,516	1,42,02,917	1,09,22,401
115	671/1A	Patta	Angannagoundar	41205	100	41,20,537	41,20,537	1,78,39,769	1,37,19,232
116	672/1	Patta	Masani	87224	100	87,22,427	87,22,427	3,77,63,543	2,90,41,116

117	673/1A 1	Patta	Aruchamy	175741	100	1,75,74,120	1,75,74,120	7,60,86,743	5,85,12,623
	673/1C	Patta	Ramasamy goundar						
	673/3A	Patta	Vellingiri						
118	674/1A1	Patta	Ganesan	168809	100	1,68,80,885	1,68,80,885	7,30,85,396	5,62,04,512
	674/1A2	Patta	Ganesan						
119	675/1A1	Patta	Vijayalakshmi	41549	100	41,54,898	41,54,898	1,79,88,535	1,38,33,637
	675/1A3	Patta	Sivasamy						
	675/1B	Patta	Kannapiran						
	675/2	Patta	Kavitha Devi						
120	676/1	Patta	Nanjammal	35342	100	35,34,183	35,34,183	1,53,01,163	1,17,66,980
	676/2	Patta	T.V.Sampathkumar						
	676/3	Patta	T.V.Sampathkumar						
121	677/2B	Patta	Krishnakumar	33186	100	33,18,599	33,18,599	1,43,67,798	1,10,49,199
122	678/1	Patta	T.V.Sampathkumar	42343	100	42,34,305	42,34,305	1,83,32,323	1,40,98,018
	678/3	Patta	T.V.Sampathkumar						
	678/4	Patta	Subramanin						
123	682/1A	Patta	T.V.Selvaraj	70289	100	70,28,863	70,28,863	3,04,31,300	2,34,02,436
	682/2B	Patta	T.V.Selvaraj						
	682/2E	Patta	T.V.Selvaraj						
124	683	Government Palla Vari		59994	100	59,99,358	59,99,358	2,59,74,080	1,99,74,722
Total				4420616					

**ANNEXURE - 4**

**Environmental Compensation calculated for the Brick kiln units located in Pannimadai, Somaiyampalayam, Nanjundapuram, Chinnathadagam and Veerapandi Villages as below**

**List of Brick Klin Units**

<b>S.No</b>	<b>Name</b>	<b>Address of the Unit</b>	<b>Village</b>	<b>SCN issued on</b>	<b>Closure Date</b>	<b>No. of days</b>	<b>EC (Rs. In Lakhs)</b>
1	SKS Chamber	S.F.NO.422/1-A & 1C, 4/24, Kalappanaickenpalayam, Coimbatore - 641108.	Somayampalayam Village	17.10.2019	19.03.2021	519	32.4375
2	TVS Bricks - Unit - I	5/1, Maruthamalai Road, Kalapanaickenpalayam, Coimbatore - 641108.	Somayampalayam Village	17.10.2019	19.03.2021	519	32.4375
3	KRS Bricks	S.F.No.467/2, 4/1, Maruthamalai Road, Kalapanaickenpalayam, Coimbatore - 641108.	Somayampalayam Village	17.10.2019	19.03.2021	519	32.4375
4	CCW Bricks	Maruthamalai Road, Kalapanaickenpalayam, Coimbatore - 641108.	Somayampalayam Village	17.10.2019	19.03.2021	519	32.4375
5	RVV Bricks	Maruthamalai Road, Kalappanaickenpalayam, Somayampalayam Village, Coimbatore North Taluk, Coimbatore District.	Somayampalayam Village	17.10.2019	19.03.2021	519	32.4375

6	New Rani Bricks - Unit - I	S.F.No.450/1, Kalappanaickenpalayam, Somayampalayam Village, Coimbatore North Taluk, Coimbatore District.	Somayampalayam Village	17.10.2019	19.03.2021	519	32.4375
7	New Rani Bricks - Unit - II	S.F.No.370/1, Kalappanaickenpalayam, Somayampalayam Village, Coimbatore North Taluk, Coimbatore District.	Somayampalayam Village	17.10.2019	19.03.2021	519	32.4375
8	TVS Bricks Unit - II	Maruthamalai Road, Near Nagalamman Koil, Kalappanaickenpalayam, Somayampalayam Village, Coimbatore North Taluk, Coimbatore District.	Somayampalayam Village	17.10.2019	19.03.2021	519	32.4375
9	Rani Bricks	S.F.No.311/1A, 5/22, Kalappanaickenpalayam, Somayampalayam Village, Coimbatore North Taluk, Coimbatore District.	Somayampalayam Village	17.10.2019	19.03.2021	519	32.4375
10	PSM Chamber Bricks	7/44, Kuttigounder thottam, Pannimadai Village, Kanuvai Post, Coimbatore District	Pannimadai Village	17.10.2019	19.03.2021	519	32.4375
11	Indu Chamber Bricks	Nanjundapuram Village, Ramanathapuram, Chinnathadagam Post, Coimbatore District	Nanjundapuram Village	17.10.2019	19.03.2021	519	32.4375

12	RNP Bricks	S.F.No.254,Nanjundapuram Village, Ramanathapuram, Chinnathadagam, Coimbatore District	Nanjundapuram Village	17.10.2019	19.03.2021	519	32.4375
13	APS Bricks	Nanjundapuram Village,Madathur,Coimbatore District	Nanjundapuram Village	17.10.2019	19.03.2021	519	32.4375
14	MVN Bricks	Nanjundapuram Village,Madathur,Coimbatore District	Nanjundapuram Village	17.10.2019	19.03.2021	519	32.4375
15	SNT Chamber Bricks	Nanjundapuram Village, Chinnathadagam, Coimbatore District	Nanjundapuram Village	17.10.2019	19.03.2021	519	32.4375
16	NCK Chamber Bricks	S.F.No.57/1A & 2A, Nanjundapuram Village, Chinnathadagam, Coimbatore District	Nanjundapuram Village	17.10.2019	19.03.2021	519	32.4375
17	Chandru Chamber Bricks	S.F.No.55/2B, Nanjundapuram Village, Chinnathadagam, Coimbatore District	Nanjundapuram Village	17.10.2019	19.03.2021	519	32.4375
18	Inca Bricks	S.F.No.59, Nanjundapuram Village , Chinnathadagam, Gokul Thottam, Coimbatore District.	Nanjundapuram Village	17.10.2019	19.03.2021	519	32.4375
19	VMT Chamber Bricks	S.F.No.117,118/1A, Nanjundapuram Village, (Near Mariyamman Koil), Coimbatore District	Nanjundapuram Village	17.10.2019	19.03.2021	519	32.4375

20	New VMT Chamber Bricks	6/241-4-1A,Nanjundapuram Village, (Near Police station), Coimbatore District	Nanjundapuram Village	17.10.2019	19.03.2021	519	32.4375
21	MKT Chamber Bricks	S.F.No.356, Thadagam Village, Vadakku Veedhi, Chinnathadagam ,Coimbatore District	Thadagam Village	21.10.2019	19.03.2021	515	32.1875
22	CVS Bricks	S.F.No.254, Nanjundapuram Village, Near Muniyappan Koil, Coimbatore District	Nanjundapuram Village	21.10.2019	19.03.2021	515	32.1875
23	LBI Bricks	Nanjundapuram Village, Pappanaickenpalayam Coimbatore District	Nanjundapuram Village	21.10.2019	19.03.2021	515	32.1875
24	AB Chamber	1/134, Nanjundapuram Village, Pappanaickenpalayam ,Coimbatore District	Nanjundapuram Village	21.10.2019	19.03.2021	515	32.1875
25	JP Chamber Bricks - Unit-I	S.F.No.342/2A2 & 2A3, Thadagam Village ,CRR Thottam Chinnathadagam, Coimbatore District	Thadagam Village	21.10.2019	19.03.2021	515	32.1875
26	JP Chamber Bricks - Unit-2	S.F.No.342/1, Thadagam Village ,CRR Thottam Chinnathadagam,Coimbatore District	Thadagam Village	21.10.2019	19.03.2021	515	32.1875
27	CRR Chamber	Thadagam Village ,CRR Thottam Chinnathadagam,Coimbatore District	Thadagam Village	21.10.2019	19.03.2021	515	32.1875

28	SNT Chamber Bricks - 2	Thadagam Village Chinnathadagam, Coimbatore District	Thadagam Village	21.10.2019	19.03.2021	515	32.1875
29	KNK Chamber Bricks	Nanjundapuram Village, Pappanaickenpalayam , Coimbatore District	Nanjundapuram Village	21.10.2019	19.03.2021	515	32.1875
30	CNA Bricks	Nanjundapuram Village, Pappanaickenpalayam , Coimbatore District	Nanjundapuram Village	21.10.2019	19.03.2021	515	32.1875
31	MPS Bricks	S.F.No.381/1B,383/1B,Pannimadai Village,Thaliyur Post, Coimbatore District - 641108	Pannimadai Village	21.10.2019	19.03.2021	515	32.1875
32	MKM Bricks	Nanjundapuram Village,Thaliyur Post,Coimbatore District - 641108	Nanjundapuram Village	21.10.2019	19.03.2021	515	32.1875
33	Kavi Chamber Bricks	Pannimadai Village, Thaliyur Post, Coimbatore District - 641108	Pannimadai Village	21.10.2019	19.03.2021	515	32.1875
34	Devi Bricks	S.F.No.209 & 210, Pannimadai village, 3/161, Pakkumarathottam, Coimbatore - 17	Pannimadai Village	21.10.2019	19.03.2021	515	32.1875
35	PSK Brick Works	Pannimadai Village, 299/2, Coimbatore District	Pannimadai Village	21.10.2019	19.03.2021	515	32.1875
36	Sakthi Chamber Bricks	Nanjundapuram Village, 1/316, Ponnuthu Road, Pannimadai, Coimbatore District - 17	Nanjundapuram Village	21.10.2019	19.03.2021	515	32.1875

37	TMS Chamber Bricks	Pannimadai Village, Pannimadai Post, Thaliyur, Coimbatore District	Pannimadai Village	21.10.2019	19.03.2021	515	32.1875
38	Indu Chamber - II	Thadagam Village, Coimbatore District	Thadagam Village	21.10.2019	19.03.2021	515	32.1875
39	SNB Chamber	Thadagam Village, Coimbatore District	Thadagam Village	21.10.2019	19.03.2021	515	32.1875
40	CVR Chamber Bricks	Thadagam Village, Coimbatore District	Thadagam Village	21.10.2019	19.03.2021	515	32.1875
41	JB Chamber Bricks	Nanjundapuram Village, Kundruperumal Koil Opposite, Somaynur Post, Coimbatore District - 641108	Nanjundapuram Village	22.10.2019	19.03.2021	514	32.125
42	YBC Chamber Bricks- Unit - I	S.F.No.533/1, Anaikatti Main Road, Veerapandi Village, Kalayanoor, Thadagam, Coimbatore District - 641108	Veerapandi Village	22.10.2019	19.03.2021	514	32.125
43	YBC chamber Bricks- Unit - II	S.F.No.533/1, Anaikatti Main Road, Veerapandi Village, Kalayanoor, Thadagam, Coimbatore District - 641108	Veerapandi Village	22.10.2019	19.03.2021	514	32.125
44	VKV Chamber Bricks- Unit-I	S.F.No.529/1, 2 & 3, Veerapandi Village, Coimbatore District - 641108	Veerapandi Village	22.10.2019	19.03.2021	514	32.125
45	VKV Chamber Bricks- Unit-II	S.F.No.529/1, 2 & 3, Veerapandi Village, Coimbatore District - 641108	Veerapandi Village	22.10.2019	19.03.2021	514	32.125

46	VVK Chamber Bricks-Unit-I	530/1A & 1B, Veerapandi Village, Coimbatore District - 641108	Veerapandi Village	22.10.2019	19.03.2021	514	32.125
47	VVK Chamber Bricks-Unit-II	540/2B, Veerapandi Village, Coimbatore District	Veerapandi Village	22.10.2019	19.03.2021	514	32.125
48	SAT Chamber Bricks - Unit-II	Thadagam Village, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
49	SNS Bricks	SNS Bricks, S.F.No.540, Veerapandi Village, Thadagam, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	22.10.2019	19.03.2021	514	32.125
50	CSB Chamber Bricks-Unit-III	Veerapandi Village, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	22.10.2019	19.03.2021	514	32.125
51	CSB Chamber Bricks-Unit-II	Veerapandi Village, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	22.10.2019	19.03.2021	514	32.125
52	CSB Chamber Bricks-Unit-I	Anaikatti Main Road, Thadagam Village, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	22.10.2019	19.03.2021	514	32.125

53	Vel Chamber Bricks	Veerapandi Village, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	22.10.2019	19.03.2021	514	32.125
54	MNK Chamber Bricks	Veerapandi Village, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	22.10.2019	19.03.2021	514	32.125
55	Star Bricks	S.F.No.444/A & 1A, Thadagam Village, Opp-Star Fuel Agency, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	22.10.2019	19.03.2021	514	32.125
56	Ashok chamber Bricks	Thadagam Village, Back to Star Fuel Agency, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	22.10.2019	19.03.2021	514	32.125
57	CSR Chamber Bricks	S.F.No.304 & 306, Thadagam Village, Puliyamarathottam, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	22.10.2019	19.03.2021	514	32.125
58	CMR Chamber Bricks	Thadagam Village, Veerapandi Road, Coimbatore - 641108	Thadagam Village	22.10.2019	19.03.2021	514	32.125
59	AKS Chamber Bricks	Thadagam Village, Veerapandi Road, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	22.10.2019	19.03.2021	514	32.125

60	RNR Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District – 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
61	CNM Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District – 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
62	TTK Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District – 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
63	MKS Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District – 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
64	CMR Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District – 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
65	SAT Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District – 641108	Thadagam Village	22.10.2019	19.03.2021	514	32.125

66	JJB Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District – 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
67	RKK Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District – 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
68	CMK Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District – 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
69	TTK chamber Bricks- Unit-I	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District – 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
70	Top Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District – 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
71	Ramya Bricks	Ramya Chamber Bricks, 2/223, No.24, Veerapandi Puthur Main Road, Chinnathadagam, Coimbatore District – 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625

72	CSD Chamber Bricks	Thadagam Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
73	TTK Chamber Bricks-Unit-II	Thadagam Village, No.24,Veerapandi Road, Chinnathadagam, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
74	Gems Chamber Bricks	S.F.No.18/1B & 20/1A, Thadagam Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
75	Gem Chamber Bricks	S.F.No.18/1C & 19/2, Thadagam Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
76	Lakshmi Chamber Bricks-NIO	Thadagam Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
77	TRN Chamber Bricks	Thadagam Village, Near S- Bend, Brindavan Garden, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
78	NKS Chamber Bricks	Thadagam Village, Near S- Bend, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625

79	RR Bricks	S.F.No.2/1, 180/1D, Thadagam Village, No.24, Veerapandi, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
80	MSK Chamber Bricks	No.24, Veerapandi Pudur Village, S-Bend Near, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
81	Sumathi Chamber Bricks	Thadagam Village, No.24, Veerapandi, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
82	MVN Bricks	88/3, Thadagam Village, Veerapandi Road, Coimbatore - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
83	JBW Bricks	No.24, Veerapandi, Chinnathadagam Village, Coimbatore North Taluk, Coimbatore District - 641108	Chinnathadagam Village	23.10.2019	19.03.2021	513	32.0625
84	NTR Chamber Bricks	No.24, Veerapandi, Chinnathadagam Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Chinnathadagam Village	23.10.2019	19.03.2021	513	32.0625

85	Suki Chamber Bricks	No.24, Veerapandi Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108.	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
86	MRP Chamber Bricks	No.24, Veerapandi Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
87	AAT Chamber Bricks	No.24, Veerapandi Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
88	TMS Chamber Bricks-Unit-I	Thadagam Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
89	TMS Chamber Bricks-Unit-II	Thadagam Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
90	MRT Chamber Bricks	3/166, No.24, Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
91	RVS Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625

92	Power Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
93	SKT Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108.	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
94	TVS Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
95	Vasu Chamebr Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
96	NMS Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
97	APC Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
98	ABT Chamber bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625

99	Kavi chamber Bricks Unit II	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
100	KRD Chamber Bricks	157/2C, No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
101	SMT Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
102	CMM Chamebr Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
103	TSM Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
104	VCR Chamber bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
105	SGK Chamber bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625

106	RAK Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
107	KRG Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
108	TMB Chamber Bricks	Thadagam Village, Power House Backside, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
109	NVK Chamber Bricks	Thadagam Village, Power House Backside, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
110	Karthikeya Chamber Bricks	Thadagam Village, Power House Backside, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108	Thadagam Village	23.10.2019	19.03.2021	513	32.0625
111	SPM Brick Works	S.F.No.68/1, Nanjundapuram Village, Coimbatore North Taluk, Coimbatore District.	Nanjundapuram Village	11.10.2019	19.03.2021	525	32.8125
112	ABW Chamber Bricks	S.F.No.451/1 & 452/1B, Somayampalayam Village, Coimbatore North, Coimbatore District.	Somayampalayam Village	11.10.2019	19.03.2021	525	32.8125

113	K.S.Bricks	Anuvavi Koil Street, Anakatti Main Road, Thadagam, Coimbatore District - 641108	Thadagam Village	21.10.2019	19.03.2021	515	32.1875
114	Ramya Chamber Bricks	2/223, No.24, Veerapandi Puthur Main Road, Chinnathadagam, Coimbatore District - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
115	S.K.Chamber Bricks	589, Anakatti Main Road, Coimbatore District - 641108	Thadagam Village	21.10.2019	19.03.2021	515	32.1875
116	MCP Chamber Bricks	589, Anakatti Main Road, Coimbatore District - 641108	Thadagam Village	21.10.2019	19.03.2021	515	32.1875
117	Mini Chamber	Anuvavi Koil Road, Chinnathadagam, Coimbatore District - 641108	Chinnathadagam Village	23.10.2019	19.03.2021	513	32.0625
118	Mini Chamber - 2	Anuvavi Koil Road, Chinnathadagam, Coimbatore District - 641109	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
119	Ganga Brick Works	S.F.No.801A & 800A, Moongilpallam, No.24 Veerapandi Village, Anaikatty, Coimbatore District - 641108	Veerapandi Village	23.10.2019	19.03.2021	513	32.0625
120	RCC Chamber Bricks	S.F.No.876, No.24 Veerapandi Village, Anaikatty, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875

121	Nithya Chamber Bricks	S.F.No.936, No.24 Veerapandi Village, Anaikatti, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
122	NCC Chamber Bricks	S.F.No.1027/2, No.24 Veerapandi Village, Arnotkadu, Anaikatty, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
123	ACC Chamber Bricks	S.F.No.1020/2B, No.24 Veerapandi Village, Arnotkadu, Anaikatty, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
124	Kumar Chamber Bricks	S.F.No.946, No.24 Veerapandi Village, Anaikatty, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
125	VCR Chamber Bricks	Mangarai, No.24 Veerapandi Village, , Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
126	RGK Chamber Bricks	S.F.No.143/A2B, Anaikatti Main Road, No.24 Veerapandi Village, Mangarai, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
127	RSV Chamber	Anakatti Main Road, No.24 Veerapandi Village, Mangarai, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875

128	BMT Chamber Bricks	No.24 Veerapandi Village, Anaikatti Main Road, Mangarai, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
129	Sri Sakthi Chamber	S.F.No.42C/2C, No.24 Veerapandi Village, Veerapandi Pirivu, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
130	Sri Ram Bricks	No.24 Veerapandi Village, Veerapandi Pirivu, Anaikatti Main Road, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
131	JKB Bricks	S.F.No.542/2, Chinnathadagam Village, Anuvavi Koil Pirivu, Periyathadagam, Coimbatore District - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
132	Mini Chamber Bricks	S.F.No.555, Chinnathadagam Village, Coimbatore District - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
133	Mani Chamber Bricks	S.F.No.559/1, Chinnathadagam Village, Anuvavi Koil Pirivu, Periyathadagam, Coimbatore District - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
134	Mani Chamber Bricks - 2	S.F.No.559/1, Chinnathadagam Village, Anuvavi Koil Pirivu, Periyathadagam, Coimbatore District - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875

135	105 SV Chamber Bricks	S.F.No.599/2, Chinnathadagam Village, Periyathadagam, Coimbatore District - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
136	ARS Chamber Bricks	Chinnathadagam Village, Periyathadagam, Coimbatore District - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
137	MNK Chamber Bricks	Chinnathadagam Village, Periyathadagam, Coimbatore District - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
138	Sree(Kavi Chamber Bricks)	No.24 Veerapandi Village, Periyathadagam, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
139	KMT Chamber Bricks	No.24 Veerapandi Village, Mangarai, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
140	ASK Chamber Bricks	No.24 Veerapandi Village, Anaikatti Main Road, Mangarai, Coimbatore District - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
141	ABI Bricks	No.24 Veerapandi Village, Salangai Bus Stop, Anaikatti Main Road, Mangarai, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
142	VNS Chambers	S.F.No.82/2B, No.24 Veerapandi Village, Mangarai, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
143	A1 Chambers	NO.24 Veerapandi Village, 70/3A, Anaikatti Road, Mangarai, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875

144	LNT Chamber s	No.24 Veerapandi Village, Anaikatti Road, Veerapandi Pirivu, Veerapandi, Coimbatore District - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
145	India WireCut Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Veerapandi Pirivu, Coimbatore - 641018	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
146	SKK Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Veerapandi Pirivu, Coimbatore - 641018	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
147	KPM Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Veerapandi Pirivu, Coimbatore - 641018	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
148	KMT Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Chinnathadagam, Coimbatore - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
149	New SKG Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Chinnathadagam, Coimbatore - 641018	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
150	Anjaneya Chamber Bricks	Chinnathadagam Village, Anaikatti, Coimbatore - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875

151	Raj Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Thadagam, Coimbatore - 641108	Veerapandi Village	21.10.2019	19.03.2021	515	32.1875
152	Raagam Bricks	No.572, Anaikatti Road, Chinnathadagam, Coimbatore - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
153	KMB Chamber Bricks	Anaikatty Road, DSP Bus Stop, Coimbatore - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
154	KGS Chamber Bricks	Anaikatty Road, Kovil Pirivu, Chinnathadagam, Coimbatore - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
155	Subam Wirecut Bricks	Anaikatti Main Road, Chinnathadagam Post, Coimbatore - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
156	Amman Kumar Chamber s	Anaikatti Main Road, Chinnathadagam, Coimbatore - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
157	TMT Chamber Bricks	Anaikatti Main Road, Chinnathadagam, Coimbatore - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
158	TPT Chamber Bricks	Anaikatti Main Road, Chinnathadagam, Coimbatore - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
159	NKN Chamber Bricks	Chinnathadagam Village, Anaikatti Main Road, Coimbatore - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875

160	KGS Chamber Bricks	Anaikatti Main Road, Chinnathadagam, Coimbatore - 641108	Chinnathadagam Village	21.10.2019	19.03.2021	515	32.1875
161	TKS Chamber Bricks	Periya Thadagam Main Road, Periya Thadagam, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
162	TNS Chamber Bricks	Anuvavi Kovil Road, Chinnathadagam, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
163	Vishnu Chamber Bricks	Periya Thadagam Road, Chinnathadagam, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
164	Vishnu Chamber Bricks-Unit-II	SF No.535/1 Chinna Thadagam Village, Periya Thadagam Road, Chinnathadagam, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
165	KKG Chamber Bricks	533/2, Periya Thadagam Road, Chinnathadagam Village, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
166	KKG Chamber Bricks-Unit-II	533/2, Periya Thadagam Road, Chinnathadagam Village, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
167	KMT (KKG) Chamber Bricks	Periya Thadagam Road, Chinnathadagam Village, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375

168	KRB Chamber Bricks	Anuvavi Kovil Road, Periya Thadagam Road, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
169	TKT Chamber Bricks	529/1, Anuvavi Kovil Road, Periya Thadagam, Chinnathadagam Post, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
170	GJ Chamber Bricks	1/280, Bank Street, Chinnathadagam, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
171	KTC Chamber Bricks	Anuvavi Kovil Pirivu, Chinnathadagam, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
172	SB Chamber Bricks	529/2, Anuvavi Kovil Road, Chinnathadagam Village, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
173	NPK Chamber Bricks	527/1, Anuvavi Kovil Pirivu, Anaikatti Main Road,Chinnathadagam Village, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
174	SUN Chamber Bricks	Anaikatti Main Road, Chinnathadagam Village, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
175	NPK (JKS) Chamber Bricks	Anaikatti Main Road, Chinnathadagam Village, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
176	Anjaneya Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Coimbatore - 641108	Veerapandi Village	25.10.2019	19.03.2021	511	31.9375

177	KBS Chamber Bricks	Anaikatti Main Road, Thadagam, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
178	Myil Chamber Bricks - 1	3/214, Chinnathadagam, Annaikatti Road, Anuvavi Kovil Pirivu, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
179	Myil Chamber Bricks - 2	3/214, Chinnathadagam, Annaikatti Road, Anuvavi Kovil Pirivu, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
180	TKT Chamber Bricks	S.R.No.516, Anaikatti Main Road, Anuvavi Kovil Road, Chinnathadagam Village, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
181	SD Kousik Chamber Bricks	Anaikatti Main Road, Chinnathadagam Village, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
182	RSK Chamber Bricks-Unit-I	491/B2, Anaikatti Main Road, Thaneer Pandal, Chinnathadagam Village, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375
183	RSK Chamber Bricks-Unit-II	SF No.491/B2, Anaikatti Main Road, Workshop Stop, Chinnathadagam Village, Coimbatore - 641108	Chinnathadagam Village	25.10.2019	19.03.2021	511	31.9375

184	Manju Chamber Bricks	S.F.No.309, Chinnathadagam Village, Thudiyalur Main Road, Coimbatore North Taluk, Coimbatore - 641108	Chinnathadagam Village	12.02.2020	19.03.2021	401	25.0625
185	New SKK Chamber Bricks	No.24, Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore - 641108	Veerapandi Village	25.02.2020	19.03.2021	388	24.25
<b>Total</b>							<b>5932.31</b>

**Item No.7 (i) & (ii):**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

*(Through Video Conference)*

**Original Application No. 119 of 2021 (SZ) &  
I.A. No.32 of 2023 (SZ)**

**WITH**

**Original Application No. 135 of 2021 (SZ)**

**IN THE MATTER OF:**

Tribunal on its own motion  
Suo Motu based on the newspaper items published in  
Dinamalar Tamil Newspaper, Chennai Edition,  
Dt.14.04.2021 under the caption "All over the villages is dust  
Land, it deforms the villages along with lives"

*Versus*

The Chief Secretary to Govt. of Tamil Nadu,  
Govt Secretariat, Chennai and Ors.

...Respondent(s)

**WITH**

K. Palaniyappan,  
Dasavilakku, Tamil Nadu.

...Applicant(s)

*Versus*

District Collector, Salem and Ors.

...Respondent(s)

**Date of hearing: 27.02.2023.**

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

O.A. No.119/2021:

For Applicant(s): Suo Motu by Court.

For Respondent(s): Dr. D. Shanmuganathan for R1 to R3, R6 & R7.  
Mr. S. Sai Sathya Jith for R4.  
Mr. Meyappan represented  
Mrs. Me. Sarashwathy for R5.  
Mr. Wilson, Sr. Adv. for R13.  
Mr. A. Yogeshwaran - I.A. No.32/2023  
Mr. S. Parthasarathy, Sr. Adv. along with  
Mr. K. Govindarajan, Suhrith Parthasarathy &  
Ms. Amutha Sathyajith for the proposed respondent.

O.A. No.135/2021:

For Applicant(s): None.

For Respondent(s): Dr. D. Shanmuganathan for R1 & R2.  
Mr. Meyappan represented  
Mrs. Me. Sarashwathy for R3.  
Mr. S. Sai Sathya Jith for R4 & R5.

ORDER

1. Heard the learned counsels appearing for respondents and also Mr. A. Yogeshwaran, the learned counsel for the applicant in I.A. No.32 of 2023 (SZ) in O.A. No.119 of 2021 and Mr. S. Parthasarathy, Senior Advocate along with Mr. K. Govindarajan, Mr. Suhrith Parthasarathy & Ms. Amutha Sathyajith, the learned counsels for the proposed respondents in O.A. No.119 of 2021 (SZ).

2. Two of the orders of the Hon'ble High Court of Madras in W.P. No.28266 of 2022 dated 10.01.2023 and 19.01.2023 were produced. The said writ petition is with reference to the brick kiln operation on the Elephant Corridor.
3. In the order passed by the Commissioner - Department of Mines and Geology dated 29.12.2022, it was mentioned that each of the brick kiln owners was directed to pay the penalty amount in instalments. The first instalment was Rs.2,00,000/- (Rupees Two Lakhs only) uniformly and the balance is to be paid in twelve monthly instalments. On the payment of the first instalment, the Commissioner had permitted the brick kiln owners to remove the bricks in trade from the respective brick kilns. The order further permitted the brick kiln operations subject to the Mines and Minerals (Development and Regulation) Act, 1957 and subject to any orders that may be passed by this Tribunal and by the Hon'ble High Court of Madras in W.P. Nos.8694, 8695, 8697, 8698, 8888, 8885, 8867, 8855, 8838, 8846 and 8923 of 2022.
4. The above said order of the Commissioner was brought to the notice of the Green Bench and the Green Bench had passed an order on 10.01.2023 wherein, it is stated that "*pursuant to the order*

*of the Commissioner of Mines and Geology Department, no operation shall be carried out, including transport".* Subsequent to this, the said matter was taken up on 19.01.2023.

5. In the meanwhile, pursuant to the order of this Tribunal, the Pollution Control Board has fixed the compensation at various levels depending on the nature of the mining done by the individual operators. The status report filed by the District Collector - Coimbatore also indicated that the order passed by the Commissioner of Mines and Geology Department was kept in abeyance as per the order of the Tribunal.
6. As already this Tribunal is seized of the matter and constituted a Joint Committee which arrived at an interim environmental compensation, the Green Bench of the Hon'ble High Court of Madras requested the National Green Tribunal to look into the matter regarding the illegal operation of the brick kilns in Thadagam Valley and other places.
7. After certain deliberations, it was pointed out that there is a vast difference between the compensation levied by the Joint Committee constituted by this Tribunal and the Commissioner -

Department of Mines and Geology.

8. However, it was now agreed by all the brick kiln owners that they are ready to pay the entire amount levied by the Commissioner - Department of Mines and Geology in one stroke. Further, it was represented by them that the bricks already manufactured which were kept for trade may be released for sale, as it may deteriorate in course of time.
9. In this regard, the following particulars are sought for from each of the brick kiln owners:-
  - (i) the extent to which the excavation was made for the purpose of manufacturing bricks,
  - (ii) the quantity and
  - (iii) the market value of the stock available.
10. Let the report be filed by the Commissioner - Department of Mines and Geology furnishing all the above particulars, including as to how the penalty has been arrived at and the formula which was adopted by him.

11. Accordingly, we direct the brick kiln owners to deposit the penalty amount levied by the Commissioner - Department of Mines and Geology on or before 10.03.2023.

12. Post the matter on 10.03.2023.

Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Satyagopal Korlapati, EM

O.A. No.119/2021 (SZ) &  
I.A. No.32/2023 (SZ)  
O.A. No.135/2021 (SZ)  
27<sup>th</sup> February, 2023. Mn.



From  
Thiru.Kranthi Kumar Pati, I.A.S.,  
District Collector,  
Coimbatore.

To  
The Commissioner of Geology and Mining,  
Industrial Estate, Guindy,  
Chennai - 600 032.

Rc.No.825/Mines/2021

Dated : .03.2023

Sub Mine and Minerals - Coimbatore District -  
O.A.119 of 2021 filed before Hon'ble National Green  
Tribunal (South Zone) - 177 Brick Kilns closed by  
the District Administration - Joint Committee  
report submitted to the Hon'ble National Green  
Tribunal - recommendation of the Joint Committee  
- Penalty to be levied - clarification sought for by  
the Commissioner of Geology and Mining - Reg.

- Ref
1. Orders passed by the Hon'ble National Green  
Tribunal in the O.A.No.119 of 2021 dated  
27.02.2023
  2. The Commissioner of Geology and Mining  
letter in Rc.No.681/MM1/2021 dated  
27.02.2023.
  3. District Collector, Coimbatore Memo in  
Rc.No.825/Mines/2021 dated 01.03.2023
  4. Tahsildar, Coimbatore North letter in  
Rc.No.1136/2023/A1 dated 09.03.2023.

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Kind attention is invited to the references cited above.

2) With regard to the O.A.No.119 of 2021, the Hon'ble National  
Green Tribunal (SZ) has passed an order dated 27.02.2023 vide  
reference 1<sup>st</sup> cited in which certain further particulars were sought for.

3) In this regard, the Commissioner of Geology and Mining vide  
reference 2<sup>nd</sup> cited had sought for a report on the below details:

- i. The details of quantum of brick earth mined by the owner  
brick kilns/chambers individually in Survey number and  
extent (in hectares) wise.
- ii. The total number of baked and unbaked bricks stocked in  
the brick kilns/chambers individually.

- iii. The current market value of the baked and unbaked bricks stocked in the brick kilns/chambers individually.

4) In this regard, the District Collector, Coimbatore vide ref 3<sup>rd</sup> cited has directed the members of the Taluk level task force committee to inspect the said area and to furnish a detailed report.

5) In reply to this, the Tahsildar, Coimbatore North vide ref 4<sup>th</sup> cited has submitted his report.

6) The gist of the same is furnished as follows.

- i. The details of quantum of brick earth mined by the owner brick kilns/chambers individually in Survey number and extent (in hectares) wise.**

It is submitted that, the Brick manufacturing industries of the Thadagam region have been in operation for more than four decades. At this stage, there are no records on the exact quantum of brick earth mined out by individual brick kiln/ chamber owners and from where and when the brick earth was mined by whom. Therefore, it is practically impossible to quantify the amount of brick earth excavated by any individual brick kiln/ chamber owners.

- ii. The total number of baked and unbaked bricks stocked in the brick kilns/chambers individually**

It is submitted that, the individual brick chamber units were inspected and the approximate number of the baked and unbaked bricks stocked within the brick chamber premise is as follows:  
(brick kiln/ chamber owners wise list enclosed)

Sl. No	Village	No of Brick Kiln Owners	No of Baked Bricks	No of Unbaked Bricks
1	Pannimadai	8	1,45,000	10,25,000
2	Nanjundapuram	20	11,37,000	19,05,000
3	Somayampalayam	10	61,000	25,75,000
4	24.Veerapandi	55	36,17,000	68,97,000
5	Chinnathadagam	82	69,41,000	1,77,05,000
<b>Total</b>		<b>175</b>	<b>1,19,01,000</b>	<b>3,01,07,000</b>

iii. **The current market value of the baked and unbaked bricks stocked in the brick kilns/chambers individually**

It is submitted that the market value of unbaked and baked bricks before the closure of the brick chamber (before 2021) units were Rs. 2.50/- and Rs.6/- per unit respectively. At the present stage, the market value of unbaked and baked bricks are Rs.3.50/- and Rs.8/- per unit respectively. The above market values are excluding the cost of transportation. (Individual brick kiln owner wise list enclosed).

Sl. No	Village	No of Brick Kiln Owners	Market value of Baked Bricks	Market value of Unbaked Bricks
1	Pannimadai	8	11,60,000	35,87,500
2	Nanjundapuram	20	90,96,000	66,67,500
3	Somayampalayam	10	4,88,000	90,12,500
4	24.Veerapandi	55	2,89,36,000	2,41,39,500
5	Chinnathadagam	82	5,55,28,000	6,19,67,500
<b>Total</b>		<b>175</b>	<b>9,52,08,000</b>	<b>10,53,74,500</b>

7) Further, a total of 141 brick kiln owners have remitted the first installment of the penalty levied by the Commissioner of Geology and Mining amounting for a sum of Rs.2,81,00,000/-. In addition to this, in compliance to the orders passed by the Hon'ble national Green Tribunal dated 27.02.2023, a total of 67 brick kiln owners have remitted the remaining installments of the penalty in lump sum amounting for a sum of Rs.3,20,00,000/-.

*K. Srinivas*  
*P. Srinivas*  
 9-3-23  
 District Collector,  
 Coimbatore

*8/3/23*

*W. Srinivas*  
 9/3/2023

அனுப்புநர்  
திரு.அ.சரவணன், எம்.எஸ்.சி.,  
வட்டாட்சியர்,  
கோயம்புத்தூர் வடக்கு.

பெறுநர்  
மாவட்ட ஆட்சித்தலைவர்,  
கோயம்புத்தூர்

ந.க.எண்.1136/2023/ஆ1 நாள் : 09.03.2023

அய்யா,

பொருள்: கனிமங்களும் சுரங்கங்களும் - - கோயம்புத்தூர் மாவட்டம்  
- கோயம்புத்தூர் வடக்கு வட்டம் - சின்னதடாகம் -  
சோமையம்பாளையம் - 24.வீரபாண்டி - நஞ்சண்டாபுரம்  
மற்றும் பன்னிமடை ஆகிய கிராமங்களில் இயங்கிவந்த  
177 செங்கல் சேம்பர் தொழிற்சாலைகள் - நீதிமன்ற  
உத்திரவின் பேரில் தடை செய்யப்பட்டது - தற்போது  
இருப்பில் உள்ள சுட்ட மற்றும் சுடாத (பச்சை)  
செங்கற்களின் இருப்பு குறித்தான அறிக்கையினை -  
செங்கல் சேம்பர் தொழிற்சாலைகளை ஆய்வு செய்து  
அறிக்கை அனுப்பக்கோரியது - அறிக்கை அனுப்புதல் -  
தொடர்பாக

- பார்வை : 1) மாவட்ட ஆட்சித்தலைவர் அலுவலக குறிப்பாணை  
எண். ந.க.825/கனிமம்/2021 நாள்:01.03.2023
- 2) தொடர்புடைய கிராம நிர்வாக அலுவலர்களின்  
அறிக்கை நாள்: 09.03.2023

கோயம்புத்தூர் மாவட்டம், கோயம்புத்தூர் வடக்கு வட்டம், சின்னதடாகம்,  
சோமையம்பாளையம், 24.வீரபாண்டி, நஞ்சண்டாபுரம் மற்றும் பன்னிமடை ஆகிய  
கிராமங்களில் இயங்கிவந்த 177 செங்கல் சேம்பர் தொழிற்சாலைகள் நீதிமன்ற உத்திரவின்  
பேரில் தடை செய்யப்பட்டது. மேற்கண்ட தொழிற்சாலைகளில் தற்போது இருப்பில் உள்ள  
சுட்ட மற்றும் சுடாத (பச்சை) செங்கற்களின் இருப்பு குறித்தான அறிக்கை பார்வை 1-ல்  
காணும் கடிதத்தில் கோரப்பட்டுள்ளது தொடர்பாக பார்வை 2-ல் கிராம நிர்வாக  
அலுவலர்கள் செங்கல் சேம்பர் தொழிற்சாலை உரிமையாளர்களுடன் புலத்தணிக்கை  
செய்து கீழ்க்கண்டவாறு அறிக்கை சமர்ப்பித்துள்ளனர்.

மேற்காணும் தொழிற்சாலைகளுக்கு 40 ஆண்டுகளாக மண்  
எடுக்கப்பட்டுள்ளது. ஆனால் எந்த புலத்திலிருந்து எந்த தொழிற்சாலைக்கு மண் எடுத்து  
பயன்படுத்தப்பட்டுள்ளது என்ற விவரம் அறியஇயலவில்லை.

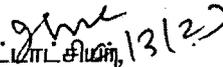
மேற்படி செங்கல் சேம்பர் தொழிற்சாலைகள் நீதிமன்ற உத்திரவின்படி மூடி  
முத்திரையிட்டபொழுது இருப்பு இருந்த பச்சை செங்கல் ஒன்றின் சந்தை விலை ரூ.2.50  
மற்றும் சுட்ட செங்கல் ஒன்றின் விலை ரூ.6.00 (வாகன வாடகை தவிர்த்து) ரூ.8.00 (வாகன

வாடகையுடன்) தற்போது பச்சை செங்கல் ஒன்றின் சந்தை விலை ரூ.3.50 மற்றும் சுட்ட செங்கல் ஒன்றின் விலை ரூ.8.00 (வாகன வாடகை தவிர்த்து)

தற்போது மேற்படி செங்கல் சேம்பர் தொழிற்சாலைகளில் இருப்பில் உள்ள சுட்ட மற்றும் சுடாத செங்கல்களின் விபரம் இத்துடன் இணைத்தனுப்பப்பட்டுள்ளது என்பதை தெரிவித்துக்கொள்கிறேன்.

இணைப்பு : தொடர்புடைய ஆவணங்கள்

தங்கள் உண்மையுள்ள

  
வட்டாட்சியர் (3/2)  
கோயம்புத்தூர் வடக்கு

  
9.3/23



செங்கல் குளைகள் புலத்தணிக்கை படிவம்

மாவட்டம் : கோயம்புத்தூர்  
 வட்டம் : கோயம்புத்தூர் வடக்கு வட்டம்  
 உள்வட்டம் : துடியலூர் உள்வட்டம்  
 வருவாய் கிராமத்தின் பெயர் : 10-சின்னதடாகம்

செங்கல் குளத்தில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை  
 கற்களின் எண்ணிக்கை  
 கோயம்புத்தூர் வட்டம்  
 துடியலூர் உள்வட்டம்

வ எ ண்	செங்கல் குளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் குளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		கிராம நிர்வாக அலுவலர் '01-சின்னதடாகம்' / கையொப்பம்
				சுட்ட கற்கள்	பச்சை கற்கள்	
1	RNR- சேம்பர்	R. சேஷமசுந்தரம்	448A/B	1,20,000	1,90,000	கிராம நிர்வாக அலுவலர் '01-சின்னதடாகம்' / கையொப்பம்
2	Sk - சேம்பர்	S. கஜகா	589/3B	2,30,000	70,00,000	
3	Rsk - சேம்பர்	R. கிருஷ்ணாபதி	491/B2	2,10,000	-	
			574/2			
			576/A2			
4	INDU - சேம்பர்	P. சுப்பிரமணியம்	337/3	1,00,000	18,00,000	
			341/3		4,00,000	

கிராம நிர்வாக அலுவலர்  
 10-சின்னதடாகம்  
 துடியலூர் உள்வட்டம்

வருவாய் ஆய்வாளர்  
 துடியலூர்  
 கோயம்புத்தூர் வடக்கு

செங்கல் சூளைகள் புலத்தணிக்கை படிவம்

மாவட்டம் : கோயம்புத்தூர்  
 வட்டம் : கோயம்புத்தூர் வடக்கு வட்டம்  
 உள்வட்டம் : துடியலூர் உள்வட்டம்  
 வருவாய் கிராமத்தின் பெயர் : 10. சின்னத்தலாகம்

வ எ ண்	செங்கல் சூளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் சூளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				சுட்ட கற்கள்	பச்சை கற்கள்	
5	ராயா - சேம்பர்	P. தீர்மராஜ்	26/1B 28/1A 182/23	1,10,000	—	
6	MINI - சேம்பர் (Unit-I)	V. சம்பத் குமார்	596/1 597/A <sub>1</sub>	1,75,000	2,00,000	
7	MINI - சேம்பர் Unit-II	V. சம்பத் குமார்	555/1	1,20,000	40,000	

29/3/2023  
 கிராம நிருவாக அலுவலர்  
 10. சின்னத்தலாகம்  
 கோவைவடக்கு

வருவாய் ஆய்வாளர்  
 துடியலூர்  
 கோயம்புத்தூர் வடக்கு

செங்கல் சூளைகள் புலத்தணிக்கை படிவம்

மாவட்டம்

வட்டம்

உள்வட்டம்

வருவாய் கிராமத்தின் பெயர்

: கோயம்புத்தூர்  
: கோயம்புத்தூர் வடக்கு வட்டம்  
: துடியலூர் உள்வட்டம்

10. சின்னத்தடாகம்

வ எ ண்	செங்கல் சூளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் சூளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				சுட்ட கற்கள்	பச்சை கற்கள்	
8	GEM - சேம்பர்	T.N. யசுதிராம்	18/1B 19/1,2	2,50,000	75,000	
9	CIVIL - சேம்பர்	R. சம்பரமணியம்	542/2	112,000	95,000	
10	MKS - சேம்பர்	R. தெல்வராஜ்	187/1	140,000	4,00,000	
11	NVK - சேம்பர்	S. நாகராஜன்	492/1	90,000	75,000	
12	PAT - சேம்பர்	P. சண்டிக் சந்திரன்	35/1B 39/-	60,000	80,000	
13	சீதார்த்தசேகர சேம்பர்	R. சிவசேகர்	446/1 492/2	36,000	50,000	

சீதார்த்தசேகர சிவசேகர்  
10. சின்னத்தடாகம்  
செங்கல் சூளைகள்

வருவாய் ஆய்வாளர்  
துடியலூர்

செங்கல் சூளைகள் புலத்தணிக்கை படிவம்

மாவட்டம் : கோயம்புத்தூர்  
 வட்டம் : கோயம்புத்தூர் வடக்கு வட்டம்  
 உள்வட்டம் : துடியலூர் உள்வட்டம்  
 வருவாய் கிராமத்தின் பெயர் : 10. சின்னத்தாசலம்

வ எ ண்	செங்கல் சூளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் சூளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				சுட்ட கற்கள்	பச்சை கற்கள்	
14	C8D - தேம்பர்	D. சேஷராஜ்	2611A 2411 2811C	50,000	1,00,000	
15	KK6 - தேம்பர்	K. கணேசன்	53312	75,000	1,00,000	
16	21ஆம் - தேம்பர்	சீரவணத்திரை	53511 6321B1	40,000	60,000	
17	JJB - தேம்பர்	R. சூரஜ்	3411A 3411C	90,000	60,000	

10/13/2023  
 கிராம நிகுவாக அலுவலர்  
 10. சின்னத்தாசலம்.  
 கோவைவடக்கு.

வருவாய் ஆய்வாளர்  
 துடியலூர்  
 கோயம்புத்தூர் வ.க்கு

செங்கல் சூளைகள் புலத்தணிக்கை படிவம்

மாவட்டம் : கோயம்புத்தூர்  
 வட்டம் : கோயம்புத்தூர் வடக்கு வட்டம்  
 உள்வட்டம் : துடியலூர் உள்வட்டம்  
 வருவாய் கிராமத்தின் பெயர் :

10. சின்னத்தடாகம்

வ எ ண்	செங்கல் சூளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் சூளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				சுட்ட கற்கள்	பச்சை கற்கள்	
18	SNT- சேம்பர்	V. ராஜு	336/1	-	3,00,000	
19	TMB - சேம்பர்	S. நந்தீந்திரன்	494/1 495/2	70,000	1,15,000	
20	MRV - சேம்பர்	M. ரமணி	469/3 470/2	90,000	1,40,000	
21	TPT - சேம்பர்	R. பழனிமணி	574/2 576/1A	68,000	-	

09/03/2021  
 மாண்புமிகு அலுவலர்  
 10. சின்னத்தடாகம்  
 கோயம்புத்தூர்

வருவாய் ஆய்வாளர்  
 துடியலூர்  
 கோயம்புத்தூர் வட்டம்

செங்கல் சூளைகள் புலத்தணிக்கை படிவம்

மாவட்டம் : கோயம்புத்தூர்  
 வட்டம் : கோயம்புத்தூர் வடக்கு வட்டம்  
 உள்வட்டம் : துடியலூர் உள்வட்டம்  
 வருவாய் கிராமத்தின் பெயர் :

10. சின்னத்தடாகம்

வ எ ண்	செங்கல் சூளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் சூளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				சுட்ட கற்கள்	பச்சை கற்கள்	
22	cmk - சேம்பர்	cm கிருஷ்ணமூர்	36/1A	135000	60000	
23	m3k - சேம்பர்	V. கம்பன்யம்பன்	5/2 6/2	24000	-	
24	mkt - சேம்பர்	K. ஜாஜமூர்	356	1,00,000	1,00,000	
25	CSB - சேம்பர்	S. சந்திரமூர்	574/1A 574/1B 574/1C	70000	90000	
26	KGS - சேம்பர்	K. கோமாதேவன்	58/2	70000	-	
27	CSP - சேம்பர்	P.C. சம்பந்தமூர்	19/2	80000	90000	

10. சின்னத்தடாகம்,  
கோவைவட்டக்கு

வருவாய் ஆய்வாளர்  
துடியலூர்  
கோயம்புத்தூர் வட்டம்

28	KTC - சேம்பர்	A. ரமேஷ்	530/3	55000	90,000
29	சிம்மன் குளம் - சேம்பர்	C. சிவசுப்பிரமணியன்	575/1	170,000	-
30	TMT - சேம்பர்	P. ராமசுப்பிரமணியன்	575B/1	30,000	1,00,000
31	TTK - சேம்பர்	M. கதிர்வேல்	2712 371	65000	-
32	CMR - சேம்பர்	M. சுவாமிநாதன்	541/1B	90,000	1,15,000
33	KSB - சேம்பர்	T. வெள்ளையன்	520B/1A	1,30,000	60,000
34	SD - கமிசன் சேம்பர்	சுந்தரவேந்தர்	605/1B	40,000	85,000
35	CNM சேம்பர்	CN சிங்கவேல்	501/1C	60,000	90,000
36	JP. சேம்பர்	J. சிவசுப்பிரமணியன்	342/1A	15,000	50,000
37	NKS சேம்பர்	N. சிவசுப்பிரமணியன்	7/1	45,000	1,50,000
38	TTK - சேம்பர்	M. கதிர்வேல்	602/1	75000	3,00,000
	(Unit I)		602/1A		
39	PRK. சேம்பர்	R. சிவசுப்பிரமணியன்	589/1	80,000	1,10,000

4A

  
 மாவட்ட நிர்வாக அலுவலர்  
 10. சின்னத்தூக்கம்  
 கோவைவட்டம்

  
 வருவாய் ஆய்வாளர்  
 கோயம்புத்தூர் வட்டம்

  
 உதவி புவியியல்  
 (புவியியல் மற்றும் காங்கரீட்டி)  
 கோயம்புத்தூர்-641 018.

40	New Ragam கெம்பர்	K.V. கெம்பர்	572/1-	75,000	90,000
41	DSP- கெம்பர்	C.S. கெம்பர்	623/1	60,000	1,00,000
			624/1B		
42	(YBI) Lakshmi கெம்பர்	R. கெம்பர்	13/3A	120,000	2,75,000
			14/1A,1B		
43	NKN- கெம்பர்	கெம்பர்	574/2	1,00,000	-
			576/2		
44	ARS - கெம்பர்	S. கெம்பர்	539/1A	1,10,000	90,000
45	SPK- கெம்பர்	K. கெம்பர்	589/AB1	80,000	1,15,000
46	G.J. கெம்பர்	G. கெம்பர்	530/1	40,000	120,000
47	CMR- கெம்பர்	CM கெம்பர்	29/1		
			30/2B	75,000	130,000

09.12.2022  
  
 10. சின்னத்தலாகம்  
 கோவைவடக்கு

  
 வருவாய் ஆய்வாளர்  
 துடியலூர்  
 கோயம்புத்தூர் வ.கூடு

48	CSR - சேம்பர்	R. சந்திரன்	3041- 3061-	1,20,000	1,05,000
49	TKT - சேம்பர்	R. சிவசாமி	5161-	1,30,000	2,10,000
50	ASHOK - சேம்பர்	R. சிவசாமி	442/2B1	50,000	1,25,000
51	MVN - சேம்பர்	K. சீரவணம்	88/3 87/2	1,20,000	2,50,000
52	SUBAM - சேம்பர்	K. பாண்டியன்	565/2	40,000	50,000
53	RKT - சேம்பர்	D. சேலாதி	342/2A3	5,000	40,000
54	CSR - சேம்பர்	S. சந்திரன்	447A/3	1,20,000	1,80,000
(unit 2)					
55	KMB - சேம்பர்	A. சிவசாமி	5791- 5801-	5,50,000	2,80,000
56	SAT - சேம்பர்	M. சிவசாமி	439/1A 2B	1,25,000	2,60,000
57	JP. சேம்பர்	M. சிவசாமி	342/2A	1,00,000	3,00,000
58	TRN - சேம்பர்	N. சிவசாமி	172/1B 173/1A	6,000	10,000

10. சின்னத்தடாகம்.  
கோவைவடக்கு

வருவாய் ஆய்வாளர்  
தமிழலூர்  
கோயம்புத்தூர் வடக்கு

உதவி முயலாயாளர்  
(முனியல் மற்றும் காங்கத் துறை)  
கோயம்புத்தூர்-641 018



67	Avm- சேலம்	R. மகேந்திரன்	502B/A	9,000	10,000	
68	JKS- சேலம்	V. மகேந்திரன்	502B/B	40,000	70,000	
69	105. சேலம்	A. சீனிவாசன்	559/2	50,000	90,000	
70	RR- சேலம்	S. சீனிவாசன்	2/1	1,20,000 (A)	30,000	
71	KGS சேலம்	K. சீனிவாசன்	584/2			
			586/2A	60,000	80,000	
72	CVR- சேலம்	R. மகேந்திரன்	338/1	2,00,000	70,000	
73	TKT சேலம்	A. சீனிவாசன்	529/2	50,000	40,000	
74	SUN - சேலம்	சிவசுந்தர்	502B/B	45,000	70,000	
75	MANJU - சேலம்	N. மகேந்திரன்	309/A	—	5000	உபயோகத்தின் கீழ்
76	RAMANA - சேலம்	சிவசுந்தர்	309/B	5000	25000	
77	TIK - சேலம்	M. சீனிவாசன்	32/3	—	—	சீனிவாசன் கீழ்
			49/3			
			48/B			

  
 07/12/2027  
 கிராம நிகுவாக அலுவலர்  
 10. சின்னத்தலாகம்.  
 கோணலிடக்கு

  
 வருவாய் ஆய்வாளர்  
 துறையலுவலர்  
 கோயம்புத்தூர் வட்டம்



செங்கல் சூளைகள் புலத்தணிக்கை படிவம்

மாவட்டம்  
வட்டம்  
உள்வட்டம்  
வருவாய் கிராமத்தின் பெயர்

: கோயம்புத்தூர்  
: கோயம்புத்தூர் வடக்கு வட்டம்  
: துடியலூர் உள்வட்டம்  
: 11. அரையூர் துடி

வ எ ண்	செங்கல் சூளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் சூளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				சுட்ட கற்கள்	பச்சை கற்கள்	
	-	-	-	தேரையலூர்	-	-
1.	VKV சேலர் பிளாட்	K. சந்திரன்	529/1, 530/1A, 2B	180000	7,20000	-
2	YBC சேலர் பிளாட்	ராஜன்	532/2B 533/1	200000	250,000	-
3	SNS சேலர் பிளாட்	சுமதி சேலர்	540/1A	10,000	80,000	-
4	CSB சேலர் பிளாட்	சுமதி சேலர்	574/1C	90000	90000	-
5	TKS சேலர் பிளாட்	திங்கராஜ்	627/2B	7000	5000	-
6	9ஆம்	சேலர் சந்திரன்	574/1C	-	200000	Backed nil

① பச்சைகள் தயாரிப்பதற்கு  
சேலர் பிளாட்டாகக் கிராமத்தின்  
உள்ளே

[சீரானி 9வது பக்க புலத்தணிக்கை சேலர் பிளாட் 700000/1/1]

*(Signature)*  
கிராமத்தின் உறுவலர்  
11, அரையூர் கிராமம்  
கோயம்புத்தூர் வட்டம்  
வருவாய் கிராமம்  
கோயம்புத்தூர் வட்டம்

வி.ந.ஐ. ப்ரபாணர் திராமம்

②

7.	TNS சேலர் பரிசீலனை	T.ச. அரங்கிப்பா	608/1,2 610/1A,1B	36000	180000	-
8	ASK சேலர் பரிசீலனை	D. சண்முக குஞ்சு	631/2 632/2B1	50000	80000	-
9	K.K.G. சேலர் பரிசீலனை	K. கண்ணையன்	632/1A,1B 616/2	40000	300000	(சேலர் - சிவசாலை - ) பிசாசாலை - 1770 6000
10	SUKI சேலர் பரிசீலனை	D. கணசுமார்	214/1	75000	75000	-
11	NTR சேலர் பரிசீலனை	M. பகாரி	214/2A 215/1A	8000	=	UnBacked Nil
12	JBW சேலர் பரிசீலனை	அரசாங்கமேல்	215/1B	1,20,000	75000	-
13	MRT சேலர் பரிசீலனை	C. அரங்கிப்பா	194/2A	75000	1,20,000	-
14	RVS சேலர் பரிசீலனை	P. காமராசன்	217/2c	90000	120000	-
15	MRP சேலர் பரிசீலனை	R. கணசுமார்	220; 221/3	90000	120000	-
16	AAT சேலர் பரிசீலனை	அரங்கிப்பா	219	20,000	90,000	-
17	V.P.S.U " "	R. கணசுமார்	173/4 172/1	75000	180,000	-
18	KRG. " "	அரங்கிப்பா	173/1 169	45000	180,000	-
19	POWER " "	அரங்கிப்பா	249/1B	180000	180,000	-

  
 வி.ந.ஐ. ப்ரபாணர்  
 11, வி.ந.ஐ. திராமம்  
 கோவை வட்டம்

  
 வ.ந.ஐ. ப்ரபாணர்  
 11, வி.ந.ஐ. திராமம்  
 கோவை வட்டம்

15.11. ஜெனரல் புகார்

(5)

20	PKT. சேலம் மாவட்டம்	ஜெனரல் புகார்	247/1	210,000.	500,000.	Lease
21	New SKK "	திருச்சூர் புகார்	210	55000.	50,000.	SF. ஜெனரல் புகார் 34/c சென்னை
22	KMT. "	சேலம் புகார்	13/1	-	-	No Bricks
23	KMT "		14/1	-	-	
23	SRI "	திருச்சூர் புகார்	633 634.	30000.-	-	one owner.
24	Raju "	திருச்சூர் புகார்	633 634	-	-	No Bricks
25	New PKG.	சேலம் புகார்	5/B 7/B	180,000.	60,000.	-
26	KNN.	சேலம் புகார்	11/1	30,000	-	-
27	KPM. சேலம் மாவட்டம்	சேலம் புகார்	34/c	120,000.	300,000.-	-
28	LNT "	சேலம் புகார்	34/B2	60,000.	30,000.	-
29	SRI RAM "	சேலம் புகார்	35	30,000	150,000	-
30	SakTHI "	சேலம் புகார்	36/4	-	50,000.-	Backed Nil
31	ABT "	சேலம் புகார்	42/B 2c	150,000.-	180,000.	-
		சேலம் புகார்	23/2	-	30,000.-	Backed Nil

13.11.23  
கிராம நிர்வாக அலுவலர்  
11, விடுபாளையம் கிராமம்  
கோவை வட்டக்கு வட்டம்

வருவாய் அலுவலர்  
கோயம்புத்தூர் வட்டம்



பி.ஐ. 23-வாண்டி கட்டல்

(5)

45	ABT செலுப்புகள்	தரவரி	231/2	20,000-	22,000-	
46	APC "	பி.ஐ. 23-வாண்டி கட்டல்	168/4A	210,000-	120,000-	
47	NMS- "	தரவரி	166/1	90,000-	80,000-	
48	TVS "	செலுப்புகள்	189/190, 193/2	45,000	60,000	
49	ACC "	கணினி கட்டல்	1020/4	50,000	40,000-	
50	NCC "	சிறகந்தி கட்டல்	1020/2A, 2B	-	-	No Bricks
51	KUMAR "	சிறகந்தி கட்டல்	946/1A	95,000-	200,000-	
52	NITHYA "	செலுப்புகள்	936	110,000-	100,000-	Lease.
53	RCC "	நகராட்சி கட்டல்	876/1, 2	30,000	160,000-	
54	செலுப்புகள்	சிறகந்தி கட்டல்	800/1A	50,000-	150,000	
55	MNK "	செலுப்புகள்	526/2A	10,000 -	90,000	
Total - 55 nos						

*[Signature]*

23-2023  
கிராம நிர்வாக அலுவலர்  
11, வீரபாண்டி கிராமம்  
கோவை வட்டம்

*[Signature]*  
வருவாய் ஆய்வாளர்  
கோவை வட்டம்  
கோயம்புத்தூர் வட்டம்

செங்கல் சூளைகள் புலத்தணிக்கை படிவம்

மாவட்டம்  
வட்டம்  
உள்வட்டம்  
வருவாய் கிராமத்தின் பெயர்

: கோயம்புத்தூர்  
: கோயம்புத்தூர் வடக்கு வட்டம்  
: துடியலூர் உள்வட்டம்  
: 12 - சோமையம்பாளையம்.

வ எ ண்	செங்கல் சூளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் சூளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				சுட்ட கற்கள் (Approx)	பச்சை கற்கள் (Approx)	
1	CCW சூம்பர் படிவா நகர்	இளமது சீமீ	485-3C	1000 - ஆயிரம்	1 1/2 லட்சம்	
2	KRR சூம்பர் கோம்பளையம் கீழ்ப்பாளையம்	ஏ.ஜி.சி.எம்	474-1A	5 ஆயிரம்	2 லட்சம்	
3	KRS சூம்பர் கோம்பளையம் கீழ்ப்பாளையம்	K.R. சீரீராமலிங்கம்	467-1	4 ஆயிரம்	3 லட்சம்	
4	S.K.S சூம்பர் கோம்பளையம் கீழ்ப்பாளையம்	ஏ.பா. இராஜலக்ஷ்மி	422-2A	3 ஆயிரம்	2 லட்சம்	
5	நியூ ரூனி - SRT கோம்பளையம் கீழ்ப்பாளையம்	இராஜிபன்	442-2	3 ஆயிரம்	5 லட்சம்	கிராம பூமி உண்டா.
6	ABW - சூம்பர் கோம்பளையம் கீழ்ப்பாளையம்	யு.உ.நாஜி	290-2	4 ஆயிரம்	3 லட்சம்	2 யூனிட் உண்டா.
7	ABW சூம்பர் கோம்பளையம் கீழ்ப்பாளையம்	யு.உ.நாஜி	290-2	3 ஆயிரம்	2 லட்சம்	

தி. இராஜலக்ஷ்மி  
கிராம நிர்வாக அலுவலர்  
12. சோமையம்பாளையம் கிராமம்  
கோயம்புத்தூர் வடக்கு வட்டம்.

செங்கல் சூளைகள் புலத்தணிக்கை படிவம்  
வருவாய் ஆய்வாளர்  
துடியலூர்  
கோயம்புத்தூர் வட்டம்

செங்கல் சூளைகள் புலத்தணிக்கை படிவம்

மாவட்டம்  
வட்டம்  
உள்வட்டம்  
வருவாய் கிராமத்தின் பெயர்

: கோயம்புத்தூர்  
: கோயம்புத்தூர் வடக்கு வட்டம்  
: துடியலூர் உள்வட்டம்  
: 12- கோமையம்பாளையம்

வ எ ண்	செங்கல் சூளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் சூளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				சுட்ட கற்கள்	பச்சை கற்கள்	
7	ரூண் குகம்பர் கா. பா. மருமயலம்	சுப்பிரமணி	312-1	3 ஆயரம்	5 வட. சூ	
8	TVS குகம்பர் கா. பா. மருமயலம்	சுப்பீடுமேரீ	477-1E1	15 ஆயரம்	75' ஆயரம்	
9	TVS குகம்பர் கா. பா. மருமயலம்	சிவானந்தி	427-1A2	20 ஆயரம்	1 1/2 வட. சூ	

சு. சிவானந்தி  
கோமையம்பாளையம் கிராமம்  
கோயம்புத்தூர் வடக்கு வட்டம்.

வருவாய் உயர்வாளர்  
கோயம்புத்தூர் வட்டம்

செங்கல் குளைகள் புலத்தணிக்கை படிவம்

மாவட்டம்  
வட்டம்  
உள்வட்டம்  
வருவாய் கிராமத்தின் பெயர்

: கோயம்புத்தூர்  
: கோயம்புத்தூர் வடக்கு வட்டம்  
: ஜூடியலூர் உள்வட்டம்  
: ரி.ந.08. பின்னமடை

வ எ ண்	செங்கல் குளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் குளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				சுட்ட (APPRO) கற்கள்	பச்சை (APPRO) கற்கள்	
1.	தேவிதேம்பர்	கே. ராமச்சந்திரன்	455	45,000	5,00,000	
2.	PSK தேம்பர்	கே. தேவராஜ்	270/1, 275, 279	-	3,00,000	
3.	கி. சி. சேவலாள்	கி. சி. சேவலாள்	385/4 397/1A	6,000	-	
4.	MPS தேம்பர்	மகேன்	380/1A3	9,000	39,000	
5.	TMS தேம்பர்	செளந்தரராஜ்	379/1A	5,000	-	நிழல்கு குளை மறுப்பிடுகப்பட்டு குளையின் உட்குளையின் குளை கி.ய.ப.ப.வி.கா.
6.	PSM தேம்பர்	மஞ்சாரன்	482/1A, 2	70,000	45,000	
7.	MSV தேம்பர்	சந்திரன்	299/1	-	50,000	
8.	SMP தேம்பர்	மஞ்சாரன்	513/1, 514/1	10,000	1,00,000	

[தேவலூர் 9வது வட்டம் புலத்தணிக்கைத் திணைக்களம், கோயம்புத்தூர்]

கிராம துணை ஆய்வாளர்  
ஜூடியலூர்  
கோயம்புத்தூர் வடக்கு  
வருவாய் ஆய்வாளர்  
கோயம்புத்தூர் வடக்கு

செங்கல் சூளைகள் புலத்தணிக்கை படிவம்

மாவட்டம்  
வட்டம்  
உள்வட்டம்  
வருவாய் கிராமத்தின் பெயர்

: கோயம்புத்தூர்  
: கோயம்புத்தூர் வடக்கு வட்டம்  
: துடியலூர் உள்வட்டம்  
: 9. நடுசேண்டிபுரம்

வ எ ண்	செங்கல் சூளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் சூளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				சுட்ட (APPROX) கற்கள்	பச்சை (APPROX) கற்கள்	
1.	M. S. K. சேலர்	சூனசேலர்	128/1	39 கற்கள்	—	
2.	INCA சேலர்	சிசூனி	59/4	45 கற்கள்	1,10,000.	
3.	V. M. T. சேலர்	ரஜா	117/1	1,50,000.	2,00,000.	
4.	N. C. K. சேலர்	சந்திரமோகனி	57/A3A	1,00,000.	1,20,000.	
5.	S. P. M. சேலர்	ராஜசந்திரன்	68/1	18,000.	1,00,000.	
6.	S. N. T. சேலர்	வானோத்திரன்	46/1,2	1,80,000.	1,50,000.	
7.	A. P. S. சேலர்	முரளி	46/1	75 கற்கள்	80,000.	

சு. சிவசுந்தர்  
கிராமம் 13/2023  
09. நடுசேண்டிபுரம் கிராமம்.  
கோயம்புத்தூர் வடக்கு வட்டம்

வருவாய் துய்வாளர்  
துடியலூர்  
கோயம்புத்தூர் வடக்கு

[தேய்வாளர் சீலர் புலத்தணிக்கையின் அண்மைக்காக]

செங்கல் சூளைகள் புலத்தணிக்கை படிவம்

மாவட்டம் : கோயம்புத்தூர்  
 வட்டம் : கோயம்புத்தூர் வடக்கு வட்டம்  
 உள்வட்டம் : துடியலூர் உள்வட்டம்  
 வருவாய் கிராமத்தின் பெயர் : அ.ந.சு.சீனிவாசன்

வ எ ண்	செங்கல் சூளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் சூளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				சுட்ட கற்கள்	பச்சை கற்கள்	
8	MVN சேம்பர் (S.N.T)	சீரவண்ணி	47/4A	50,000.	1,00,000.	
9	RNP சேம்பர்	மோகனராஜ்	208	20,000.	40,000.	
10	INDU சேம்பர்	P. சீரேசன்	206/2A	1,00,000.	3,00,000.	
11	AB சேம்பர்	ஸ்ரீமதி	792/1B	10,000.	20,000	
12	சிக் சேம்பர்	சீரேசன்	582/1B	—	60,000.	
13	CNA	ஸ்ரீகந்தன்	288/1,2 287/1,2	—	1,00,000	
14	LBI	நாராயணன்	286/1 286/2A	60,000	45,000.	

சு. சீனிவாசன்  
 கிராம நிர்வாக அலுவலர்  
 09, நஞ்சுண்டாபுரம் கிராமம்,  
 கோயம்புத்தூர் வடக்கு வட்டம்

வருவாய் ஆய்வாளர்  
 துடியலூர்  
 கோயம்புத்தூர் வ.கூ.

செங்கல் குளைகள் புலத்தணிக்கை படிவம்

மாவட்டம்  
வட்டம்  
உள்வட்டம்  
வருவாய் கிராமத்தின் பெயர்

: கோயம்புத்தூர்  
: கோயம்புத்தூர் வடக்கு வட்டம்  
: துடியலூர் உள்வட்டம்  
: 9. நிச்சிண்டாபுரே

வ எ ண்	செங்கல் குளையின் பெயர்	உரிமையாளர் பெயர்	புல எண்	செங்கல் குளையில் இருப்பில் உள்ள செங்கற்களின் எண்ணிக்கை		குறிப்பு
				கட்ட கற்கள்	பச்சை கற்கள்	
15.	C VS சேல்பீ	சம்பத்தோரி	254	1,00,000	1,10,000	
16.	JB சேல்பீ	செந்திராசாமி	824/1	80,000	1,00,000	
17.	KNK சேல்பீ	V.பி.சாமி	287/48	—	—	
18.	M.K.M. சேல்பீ	சுபாஷ்	797/1A	20,000	40,000.	
19.	சத்திர சேல்பீ(NCK)	செல்வாசாமி	581	30,000.	1,00,000.	
20.	New V.M.T.	நினைந்தி	65/4	60,000.	1,00,000.	

9. சூப்பிரெண்ட்  
கிராம நிர்வாக அலுவலர்  
09, நடுக்கண்டாபுரம் கிராமம்,  
கோயம்புத்தூர் வடக்கு வட்டம்

வருவாய் துய்வாளர்  
துடியலூர்  
கோயம்புத்தூர் வட்டம்

**OA.No.119 of 2021 - Thadagam region brick chambers details reg.**

<b>Sl.No</b>	<b>Village</b>	<b>Total No. of brick kilns</b>	<b>No. of baked bricks</b>	<b>No. of Unbaked bricks</b>	<b>Market Value of Baked bricks (in Rs.)</b>	<b>Market Value of unbaked bricks (in Rs.)</b>
<b>1</b>	<b>Pannimadai</b>	8	145000	1025000	1160000	3587500
<b>2</b>	<b>Nanjundapuram</b>	20	1137000	1905000	9096000	6667500
<b>3</b>	<b>Somayampalayam</b>	10	61000	2575000	488000	9012500
<b>4</b>	<b>Veerapandi</b>	55	3617000	6897000	28936000	24139500
<b>5</b>	<b>Chinnathadagam</b>	82	6941000	17705000	55528000	61967500
	<b>Total</b>	<b>175</b>	<b>11901000</b>	<b>30107000</b>	<b>95208000</b>	<b>105374500</b>

**OA.No.119 of 2021 - Thadagam region brick chambers details reg.**

<b>Village</b>	<b>Sl. No</b>	<b>Name of the Brick</b>	<b>Name of the Brick kiln owner</b>	<b>S.F.No.</b>	<b>No. of baked bricks</b>	<b>No. of Unbaked bricks</b>	<b>Market Value of Baked bricks (in Rs.)</b>	<b>Market Value of unbaked bricks (in Rs.)</b>
Pannimadai	1	Devi Chamber	K.Ramachandran	455	45000	500000	360000	1750000
	2	PSK Chamber	K.Devaraj	270/1, 275 & 279	0	300000	0	1050000
	3	Kavi Saravanan	Kavi Saravanan	385/4 & 397/1A	6000	0	48000	0
	4	MPS Chamber	Mahesh	380/1A3	9000	30000	72000	105000
	5	TMS Chamber	Sowndarraaj	379/1A	5000	0	40000	0
	6	PSM Chamber	Maruthachalam	482/1A, 2	70000	45000	560000	157500
	7	MSV Chamber	Sundaram	299/1	0	50000	0	175000
	8	SMP Chamber	Maruthachalam	513/1 & 514/1B	10000	100000	80000	350000
<b>Total</b>					<b>145000</b>	<b>1025000</b>	<b>1160000</b>	<b>3587500</b>

Village	Sl. No	Name of the Brick	Name of the Brick kiln owner	S.F.No.	No. of baked bricks	No. of Unbaked bricks	Market Value of Baked bricks (in Rs.)	Market Value of unbaked bricks (in Rs.)
Nanjundapuram	1	MSK Chamber	Gnanasekaran	128/1	39000	0	312000	0
	2	INCA Chamber	Arun	59/4	45000	140000	360000	490000
	3	VMT Chamber	Ravi	117	150000	200000	1200000	700000
	4	NCK Chamber	Chandramohan	57/1A34	100000	120000	800000	420000
	5	SPM Chamber	Rajendhiran	68/1	18000	100000	144000	350000
	6	SNT Chamber	Vinothkumar	46/1, 2	180000	150000	1440000	525000
	7	APS Chamber	Murali	46/1	75000	80000	600000	280000
	8	MVN Chamber	Saravanan	47/4A	50000	100000	400000	350000
	9	RNP Chamber	Mohanraj	208	20000	40000	160000	140000
	10	INDU Chamber	P.Subramaniam	206/2A	100000	300000	800000	1050000
	11	AB Chamber	Ramasamy	792/1B	10000	20000	80000	70000
	12	Sakthi Chamber	Subramani	582/1B	0	60000	0	210000
	13	CAN Chamber	Ranganathan	288/1, 2, 287/1 & 2	0	100000	0	350000
	14	LBI Chamber	Narayanasamy	286/1 & 286/2A	60000	45000	480000	157500
	15	CVS Chamber	Sampathkumar	254	100000	110000	800000	385000
	16	JB Chamber	Jeganathan	824/1	80000	100000	640000	350000
	17	KNK Chamber	Palanisamy	287/4B	0	0	0	0
	18	MKM Chamber	Mahesh	797/1A	20000	40000	160000	140000
	19	Sathguru Chamber	Rukmani Kandasamy	58/1	30000	100000	240000	350000
	20	New VMT Chamber	Niraimathi	65/4	60000	100000	480000	350000
Total					1137000	1905000	9096000	6667500

Village	Sl.No	Name of the Brick	Name of the Brick kiln owner	S.F.No.	No. of baked bricks	No. of Unbaked bricks	Market Value of Baked bricks (in Rs.)	Market Value of unbaked bricks (in Rs.)
Somayam palayam	1	CCW Chamber	Muhammed Saleem	485/3C	1000	150000	8000	525000
	2	KRR Chamber	Venkidasamy	474/1A	5000	200000	40000	700000
	3	KRS Chamber	K.R.Subramaniam	467/1	4000	300000	32000	1050000
	4	SKS Chamber	P.Ramalingam	422/2A	3000	200000	24000	700000
	5	New Rani Chamber	Rasappan	442/2	3000	500000	24000	1750000
	6	ABW Chamber	Yuvaraj	290/2	4000	300000	32000	1050000
	7	ABW Chamber	Yuvaraj	290/2	3000	200000	24000	700000
	8	Rani Chamber	Subramani	312/1	3000	500000	24000	1750000
	9	TVS Chamber	Sampathkumar	477/1E1	15000	75000	120000	262500
	10	TVS Chamber	Chinnasamy	427/1A2	20000	150000	160000	525000
<b>Total</b>					<b>61000</b>	<b>2575000</b>	<b>488000</b>	<b>9012500</b>

Village	Sl.No	Name of the Brick	Name of the Brick kiln owner	S.F.No.	No. of baked bricks	No. of Unbaked bricks	Market Value of Baked bricks (in Rs.)	Market Value of unbaked bricks (in Rs.)	
Veerapandi	1	VKV Chamber	K.Sundarraaj	529/1, 2, 3, 530/1A & 530/2B	180000	720000	1440000	2520000	
	2	YBC Chamber	Rajan	532/2B, 533/1	200000	250000	1600000	875000	
	3	SNS Chamber	Muhammed Sabic	540/1A1	10000	80000	80000	280000	
	4	CSB Chamber	Selvaraj	574/1C	90000	90000	720000	315000	
	5	TKS Chamber	Thangaraj	627/2B	7000	5000	56000	17500	
	6	SHET	Somasundaram	574/1C		0	200000	0	700000
	7	TNS Chamber	T.S.Venkitaraj	608/1, 2, 610/1A, 1B		36000	180000	288000	630000
	8	ASK Chamber	D.Shanmuga kumaresh	631/2, 632/21		50000	80000	400000	280000
	9	KKG Chamber	K.Ganesh	632/1A, 1B, 616/2		40000	300000	320000	1050000
	10	SUKI Chamber	D.Kanagaraj	214/1		75000	75000	600000	262500
	11	NTR Chamber	M.Nataraj	214/2A, 215/1A		8000	0	64000	0
	12	JBW Chamber	Sivasakthivel	215/1B		120000	75000	960000	262500
	13	MRT Chamber	C.Selvaraj	194/2A		75000	120000	600000	420000
	14	RVS Chamber	P.Kalamani	217/2C		90000	120000	720000	420000
	15	MRP Chamber	R.Poovendhirakumar	220, 221/3		90000	120000	720000	420000
	16	AAT Chamber	Hari Prakash	219		20000	90000	160000	315000
	17	VASU Chamber	R.Mahendhiran	173/1, 172/1		75000	180000	600000	630000
	18	KRG Chamber	Rajkumar	173/1, 169		45000	180000	360000	630000
	19	POWER Chamber	Krishnasamy	249/1B		180000	180000	1440000	630000
	20	SKT Chamber	Saravanakumar	247/1		210000	500000	1680000	1750000
	21	NEW SKK Chamber	Krishnaveni	210		55000	50000	440000	175000
	22	KMT Chamber	Sathishkumar	13, 14/1,		30000	0	240000	0
	23	SRI Chamber	Krishnamoorthy	633, 634		0	0	0	0
	24	Raju Chamber	Sundaravadivu Anandhan	5/B, 7/B		180000	60000	1440000	210000
	25	NEW SKG Chamber	Kumar Palanisamy	11/1		30000	0	240000	0
	26	KNN Chamber	Yashvanth	34/C		120000	300000	960000	1050000
	27	KPM Chamber	Vijayalakshmi Muruganatham	34/132		60000	30000	480000	105000
	28	LNT Chamber	Karthik	35		30000	150000	240000	525000
	29	Sri Ram Chamber	Saravanakumar	36/4		0	50000	0	175000
	30	Sakthi Chamber	Navandhakrishnan	42/B, 2C		150000	180000	1200000	630000
	31	ABT Chamber	Rajamani	231/2		0	30000	0	105000
	32	A1 Chamber	Seenivasan	70/1A1		0	10000	0	35000
	33	RAC Chamber	Madhubalaji	162/2		30000	180000	240000	630000
	34	SGK Chamber	Sathyamoorthy	168, 164		150000	240000	1200000	840000
	35	VNS Chamber	P.Vellingiri	82/2B		4000	120000	32000	420000
	36	RSV chamber	R.Sakthivel	85/1, 85/2		42000	80000	336000	280000
	37	BMT Chamber	Ragunathasamy	85/3A2		60000	80000	480000	280000
	38	RKG Chamber	Krishnamoorthy	143/A, 283A		70000	165000	560000	577500
	39	VCR Chamber	Ponnusamy	376/2A2B		0	90000	0	315000
	40	TSM Chamber	Myilsamy	236/1, 352		80000	75000	640000	262500
	41	CMM chamber	Madhankumar	236/2		40000	50000	320000	175000
	42	SMT Chamber	Poongodi	157/1A		10000	10000	80000	35000
	43	KRD Chamber	Ramakrishnan	157/2C		45000	180000	360000	630000

44	Kavi Chamber	Saraanakumar	234/1, 233/1	120000	200000	960000	700000
45	ABT Chamber	Rajamani	231/2	20000	22000	160000	77000
46	APC Chamber	Eswari krishnasmay	168/4A	210000	120000	1680000	420000
47	NMS Chamber	Natarajan	166/1	90000	80000	720000	280000
48	TVS Chamber	Sampathkumar	189, 190 & 193/2	45000	60000	360000	210000
49	ACC Chamber	Gunasekaran	1020/4, 1020/2A, 2B	50000	40000	400000	140000
50	NCC Chamber	Sukendhiran	1026	0	0	0	0
51	Kumar Chamber	Rajendhiran	946/1A1	95000	200000	760000	700000
52	Nithya Chamber	Jegatheesan	936	110000	100000	880000	350000
53	RCC Chamber	Ranganathan	876/1, 2	30000	160000	240000	560000
54	Ganga Chamber	Hari Prakash	800/A	50000	150000	400000	525000
55	MNK Chamber	Senthil	576/2A	10000	90000	80000	315000
<b>Total</b>				<b>3617000</b>	<b>6897000</b>	<b>28936000</b>	<b>24139500</b>

Village	Sl.No	Name of the Brick	Name of the Brick kiln owner	S.F.No.	No. of baked bricks	No. of Unbaked bricks	Market Value of Baked bricks (in Rs.)	Market Value of unbaked bricks (in Rs.)
Chinna thadagam	1	RNR Chamber	R.Somasundaram	448A/1B	120000	190000	960000	665000
	2	Sk Chamber	S.Kavitha	589/3B	230000	700000	1840000	2450000
	3	RSK Chamber	R.Krishnasamy	491/B2, 574/2, 576/A2	210000		1680000	0
	4	Indu Chamber	P.Subramaniam	337/3, 341/3	100000	1800000	800000	6300000
	5	Ramya Chamber	P.Dharmaraj	26/1B, 28/1A	110000		880000	0
	6	Mini Chamber	V.Sampathkumar-Unit-1	596/1, 597/A1	175000	200000	1400000	700000
	7	Mini Chamber	V.Sampathkumar - Unit -2	555/1	120000	40000	960000	140000
	8	GeM Chamber	T.N.Palanisamy	18/1B, 19/1,2	250000	75000	2000000	262500
	9	Civil Chamber	R.Subramaniam	542/2	112000	95000	896000	332500
	10	MKS Chamber	R.Selvaraj	187/1	140000	400000	1120000	1400000
	11	NVK Chamber	S.Nagarajan	492/1	90000	75000	720000	262500
	12	PAT Chamber	P.Shanmugasundaram	35/1B, 39	60000	80000	480000	280000
	13	Sri Karthikeya Chamber	R.Sivakumar	446/1, 492/2	36000	50000	288000	175000
	14	CSD Chamber	D.Devaraj	26/1A, 24/1	50000	100000	400000	350000
	15	KKG Chamber	K.Ganesan	533/2	75000	100000	600000	350000
	16	Vishnu Chamber Bricks	Saravanakumar	535/1, 632/B1	40000	60000	320000	210000
	17	JJB Chamber	R.Subhash	34/1A, 34/1C	90000	60000	720000	210000
	18	SNT Chamber	V.Raju	336	0	300000	0	1050000
	19	TMB Chamber	S.Nadheeshkumar	494/1, 495/2	70000	115000	560000	402500
	20	MRV Chamber	M.Ramanjee	469/3, 470/2	90000	140000	720000	490000
	21	TPT Chamber	R.Palanisamy	574/2, 576/A2	68000	0	544000	0
	22	CMK Chamber	CM Krishnakumar	36/1A	135000	60000	1080000	210000
	23	MSK Chamber	V.Kambaliyappan	5/2, 6/2	24000	0	192000	0
	24	MKT Chamber	K.Rajkumar	356	100000	100000	800000	350000
	25	CSB Chamber	S.Chandrababau	574/1A, 574/1B, 574/1C	70000	90000	560000	315000
	26	KGS Chamber	K.Govindaraj	581/2	70000	0	560000	0
	27	CSP Chamber	P.C.SampathKumar	19/2	80000	90000	640000	315000
	28	KTC Chamber	A.Ramesh	530/3	55000	90000	440000	315000
	29	Amman Kumar Chamber	C.viajayakumar	575/	170000	0	1360000	0
	30	TMT Chamber	P.Ramasubhu	575B/1	30000	100000	240000	350000
	31	TTK Chamber	M.Kathirvel Kumar	27/2, 37	65000	0	520000	0
	32	CMR Chamber	M.Ravichandran	54/1B, 1C	90000	115000	720000	402500

33	KSB Chamber	T.Vellingiri	520B/1A	130000	60000	1040000	210000
34	SD Gowsik Chamber	Sundaramoorthy	605/1B	40000	85000	320000	297500
35	CNM Chamber	CN Muthukumar	50/1C	60000	90000	480000	315000
36	JP Chamber	J.Sasikala	342/1A	15000	50000	120000	175000
37	NKS Chamber	N.Kengan	7/1	45000	150000	360000	525000
38	TTK Chamber Unit-1	M.Kathirvel Kumar	602/1, 602/1A	75000	300000	600000	1050000
39	PRK Chamber	R.Kanjana	589/1,4A	80000	110000	640000	385000
40	New ragam Chamber	K.V.Kuamrasamy	572/1	75000	90000	600000	315000
41	DSP Chamber	C.S.Selvarajan	623/1., 624/1B	60000	100000	480000	350000
42	VBI - Lkashmi Chamber	R.Ravichandran	13/3A, 14/1A,1B	120000	275000	960000	962500
43	NKN Chamber	Jeganathan	574/2, 576/2	100000	0	800000	0
44	ARS Chamber	S.Arivuselvan	539/1A	110000	90000	880000	315000
45	SPK Chamber	K.Devika	589/4B1	80000	115000	640000	402500
46	GJ Chamber	G.Vasudevan	530/1	40000	120000	320000	420000
47	CMR Chamber	C.M.Rajkumar	29/1, 30/2B	75000	130000	600000	455000
48	CSR Chamber	R.Rajan	304/,306	120000	105000	960000	367500
49	TKT Chamber	R.Kumar	516/1	130000	210000	1040000	735000
50	Ashok Chamber	R.Ashokumar	442/2B1	50000	125000	400000	437500
51	MVN Chamber	K.Saravanan	88/3, 87/2	120000	250000	960000	875000
52	Subam Chamber	K.Pandian	565/2	40000	50000	320000	175000
53	RKT Chamber	D.Revathi	342/2A3	5000	40000	40000	140000
54	CSB Chamber-Unit-1	S.Chandraprabhu	447A/3	120000	180000	960000	630000
55	KMB Chamber	A.Selvaraj	579,580	55000	280000	440000	980000
56	SAT Chamber	M.Ponnusamy	439/1A2B	125000	260000	1000000	910000
57	JP Chamber	M.Karuppasamy	342/2A2	100000	300000	800000	1050000
58	TRN Chamber	N.Rajendarn	172/1B, 173/1A	6000	10000	48000	35000
59	TMS Chamber	S.Santhoshkumar	5/1, 6/1	150000	300000	1200000	1050000
60	TMS Chamber	S.Santhoshkumar	618/1A1, 619/2A1	40000	25000	320000	87500
61	Mayil Chamber-Unit-1	M.Sureshkumar	513/1A, 514A/2A	120000	300000	960000	1050000
62	Mayil Chamber unit-2	M.Sureshkumar	498/2	140000	300000	1120000	1050000
63	SB Chamber	M.Saravanan	529/1,2	70000	90000	560000	315000
64	Asp Chamber	A.Easwari	6/1, 2, 7/1, 5/1,2	20000	90000	160000	315000
65	Top Chamber	N.Nataraj	28/1B	210000	230000	1680000	805000
66	Ab Chamber	Senthil Thilagam	792/1B, 791/1A2	40000	65000	320000	227500

Chinna thadagam

67	AVM Chamber	R.Mahendran	502B/1A	90000	100000	720000	350000
68	JKS Chamber	V.Jeyaraj	502B/1B	40000	70000	320000	245000
69	105 Chamber	A.Anadharaj	559/2	50000	20000	400000	70000
70	RR Chamber	S.Sowndambal		120000	30000	960000	105000
71	KGS Chamber	K.Govindaraj	584/2, 586/2A	60000	80000	480000	280000
72	CVR Chamber	R.Venkaresh	338/1	200000	70000	1600000	245000
73	TKT Chamber	A.Sivakumar	529/2	50000	40000	400000	140000
74	Sun Chamber	Thennarasu	502B/1B	45000	70000	360000	245000
75	Manju Chamber	N.Manoharan	309/1A	0	5000	0	17500
76	Ramana Chamber	Ashokkumar	309/1B	5000	25000	40000	87500
77	TTK Chamber	M.Kathirvel Kumar	32/3, 49/3, 48/1B	0	0	0	0
78	Star Chamber	G.Bennet Abraham	448A/1A	110000	130000	880000	455000
79	SAT Chamber	M.Ponnusamy	263/1	95000	250000	760000	875000
80	Mani Chamber	R.Rajamani	559/1	80000	120000	640000	420000
81	Ramya Chamber	D.Ramesh	592/1, 593/1, 594A/2	40000	95000	320000	332500
82	Sri vinayaga Chamber	R.Palanisamy	527/2	65000	100000	520000	350000
<b>Total</b>				<b>6941000</b>	<b>17705000</b>	<b>55528000</b>	<b>61967500</b>

<b>List of Penalty remitted in Coimbatore District</b>					
<b>Sl. No.</b>	<b>Name of the Brick Chamber /Kiln</b>	<b>Name of the Owner</b>	<b>Penalty remitted (in Rs.)</b>	<b>Challan No.</b>	<b>Challan Payment Date</b>
1	GEM Chamber Bricks	N.Palanisamy	800000	20230308006852	08.03.2023
2	APC Chamber Bricks	K.Eswari	200000	20230103013338	03.01.2023
3	APC Chamber Bricks	K.Eswari	400000	20230308008608	08.03.2023
4	JP Chamber Bricks	J.Sasikala	400000	20230308005015	08.03.2023
5	CNM Chamber Bricks	C.N.Muthu kumar	200000	20230103011353	03.01.2023
6	CNM Chamber Bricks	C.N.Muthu kumar	400000	20230306001250	06.03.2023
7	Star Bricks	Bennet Abraham	800000	20230307003208	07.03.2023
8	CMM Chamber Bricks	M.Madhankumar	100000	20230308002997	08.03.2023
9	CMM Chamber Bricks	M.Madhankumar	200000	20230103011632	03.01.2023
10	TMS Chamber Bricks	T.S.Santhosh Prasad	800000	20230306003761	06.03.2023
11	TMS Chamber Bricks	T.S.Santhosh Prasad	800000	20230306002436	06.03.2023
12	TSM Chamber Bricks	P.Myilsamy	200000	20230102007411	02.01.2023
13	TSM Chamber Bricks	P.Myilsamy	400000	20230308009078	08.03.2023
14	CSP Chamber Bricks	P.C.Sambathkumar	200000	20230103011703	03.01.2023
15	CSP Chamber Bricks	P.C.Sambathkumar	400000	20230308001908	08.03.2023
16	Sri Vinayagar Chamber Bricks	R.Palanisamy	800000	20230307007512	07.03.2023
17	TKT Chamber Bricks	R.Kumar	800000	20230307007572	07.03.2023

18	MRP Chamber Bricks	R.Poovendarakumar	200000	20230102009896	02.01.2023
19	MRP Chamber Bricks	R.Poovendarakumar	200000	20230308003314	08.03.2023
20	MRP Chamber Bricks	R.Poovendarakumar	200000	20230307012214	07.03.2023
21	Yamuna Chamber	K.Rajen	200000	20230102005118	02.01.2023
22	Yamuna Chamber	K.Rajen	300000	20230308000977	08.03.2023
23	Yamuna Chamber	K.Rajen	300000	20230308001452	08.03.2023
24	Yamuna Chamber	K.Rajen	200000	20230308001962	08.03.2023
25	ASP Chamber Bricks	A.Eswari	600000	20230307001087	07.03.2023
26	RVS Brick Works	P.Kalaimani	200000	20230104002687	04.01.2023
27	RVS Brick Works	P.Kalaimani	400000	20230308001556	08.03.2023
28	NCK Chamber Bricks	N.K.Chandramohan	200000	20230102009183	02.01.2023
29	NCK Chamber Bricks	N.K.Chandramohan	800000	20230306010036	06.03.2023
30	VMT Chamber Bricks	M.Ravi	200000	20230102009397	02.01.2023
31	VMT Chamber Bricks	M.Ravi	800000	20230307003363	07.03.2023
32	Mani Chamber Bricks - Unit II	R.Rajamani	800000	20230307003137	07.03.2023
33	Mani Chamber Bricks - Unit II	R.Rajamani	200000	20230103014244	03.01.2023
34	Mani Chamber Bricks - Unit I	R.Rajamani	800000	20230306012059	06.03.2023
35	Mani Chamber Bricks - Unit I	R.Rajamani	200000	20230103013097	03.01.2023
36	Hindu Chamber Bricks - Unit I	P.Subramaniam	200000	20230102005289	02.01.2023

37	Hindu Chamber Bricks - Unit I	P.Subramaniam	800000	20230306012291	06.03.2023
38	New VMT Chamber Bricks	M.Ravi	200000	20230102009484	02.01.2023
39	New VMT Chamber Bricks	M.Ravi	800000	20230307003615	07.03.2023
40	Ramya Chamber Bricks	P.Dharmaraj	200000	20230102005029	02.01.2023
41	Ramya Chamber Bricks	P.Dharmaraj	800000	20230306011509	06.03.2023
42	Chandru Chamber Bricks	K. Rukmani	200000	20230102009311	02.01.2023
43	Chandru Chamber Bricks	K. Rukmani	800000	20230306010189	06.03.2023
44	RKT Chamber Bricks	D.Revathi	100000	20230306010309	06.03.2023
45	RKT Chamber Bricks	D.Revathi	200000	20230103013755	03.01.2023
46	MKS Chamber Bricks	R.Selvaraj	400000	20230307001640	07.03.2023
47	Ramya Chamber Bricks	D.Ramya	200000	20230102005525	02.01.2023
48	Ramya Chamber Bricks	D.Ramya	200000	20230306010561	06.03.2023
49	Ramya Chamber Bricks	D.Ramya	200000	20230307000996	07.03.2023
50	Power Chamber Bricks	P.Krishnasamy	200000	20230102009555	02.01.2023
51	Power Chamber Bricks	P.Krishnasamy	210000	20230306010915	06.03.2023
52	Power Chamber Bricks	P.Krishnasamy	190000	20230306010992	06.03.2023
53	CSD Chamber Bricks	D.Devaraj	400000	20230307003655	07.03.2023
54	RNP Chamber Bricks	P.Mohanrajan	200000	20230102009615	02.01.2023
55	RNP Chamber Bricks	P.Mohanrajan	400000	20230306009991	07.03.2023

56	BMT Chamber Bricks	R.Ragunathasamy	400000	20230307004910	07.03.2023
57	Vasu Chamber Bricks	R.Mahendran	400000	20230307005135	07.03.2023
58	Civil Chamber Bricks	Jaganathan	200000	20230102003580	02.01.2023
59	Civil Chamber Bricks	Jaganathan	800000	20230307005614	07.03.2023
60	RGK Chamber Bricks	G.Krishnamoorthy	200000	20230102004200	02.01.2023
61	RGK Chamber Bricks	G.Krishnamoorthy	400000	20230307005654	07.03.2023
62	SAT Brick Unit - II	M.Ponnusamy	200000	20230102004904	02.01.2023
63	SAT Brick Unit - II	M.Ponnusamy	800000	20230307004439	07.03.2023
64	RAK Bricks	R.Krishnaswamy	200000	20230102006819	04.01.2023
65	RAK Bricks	R.Krishnaswamy	400000	20230308001058	08.03.2023
66	SAT Chamber Bricks Unit - I	M.Ponnusamy	200000	20230102004620	02.01.2023
67	SAT Chamber Bricks Unit - I	M.Ponnusamy	800000	20230307004675	07.03.2023
68	SK Chamber Bricks	S.Kavitha	200000	20230102007709	02.01.2023
69	SK Chamber Bricks	S.Kavitha	800000	20230306012303	06.03.2023
<b>Total</b>			<b>2,76,00,000.00</b>		